

8	WP/14069/2019 IA 1/2019 Direction Petition IA 2/2019 Suspension Petition	KOPPULA VEERA VENKATA SATYANARAYANA MURTHY Vs STATE OF ANDHRA PRADESH	O MANOHER REDDY	THE ADVOCATE GENERAL (AP) VENKAT CHALLA	EAST GODAVARI
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INTERLOCUTORY

9	WA/848/2010 IA 2/2010(WAMP 2546/2010) Vacate Stay Petition IA 1/2023 L R Petition WA/637/2010 WA/849/2010 WA/919/2010	AVANIGADDA SEETHA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP PULIPATI RADHIKA	WEST GODAVARI
10	WA/637/2010 IA 2/2010(WAMP 2078/2010) Vacate Stay Petition IA 1/2011(WAMP 139/2011) Vacate Stay Petition IA 1/2013(WAMP 2460/2013) L R Petition	OBLISETTY MANGATAYARU Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS	P DURGA PRASAD	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP P YADAGIRI RAO PULIPATI RADHIKA	WEST GODAVARI
11	WA/849/2010 IA 2/2010(WAMP 2576/2010) Vacate Stay Petition	GRANDHI LAKSHMI HYMAVATHI Vs THE GOVERNMENT OF ANDHRA PRADESH REP BY ITS PRINCIPAL	P DURGA PRASAD	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP PULIPATI RADHIKA	EAST GODAVARI
12	WA/919/2010 IA 2/2010(WAMP 2575/2010) Vacate Stay Petition	PAMIDIPATI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP PULIPATI RADHIKA	WEST GODAVARI
13	WP(PIL)/87/2016 IA 1/2016(WP(PIL)MP 164/2016) Direction Petition	G NARASIMHA RAO & 81 OTHRs Vs PRL. SECRETARY REVENUE DEPT. HYD & 12 OTHRs	N SUBBA RAO	GP FOR IRRI AND CAD (AP) GP FOR REVENUE (AP)	KRISHNA
14	WP(PIL)/67/2017 IA 1/2017(WP(PIL)MP 131/2017) Stay Petition	SRI S L NARAYANA Vs STATE OF APPRL.SCYTOURISMGUN TUR DIST& 2	M KISHORE BABU	A K NARASIMHA RAO RAVI KONDAVEETI (SC FOR APTDC)	VISAKHAPATNAM
15	WP(PIL)/84/2017 IA 1/2017(WP(PIL)MP 155/2017) Direction Petition	K K SIMHA VARMA Vs GRAM PANCHAYAT REP. BY SECY. PRA. & 4 OTHERS	THOTA RAMAKOTESWARA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) G SESHADRI(SC FOR MPP ZPP) GP FOR ASSIGNMENT (AP) GP FOR REVENUE (AP)	PRAKASAM
16	WP(PIL)/121/2017 IA 1/2017(WP(PIL)MP 203/2017) Direction Petition	SHAIK JABBAR SAHEB Vs THE STATE OF ANDHRA PRADESH THRU ITS PRINCIPAL SECRETARY	SIVAPRASAD REDDY VENATI	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) ANCHA PANDURANGA RAO V VINOD K REDDY (SC FOR ZP MPDO GP) V SURENDRA REDDY (SC FOR PCB) GP FOR REVENUE (AP) KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	SPS NELLORE
17	WP/31490/2017 IA 1/2017(WPMP 39216/2017) Direction Petition WP/45334/2017	VARANASI HARSHA VARDHAN Vs THE UNION OF INDIA	RAMESH BABU PEDAPALLI	DEPUTY SOLICITOR GENERAL OF INDIA D.GAYATHRI TADDI NAGESWARA RAO (SC FOR DR NTR UHS A.P)	VIZIANAGARAM

18	WP/45334/2017 IA 1/2017 Direction Petition	MATTA NAVYA Vs THE UNION OF INDIA	B M PATRO	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR HIGHER EDUCATION (AP)	SRIKAKULAM
19	WP(PIL)/75/2018 IA 1/2018 Suspension Petition	VVR MURTHY Vs STATE OF AP	K S MURTHY	GP FOR ASSIGNMENT (AP) S LAKSHMINARAYANA REDDY(SC FOR GVMC) J N BHUSHAN GP FOR REVENUE (AP) N ASHWANI KUMAR	VISAKHAPATNAM
20	WP(PIL)/124/2018 IA 1/2018 Direction Petition	BOOTHU RATNAMMA Vs THE STATE OF ANDHRA PRADESH	T SRINIVASA RAO	GP FOR FORESTS (AP) GP FOR ASSIGNMENT (AP) GP FOR REVENUE (AP)	SPS NELLORE

FOR ADMISSION & HEARING

21	WP(PIL)/59/2017 IA 1/2017(WP(PIL)MP 118/2017) Direction Petition IA 2/2017(WP(PIL)MP 119/2017) Direction Petition WP/8937/2017 WP/9155/2017	K V S REDDY Vs PRL.SECRETARY (TRANSPORT) AND 7 OTHERS	P V A PADMANABHAM	GP FOR TRANSPORT (AP) GP FOR TRANSPORT (TG) THE ADVOCATE GENERAL (AP) GP FOR LABOUR (TG) GP FOR LABOUR (AP) GP FOR HOME (AP) THE ADVOCATE GENERAL (TG) S ARIFULLAH GP FOR HOME (TG)	KRISHNA
22	WP/8937/2017 IA 1/2017(WPMP 11074/2017) Direction Petition IA 2/2017(WPMP 11075/2017) Suspension Petition IA 3/2017(WPMP 12283/2017) Implead Petition	TIRUMALA CABS Vs PRL.SECY. TRANSPORT & 2 ORS.	B SIVARAMAKRISHNAIAH	GP FOR TRANSPORT (AP) C L N GANDHI	KRISHNA
23	WP/9155/2017 IA 1/2017(WPMP 11334/2017) Suspension Petition IA 2/2017(WPMP 11335/2017) Direction Petition IA 3/2017(WPMP 12285/2017) Implead Petition	M SUNIL KUMAR Vs PRL.SECRETARY (TRANSPORT) AND 2 OTHERS	B SIVARAMAKRISHNAIAH	GP FOR TRANSPORT (AP) C L N GANDHI	KRISHNA

FOR HEARING

24	WP/12767/2015	M/S SENTINI BEVERGES PVT.LTD. Vs PRL.SECY. REVENUE DEPT. HYD. (EXCISE) DEPT. HYD. & 8	CH SAMSON BABU	J V PRASAD (SC FOR INCOME TAX) THE ADVOCATE GENERAL (AP) DEPUTY SOLICITOR GENERAL OF INDIA GP FOR PROHIBITION EXCISE (AP)	KRISHNA
25	WP(PIL)/189/2017	SRI P. MOHAN RAO Vs PRL.SECRETARY (REVENUE) AND 10 OTHERS	LETTER	GP FOR REVENUE (AP) A JAYANTHI GP FOR ASSIGNMENT (AP)	GUNTUR

FINAL HEARING

26	WP/11200/2006	M/S. K.C.P.BUILDERS Vs THE COMMERCIAL TAX OFFICER-II	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	YSR KADAPA
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27	WP/20355/2007	M/S. CGGC SOMA JV 14 AVENUE-4 BANJARA HILLS Vs COMMERCIAL TAX OFFICER JUBILEE HILLS CIRCLE	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX (TG) GP FOR TRANSPORT	ANANTAPUR
28	PIL/182/2015 IA 1/2015(PILMP 284/2015) Stay Petition IA 1/2016(WP(PIL)MP 79/2016) Fix an Early Date	J. BHASKAR PRASAD HYDERABAD Vs PRL SECY G.A.D(SERVICES-D) DEPT HYDERABAD & ANOTHER	SANKARA KAUSIK	GP FOR GENERAL ADMINISTRATION (AP) GP FOR SOCIAL WELFARE (AP)	KRISHNA
29	WP(PIL)/176/2017	K. SANJEEVA RAYUDU & 8 ORS. Vs PRL. SECY. FOREST DEPT. & 5 ORS.	V R REDDY KOVVURI	GP FOR FORESTS (AP)	YSR KADAPA
30	WP/24496/2017	ANUMULA SARATH BABU Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	GP FOR MEDICAL HEALTH & FW(AP) GUTTAPALEM VIJAYA KUMAR D.GAYATHRI BHASKAR GANDHAM V KISHORE	PRAKASAM
31	WP/29894/2017	GUNUKULA SRINIVASA HEMANTH KUMAR Vs DR. NTR UNIVERSITY OF HEALTH SCIENCES ANDHRA	KAMBHAMPATI RAMESH BABU	GUTTAPALEM VIJAYA KUMAR	SPS NELLORE
32	WP(PIL)/8/2018	JUSTICE ELIPE DHARMA RAO (RETD) Vs THE STATE OF ANDHRA PRADESH	LETTER	GP FOR FISHERIES (AP) GP FOR IRRI AND CAD (AP) GP FOR REVENUE (AP)	EAST GODAVARI
33	WP(PIL)/9/2018	DR V.BRAHMA REDDY Vs THE STATE OF ANDHRA PRADESH	LETTER	GP FOR REVENUE (AP) GP FOR HOME (AP) GP FOR MINES AND GEOLOGY (AP)	KURNOOL
34	WP(PIL)/83/2018	B PURNACHANDRA REDDY Vs THE STATE OF AP.	LETTER	GP FOR EDUCATION (AP) P HARINATH GUPTA P B VIJAYA KUMAR(SC FOR ANU RAJAHMUNDRY) K DHANUNJAYA REDDY (SC FOR NANNAYA UNIVERSITY) PULLA MADHUSUDAN REDDY K RAMAKANTH REDDY K JYOTHI PRASAD(SC FOR ANDHRA UNIV.) TENEPALLI NIRANJAN (SC FOR Y V UNIVERWSITY)) P SREE RAMULU NAIDU V SAI KUMAR	PRAKASAM
35	WP/35173/2018	MS.CH.MADHURA LALASA Vs STATE OF ANDHRA PRADESH	SRINIVAS KARRA	GP FOR TOURISM(AP) GUTTAPALEM VIJAYA KUMAR T G S SRI VATSAVA (SC FOR SAAP)	SPS NELLORE
36	WP/8246/2019 IA 1/2019-Direction Petition	METTA BHANU PRAKASH Vs STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR MED HEALTH AND FAMILY WELFARE GUTTAPALEM VIJAYA KUMAR (ASST SOLICITOR GENERAL OF INDIA)	SRIKAKULAM

COURT NO. 6
THE HONOURABLE SRI JUSTICE A V SSHA SAI
THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

**(TO BE HEARD FROM MONDAY,
 THE 29TH DAY OF APRIL, 2024 TO
 FRIDAY, THE 03RD DAY OF MAY, 2024 - AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)**

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>PART-HEARD CASES</u>					
1	AS/2164/2001	SRI.K.V.MOHAN RAO Vs DIST.COLLECTORS.A.P.C OLLECTORS OFFE&2	E V V S RAVI KUMAR	THE ADVOCATE GENERAL (AP)	GUNTUR
<u>FINAL HEARING</u>					
2	AS/2546/2001 IA 1/2001(CMP 20243/2001) IA 2/2001(CMP 20396/2001) IA 1/2002(CMP 9807/2002) IA 2/2002(CMP 17124/2002) Injunction Petition IA 3/2002(CMP 19407/2002) Direction Petition IA 1/2013(ASMP 2141/2013) Amendment Petition IA 2/2013(ASMP 2421/2013) Permission Petition IA 3/2013(ASMP 12744/2013) Condone Delay in Rep SA/807/2000 WP/13135/2003	T.T.D. KALYANAKATTA MIRASIDARS SANGHAM Vs TIRUMALA TIRUPATI DEVASTHANAM	A CHANDRAVATHI P R PRASAD	V R N PRASHANTH	CHITTOOR
3	SA/807/2000 IA 1/2000(CMP 17646/2000) IA 2/2000(CMP 18281/2000) IA 1/2001(CMP 14757/2001) IA 2/2001(CMP 17683/2001) IA 1/2002(CMP 2859/2002) IA 1/2013(SAMP 2546/2013) Amendment Petition IA 2/2013(SAMP 36935/2013) Condone Delay in Rep	T.T.D.KALYANAKATTA MIRASIDAR SANGHAM Vs T TIRUPATI DEVASTHANAM AMP 3 ORS	A CHANDRAVATHI	V R N PRASHANTH P R PRASAD	CHITTOOR
4	WP/13135/2003	TIRUMALA TIRUPATI DEVASTHANAM Vs GOVERNMENT OF ANDHRA PRADESH	A CHANDRAVATHI	GP FOR ENDOWMENTS C SINDHU KUMARI	CHITTOOR

5	AS/2658/2003	THE DIVISIONAL MANAGER & 2 OTHERS Vs V.MOHAN RAO	SRINIVASA RAO VUTLA	K SARVA BHOUMA RAO K UDAYA SRI	EAST GODAVARI
6	AS/2234/2004	NIZAMPATNAM LAND COLONISATION SOC. OF EX-SERVICEMEN Vs DISTRICT COLLECTOR	PRABHU NATH VASIREDDY	C V MOHAN REDDY	GUNTUR
7	AS/2385/2004	THE DISTRICT COLLECTOR Vs M. LAKSHMI NARASA REDDY(DIED) PER LR RR 2 TO 4	GP FOR APPEALS THE ADVOCATE GENERAL	M P CHANDRAMOULI THE ADVOCATE GENERAL (AP)	SPS NELLORE
8	AS/3696/2004 IA 1/2018 Direction Petition IA 1/2019 Direction Petition IA 1/2020 Permission Petition	THE SUPERINTENDING ENGINEER & 2 OTHER Vs MALLA REDDY CO.	THE ADVOCATE GENERAL (AP)	G PURUSHOTHAM REDDY	SPS NELLORE
9	CMA/4279/2004 IA 2/2004(CMAMP 62312/2004) Condone Delay Petition	T. RAVI Vs T. LAKSHMI DEVI	K A NARASIMHAM		CHITTOOR
10	AS/643/2005 IA 6/2018 Permission Petition	GANGINENI VENKATESWARA RAO & 2 OTHERS Vs BODEPUDI VENKAIAH & 2 OTHERS R/O HYDERABAD	ALAPATI ROHINI SRINIVAS MURTHY	SRINIVASA RAO BODDULURI P RAJA SRIPATHI RAO	GUNTUR
11	CRP/5286/2005 IA 1/2005(CRPMP 7126/2005) CRP/5287/2005	THE BOARD OF TRUSTEES OF VISAKHAPATNAM PORT TRUST Vs B.DURGA REDDY	VIRUPAKSHA DATTATREYA GOUDA (SC FOR VISAKHAPATNAM PORT AUTHORITY)	S V S CHOWDARY R2 UNSERVED,R1 App by S.V.S.Chowdary, R2 Served	VISAKHAPATNAM
12	CRP/5287/2005 IA 1/2005(CRPMP 7127/2005)	THE BOARD OF TRUSTEES OF VISAKHAPATNAM PORT TRUST Vs B.DURGA REDDY	VIRUPAKSHA DATTATREYA GOUDA (SC FOR VISAKHAPATNAM PORT AUTHORITY)	S V S CHOWDARY	VISAKHAPATNAM
13	AS/111/2006	THE SUPERINTENDING ENGINEER Vs M/S. MAX INFRA (I) LIMITED	THE ADVOCATE GENERAL	P VINAYAKA SWAMY	KURNOOL
14	AS/190/2006 AS/598/2006	SRI VENKATESWARA COOPERATIVE SUGARS LIMITED Vs SRI VANI SUGARS & INDUSTRIES LTD.	T BALAJI		CHITTOOR
15	AS/598/2006	SRI VANI SUGARS & INDUSTRIES LTD. Vs SRI VENKATESWARA COOPERATIVE SUGARS LTD.	M VENKATA RAMANA REDDY	T BALAJI	CHITTOOR
16	CMA/205/2006	BHARAT SANCHAR NIGAM LTD REP. BY EE BSNL RAJAHMUNDRY Vs SRI E.P. SATYANARAYANA R/O VIJAYAWADA	K L N SWAMY	DEVALARAJU ANIL KUMAR V SAMBASIVA RAO	EAST GODAVARI

17	CMA/659/2006 IA 1/2006(CMAMP 1322/2006) Suspension Petition CMA/660/2006	VEMA BALA SHOWRY BABU Vs VEMA MANJU VANI	E V V S RAVI KUMAR	D HANUMANTHA RAO	PRAKASAM
18	CMA/660/2006	VEMA BALA SHOWRY BABU Vs VEMA MANJU VANI	E V V S RAVI KUMAR	D HANUMANTHA RAO	PRAKASAM
19	CRP/5697/2006 CRP/3702/2017 CRP/5698/2006 CRP/6015/2006	K. MARESWARA RAO Vs THE KARUR VYSYA BANK & 3 OTHERS	VL N G K MURTHY	K V SUBRAHMANYA NARUSU	WEST GODAVARI
20	CRP/5698/2006	K. MARESWARA RAO Vs THE KARUR VYSYA BANK & 4 OTHERS	VL N G K MURTHY	K V SUBRAHMANYA NARUSU	WEST GODAVARI
21	CRP/6015/2006	INDUKURI VENKATAPATHI RAJU Vs KARURU VYSYA BANK AND 7 OTHERS	N SUBBA RAO	K V SUBRAHMANYA NARUSU	WEST GODAVARI
22	CRP/3702/2017 IA 1/2019 Extension Petition IA 2/2019 Extension Petition IA 3/2019 Extension Petition IA 4/2019 Extension Petition	D VENKATADRI Vs T SAVITRAMMA & 2 OTHERS	N SASIKALA	PASUPULETI BHAVYA SREE K SRINIVAS	ANANTAPUR
23	CMA/116/2007 IA 3/2007(CMAMP 217/2007) Fix an Early Date	NAGA MAHALAKSHMI Vs SRITALAPU SURYA RAO	E V V S RAVI KUMAR & GODA RAMA		EAST GODAVARI
24	CMA/120/2007	M/S.BHARAT HEAVY PLATES & VESSELS LTD Vs M/S.OSWAL ENGINEERING & PROJECTS & ANR	D RAVISHANKAR RAO	R1 R2 UNSERVED,R1 & R2-NOTICE SERVED.	VISAKHAPATNAM
25	FCA/135/2007 IA 1/2007(FCAMP 303/2007) Fix an Early Date	xxxxxxxxxxxxxxxx Vs xxxxxxxxxxxxxxxx	T S RAYALU	D MADHAVA RAO	KRISHNA
26	AS/204/2007	K. JAGGARAO Vs K. LINGA MURTHY	S R SANKU AND KAVITI MURALI KRISHNA	V S R ANJANEYALU JOSYULA BHASKARA RAO KOWTURU PAVAN KUMAR MOHAMMED GAYASUDDIN	SRIKAKULAM
27	CMA/281/2007	GUDISI AMARNATHA REDDY Vs GUDISI SARASWATHI	MD SALEEM	M VENKATA RAMANA REDDY	CHITTOOR
28	FCA/93/2008	xxxxxxxxxxxxxxxx Vs xxxxxxxxxxxxxxxx	JAYANTI S C SEKHAR	V HARI HARAN	VISAKHAPATNAM
29	AS/473/2008 AS/258/2008 AS/1677/2001 CRP/1048/2008	SMT. M. SANTA KUMARI Vs THE VISAKHAPATNAM MUNICIPAL CORPORATION	NIMMAGADDA REVATHI	N RANGA REDDY V V SATISH HCJ NOTE	VISAKHAPATNAM
30	AS/1677/2001 IA 1/2004(ASMP 46036/2004) Suspension Petition	VIGNESWARA SAWMI VARI TEMPLE VISK. Vs P.KRISHNA VENAMMA & 37 ORS	V V SATISH NIMMAGADDA REVATHI	D V SITARAMAMURTHY A ANASUYA	VISAKHAPATNAM

31	AS/258/2008	SMT. MANDAVILLI SANTA KUMARI Vs THE VISAKHAPATNAM MUNICIPAL CORPORATION	NIMMAGADDA REVATHI	V T M PRASAD V V SATISH	VISAKHAPATNAM
32	CRP/1048/2008 IA 1/2011(CRPMP 21686/2011) Condone Delay Petition IA 1/2014(CRPMP 890/2014) Stay Petition	SRI VIGNESWARA SWAMAY VARI TEMPLE Vs SMT. MANDAVALLI SEETHA KUMARI	V T M PRASAD	KOWTURU PAVAN KUMAR	VISAKHAPATNAM
33	CRP/656/2008 IA 1/2011(CRPMP 817/2011) L R Petition	SIGRISETTY RAA RAO Vs PATTI ANAND RAO	SIVAPRASAD REDDY VENATI	V N ANAGANI	SRIKAKULAM
34	AS/671/2008	M/S.REAL FAB REP MANG PARTNER IDA AUTONAGAR VISAKHAPATNAM Vs M/S. VISWAKARMA GEOTECH PVT LTD REP BY M.D. VISAKHAPATNAM	K SRINIVASA RAO	R1 UNSERVED.As per the Memo Proof of Service vide USR/9214/24, NO SUCH FLAT NUMBER (505) IN MVV TEPPALI PALACE LAYOUT	VISAKHAPATNAM
35	CMA/686/2008 IA 1/2019 Additional Material Petition	R.RAMA RAO.VIZIANAGARAM Vs RAYADI ADILAKSHMI.VISAKHAPATNAM	V MALLIK	C H MURALI KRISHNA SR APP BY M/S C H MURALI KRISHNA ADDITIONAL MATERIAL PAPER FILED VIDE USR NO.131791/23 DT.18/12/23 MEMO FILED VIDE USR NO.2842/24 DT 8/1/24	VISAKHAPATNAM
36	WP/28881/2008 IA 2/2023 Leave Petition	KURAPATI STEVAN GUNTUR DIST. & 100 OTHERS Vs M.D. A.C.C. LTD. MUMBAI & 17 OTHERS	K RAMA KRISHNA M PITCHAIAH	GP FOR REVENUE (AP) JAVVAJI SARATH CHANDRA GP FOR TRANSPORT (AP) SATYANARAYANA DHARA NANDIGAM KRISHNA RAO R KAMESWAR RAO GP FOR LABOUR (AP) S SRINIVAS REDDY G SUDHA	GUNTUR
37	CMA/46/2009 IA 1/2016(CMAMP 1095/2016) Fix an Early Date IA 1/2021 Fix an Early Date	NATIONAL PROJECT CONSTRUCTION LTD. AND ANOTHER Vs E. KONDAIAH CONSTRUCTIONS AND 2 OTHERS	V R AVULA	G RAMA GOPAL VIVEK CHANDRA SEKHAR S A KRISHNAM RAJU	VISAKHAPATNAM
38	AS/273/2009	G.SEETHARAMAMMA (DIED) GUNTUR AND 4 OTHERS Vs C.SUBBA RAO (DIED) GUNTUR DISTRICT AND 9 OTHERS	PRABHU NATH VASIREDDY	B NARASIMHA SARMA JUPUDI V K YAGNADUTT E VENUGOPAL REDDY	GUNTUR
39	AS/410/2009 IA 4/2022 Injunction Petition	KOLLIPARRA SUBBA RAO VIJAYAWADA Vs K.JANARDHAN RAO MARUTHI NAGAR VIJAYAWADA & 51 OTHERS	K SARVA BHOUMA RAO	SUNKARA RAJENDRA PRASAD V RAGHU R3 R4 R5 R6 R7 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 R26 R27 R28 R29 R30 R31 R32 R33 R34 R35 R36 R37 R38 R39 R40 R41 R42 R43 R44 R45 R46 R47 R48 R49 R50 R51 R52 R53 R54 R55 UNSERVED,	KRISHNA
40	AS/667/2009 IA 1/2018 Direction Petition	KOTHA AUDINARAYANA Vs KOTHA KRISNA MURTHY	N SUBBA RAO	VENKAT CHALLA SR APPE	GUNTUR

41	AS/392/2010	SHAIK SALEEM KADAPA DISTRICT AND 7 OTHERS Vs SHAIK ZIAUDDIN AHAMED KADAPA TOWN & DISTRICT AND 11 OTHERS	T NAGARJUNA REDDY	T V S KUMAR CHETLURU SREENIVAS R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 UNSERVED,	YSR KADAPA
42	AS/555/2010 IA 1/2010(ASMP 1604/2010) Injunction Petition IA 1/2018 Vacate Stay Petition IA 1/2019 Fix an Early Date AS/65/2015	RAMINENI ESWARA RAO GUNTUR DISTRICT AND ANOTHER Vs NANAPANENI SURESH GUNTUR	M V DURGA PRASAD	GHANTA SRIDHAR K VIJAY CHOWDARY	GUNTUR
43	AS/65/2015	DOPPALAPUDI VEERAAIAH Vs NALLAPANENI SURESH	A RAJENDRA BABU	GHANTA SRIDHAR K VIJAY CHOWDARY	GUNTUR
44	AS/229/2011 IA 1/2015(ASMP 443/2015) Fix an Early Date IA 2/2018 Fix an Early Date	KONERU KARUNAKARA RAO Vs MYNENI MOHA KRISHNA	RAMA CHANDRA RAO GURRAM	KEERTHI KIRAN KOTA	VISAKHAPATNAM
45	AS/513/2011 IA 2/2011(ASMP 1783/2011) Stay Petition	GOVERNMENT OF A.P. REP. BY ITS SECRETARY Vs T. SAI LAKSHMAN	GP FOR APPEALS	V R REDDY KOVVURI J SESHAGIRI RAO	YSR KADAPA
46	AS/842/2011 AS/156/2009 AS/372/2009 AS/431/2007	SMT. T. PEDDA VEERAMMA (DIED) Vs T. DEVANARAYANA REDDY	M N NARASIMHA REDDY	SRINIVAS POLAVARAPU VEDULA SRINIVAS	CHITTOOR
47	AS/431/2007 IA 2/2007(ASMP 6748/2007) Condone Delay in Rep IA 4/2009(ASMP 4181/2009) Miscellaneous Petition IA 1/2019 Implead Petition	K. UMAPATI REDDY Vs GARAPATI VENKATARAMA KRISHNA RAO	J PRABHAKAR	VEDULA SRINIVAS S RAMA MOORTHY REDDY M PRASADA RAO	CHITTOOR
48	AS/156/2009 IA 1/2019 Condone Delay Petition IA 2/2019 Set Aside Abatement IA 3/2019 L R Petition	A.V.SRIDHAR REDDY CHITTOOR DISTRICT AND 6 OTHERS Vs CH.RAMANAIAH TIRUPATI CHITTOOR DISTRICT & 6 OTHERS	V SESA KUMARI G RAGHUPATHI REDDY	P GOVIND REDDY VEDULA SRINIVAS Y N VIVEKANANDA J PRABHAKAR	CHITTOOR
49	AS/372/2009 IA 1/2023 Miscellaneous Petition IA 2/2023 Direction Petition IA 3/2023 Direction Petition IA 4/2023 Condone Delay Petition IA 5/2023 Set Aside Abatement IA 6/2023 L R Petition IA 1/2024 Amendment Petition	SMT. SOORA MANJULA & 2 OTHERS TIRUPATHI CHITTOOR DISTRICT Vs A.V.SRIDHAR REDDY TIRUPATHI CHITTOOR DISTRICT AND 10 OTHERS	Y N VIVEKANANDA	SRINIVAS POLAVARAPU VEDULA SRINIVAS ELEVATED AS JUDGE A SYAM SUNDAR REDDY	CHITTOOR
50	AS/158/2014	P. RAVI KUMAR Vs P.RAMACHANDRA REDDY	V R REDDY KOVVURI	S S BHATT	CHITTOOR
51	FCA/109/2016 IA 1/2022 Fix an Early Date FCA/98/2016 FCA/146/2016	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	E SAMBASIVA PRATAP	P S P SURESH KUMAR SR APP BY M/S P S P SURESH KUMAR MEMO FILED VIDE USR NO.26375/24	KRISHNA

52	FCA/98/2016 IA 1/2016(FCAMP 235/2016) Suspension Petition	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	E SAMBASIVA PRATAP	P S P SURESH KUMAR	KRISHNA
53	FCA/146/2016 IA 2/2016(FCAMP 362/2016) Direction Petition	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	P S P SURESH KUMAR	E SAMBASIVA PRATAP SRINIVAS KAPATIA	KRISHNA
54	CMA/351/2016	G A RAO KKD E.G.DIST Vs GOLLA ANNAMANI KKD E.G.DIST	WARDHANAPU VIJAYAVARDHN	C SHARAN REDDY SR - APP BY M/S.C SHARAN REDDY	EAST GODAVARI
55	CMA/861/2016	K S REDDY KURNOOL DIST Vs SMT. K LAXMI PRASANNA KURNOOL DIST	VMR LEGAL	K RATHANGA PANI REDDY	KURNOOL
56	AS/509/2017	BURRI VEERA VENKATA LAKSHMI Vs THE UCO BANK & ANOTHER	VENKATESWARA RAO GUDAPATI	E SAMBASIVA PRATAP	VISAKHAPATNAM
57	AS/604/2017	KORRAPROLU JAGADEESWARA REDDY GUNTUR DIST & 2 OTHERS Vs KALLAM ROHINI GUNTUR DIST & 6 OTHERS	SREENIVASA RAO VELIVELA	NIMMAGADDA SATYANARAYANA	GUNTUR
58	FCA/9/2020	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	PULIPATI RADHIKA	SR-SERVED.	CHITTOOR
59	CMA/158/2021	BADITHAMENI YAMUNA Vs PEMMADI SAMPATH VARMA	RAJA REDDY KONETI	R1 UNSERVED,	EAST GODAVARI
60	FCA/69/2022	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	KUMBHAM CHARITH KARTHIK	N SIVA REDDY	GUNTUR
61	CMA/240/2022	M.PRATAP REDDY Vs K.SRIVANI	VENKATASUBBAIAH V	LINGALA HAZARATHAIAH SR APP BY M/S LINGALA HAZARATHAIAH MEMO PROOF OF SERVICE FILED VIDE USR NO.55682/22. MATERIAL PAPER FILED VIDE USR NO.113752/23.	CHITTOOR

FOR HEARING

62	CMA/513/2008 CMA/380/2009 CRP/3045/2006 CRP/4572/2007	UNION OF INDIA Vs SRI O. SUBBARAMAREDDY & ANR	Y V ANIL KUMAR (Central Government Counsel)	R1 R2 R3 R4 R5 UNSERVED,R1, R2 SERVED	VISAKHAPATNAM
63	CRP/3045/2006	UNION OF INDIA Vs SHRI O.SUBBARAMAREDDY	Y V ANIL KUMAR (Central Government Counsel)	M/S INDUS LAW FIRM	VISAKHAPATNAM
64	CRP/4572/2007	UNION OF INDIA REP. BY CHIEF ENGINEER SOUTHERN ZONE-II Vs SHRI O. SUBBARAMAREDDY	Y V ANIL KUMAR	M/S INDUS LAW FIRM	VISAKHAPATNAM

65	CMA/380/2009 IA 1/2016(CMAMP 1179/2016) Fix an Early Date	UNION OF INDIA AND ANOTHER Vs SHRI O. SUBBARAMIREDDY AND ANOTHER	Y V ANIL KUMAR (Central Government Counsel)	M/S INDUS LAW FIRM	VISAKHAPATNAM
66	FCA/337/2009 FCA/318/2009	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	K SARVA BHOUMA RAO	MSVS SUDHA RANI	VISAKHAPATNAM
67	FCA/318/2009	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	K SARVA BHOUMA RAO	MSVS SUDHA RANI	VISAKHAPATNAM

COURT NO. 19
THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

(TO BE HEARD FROM MONDAY THE 29th DAY OF APRIL TO FRIDAY THE 3rd DAY OF MAY 2024)
(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	LAAS/424/2005 LAAS/138/2018 LAAS/239/2018 LAAS/252/2005	THE LAND ACQUISITION OFFICER/SPECIAL DEPUTY COLLECTOR (LA) Vs MANNE SATYANARAYANAMURTH Y & 4 OTHERS	GP FOR APPEALS	B JAGADISH B JAGADISH - SC for Endowments for R5.	EAST GODAVARI
2	LAAS/252/2005 IA 5/2005(LAASMP 2486/2005) Addl. Evidence Petition	MANNE SATYANARAYANAMURTH Y Vs THE LAND ACQUISITION OFFICERSPECIAL DEPUTY COLLECTOR	CHALLA GUNARANJAN	M ADINARAYANA RAJU GP FOR APPEALS	EAST GODAVARI
3	LAAS/138/2018 IA 1/2018 Suspension Petition IA 2/2018 Vacate Stay Petition	SRI MANGIPUDI LAKSHMI NARSIMHAMGARI GARI SAMSKRUTHA VEDHA PATASHALA AND CHALIVENDRAM PEDDAPURAM Vs THE SPECIAL DEPUTY COLLECTOR	M ADINARAYANA RAJU	CHALLA GUNARANJAN	EAST GODAVARI
4	LAAS/239/2018	SMT.MANNE SUBBALAXMI Vs THE SPECIAL DEPUTY COLLECTOR(LAND ACQUISITION OFFICER) APPIIC LTD AND 7 OTHERS	CHALLA GUNARANJAN		EAST GODAVARI
5	LAAS/1759/2005 LAAS/1510/2005 LAAS/1740/2005	JALADI UMAMAHESWARA RAO Vs REVENUE DIVISIONAL OFFICER TENALI GUNTUR DISTRICT.	VAJJHALA SATYANARAYANA PRASAD	P ROY REDDY E MADAN MOHAN RAO GP FOR APPEALS (AP)	GUNTUR
6	LAAS/1510/2005 IA 1/2022 Condone Delay in Rep IA 2/2022 Addl. Evidence Petition	JALADI VENKATESWARA RAO Vs RDO GUNTUR DISTRICT	VAJJHALA SATYANARAYANA PRASAD	P ROY REDDY E MADAN MOHAN RAO GP FOR APPEALS (AP)	GUNTUR
7	LAAS/1740/2005	J. RAJENDRA PRASAD Vs RDO TENALI	VAJJHALA SATYANARAYANA PRASAD	P ROY REDDY E MADAN MOHAN RAO GP FOR APPEALS (AP)	GUNTUR
8	LAAS/448/2007	THE LAND ACQUISITION OFFICER Vs YALLA SEETHAYAMMA (DIED) PER LRS R-2 & R-3	GP FOR APPEALS (AP)	M V SURESH	EAST GODAVARI
9	LAAS/539/2007	RAVIPATI SRIVENKATA SATYANARAYANA (DIED) PER LRS A-2 TO 4 Vs THE LAND ACQUISITION OFFICER AND	KAKARA VENKATA RAO J U M V PRASAD	GP FOR APPEALS	EAST GODAVARI

10	LAAS/745/2007	KANDREGULA RAMA RAO Vs SPECIAL TAHSILDAR (LA) REVENUE DIVISION	T NAGARJUNA REDDY		VISAKHAPATNAM
11	LAAS/787/2007	PATAN RASOOL KHAN Vs THE REVENUE DIVISIONAL OFFICER- CUM-LAO	KARRI MURALI KRISHNA	GP FOR APPEALS	KURNOOL
12	LAAS/818/2007 IA 2/2010(XOBJ 13953/2010) Petition for Grounds IA 3/2011(XOBJ 4889/2011) Petition for Grounds	A. SAROJAMMA W/O LATE RAMA LAKSHMAPPA (DIED) PER LR Vs THE LAND ACQUISITION OFFICER	L PRABHAKAR REDDY	GP FOR APPEALS	ANANTAPUR
13	LAAS/830/2007	D. BALA NAIK Vs THE SPECIAL DEPUTY COLLECTOR (LAO)	P VENGALA REDDY	SOLE RESPONDENT SERVED DT 16/10/2007	KURNOOL
14	LAAS/889/2007	SUREY SUBBA RAO(DIED) PER LR A- 2 TO 4 Vs THE SPL. DEPUTY COLLECTOR LAND ACQUISITION OFFICER	ELEVATED AS JUDGE	GP FOR APPEALS	EAST GODAVARI
15	LAAS/909/2007	KADAPA MANGAMMA Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	C V R RUDRA PRASAD	GP FOR APPEALS (AP)	YSR KADAPA
16	LAAS/914/2007	AVULA RAMAIAH Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	C V R RUDRA PRASAD	GP FOR APPEALS (AP) SOLE RESPONDENT APP BY G.P FOR APPEALS	YSR KADAPA
17	LAAS/918/2007	AVULA GOPALAIH Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	C V R RUDRA PRASAD	GP FOR APPEALS (AP)	YSR KADAPA
18	LAAS/1003/2007 IA 1/2014(LAASMP 1059/2014) Receive Docs Petition LAAS/1011/2007 LAAS/1014/2007	SAPPA MAHESWARA RAO Vs SPECIAL DEPUTY COLLECTOR LAND ACQUISITION OFFICER	G KRISHNA MURTHY	GP FOR APPEALS (AP) J UGRANARASIMHA	EAST GODAVARI
19	LAAS/1011/2007 IA 1/2014(LAASMP 1058/2014) Receive Docs Petition IA 1/2020 Condone Delay Petition IA 2/2020 Set Aside Abatement IA 3/2020 L R Petition	SMT. SAPPA SATYAVATHI Vs SPECIAL DEPUTY COLLECTOR	G KRISHNA MURTHY	GP FOR APPEALS (AP) J UGRANARASIMHA	EAST GODAVARI
20	LAAS/1014/2007 IA 1/2014(LAASMP 1057/2014) Receive Docs Petition	BOTTA RAMAKRISHNA Vs SPECIAL DEPUTY COLLECTOR	G KRISHNA MURTHY	P ROY REDDY	EAST GODAVARI
21	LAAS/1012/2007	GAIL (INDIA) LIMITED Vs V. RAMAKRISHNA	KAKARA VENKATA RAO	BALAJI MEDAMALLI	WEST GODAVARI
22	LAAS/1023/2007	A.PADMAVTHAMMA (DIED) ON 5-8-2006 AFTER DISPOSAL OF OP.NO. Vs THE LAND ACQUISITION OFFICER/REVENUE DIVISIONAL OFFICER	L PRABHAKAR REDDY	GP FOR APPEALS SOLE RESPONDENT SERVED DT 7/12/2007	ANANTAPUR

23	LAAS/315/2008	EGA PITCHAIAHGARI NARSIMHAREDDY Vs EGA YEDDAREDDIGARI KONDAREDDY	MOHD HUSSAIN	M MEHDI HUSSAIN	YSR KADAPA
24	LAAS/326/2008 IA 1/2023 L R Petition	KANCHAM CHOWDI REDDY Vs SPECIAL DEPUTY COLLECTOR	K VISWANATHA REDDY	GP FOR APPEALS R1 UNSERVED,SOLE RESPONDENT SERVED	ANANTAPUR
25	LAAS/328/2008	SESHAIAH Vs REVENUE DIVISIONAL OFFICER-CUM-LAND ACQUISITION OFFICER	B G UMA DEVI	R1 UNSERVED,SOLE RESPONDENT SERVED DT 21/6/2008	KURNOOL
26	LAAS/329/2008 IA 1/2023 L R Petition	KANCHAM CHOWDI REDDY Vs SPECIAL DEPUTY COLLECTOR	K VISWANATHA REDDY	GP FOR APPEALS	ANANTAPUR
27	LAAS/474/2008	PENUMATSA SUDHA MADHAVI Vs ALLU KACHERI NAIDU	K A NARASIMHAM	T NAGARJUNA REDDY R2 UNSERVED,R1 CH SIVA REDDY APPEARANCE R2 R3 NO APPEARANCE	VISAKHAPATNAM
28	LAAS/537/2008	KOTHAM ESWARA RAO Vs LAO & SPL.DY.COLLECTOR	MADHAVI PRIYA MANTENA	GP FOR APPEALS SOLE RESPONDENT SERVED ON 15/12/2008	EAST GODAVARI
29	LAAS/541/2008	VEESAM SATYAVAMMA Vs LAND ACQUISITION OFFICER AND SPECIAL DEPUTY COLLECTOR	A S C BOSE	B M PATRO R2 R3 R4 UNSERVED,R1 SERVED RR2 & 3 APP BY MR B M PATRO R4 SERVED	VISAKHAPATNAM
30	LAAS/435/2012	THE SPL. DY. COLLECTOR Vs G. SUBBARAYUDU	GP FOR APPEALS	K RATHANGA PANI REDDY	KURNOOL

FOR HEARING

31	CA/12/2015 IA 1/2015(APPL 902/2015) Suspension Petition CA/13/2015 CA/14/2015 CA/15/2015 CA/16/2015	PRINCIPAL SECRETARY Vs SRI BALUSULAMMA THAI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
32	CA/13/2015 IA 1/2015(APPL 903/2015) Suspension Petition	MS.ANURADHA Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
33	CA/14/2015 IA 1/2015(APPL 904/2015) Suspension Petition	MR.SATYANARAYANA Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
34	CA/15/2015 IA 1/2015(APPL 905/2015) Suspension Petition	MR.G.SURI BABU Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
35	CA/16/2015 IA 1/2015(APPL 906/2015) Suspension Petition	MR.K.V.RAMANA Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI

36	CA/2/2016 IA 1/2016(APPL 68/2016) Suspension Petition	T.BABU RAO NAIDU W.G.DIST. Vs BEERAM VENKATA LAKSHMI SREEDHAR W.G.DIST. & 2 OTHERS	GP FOR REVENUE (AP)	SURUCHI	WEST GODAVARI
37	CA/3/2016 IA 1/2016(APPL 78/2016) Suspension Petition	T.VENUGOPAL Vs SMT.KARRI JAGGAYYAMMA	GP FOR REVENUE (AP)	G TUHIN KUMAR	VISAKHAPATNAM
38	CA/5/2016 IA 1/2016(APPL 292/2016) Suspension Petition	N.RAJASEKHAR ANANTAPUR DIST. Vs L. NARASIMHA REDDY ANANTAPUR DIST. & ANOTHER	GP FOR CIVIL SUPPLIES (AP)	K SRINIVAS	ANANTAPUR
39	CA/6/2016 IA 1/2016(APPL 296/2016) Suspension Petition	C.SATYANARAYANA Vs L.NARASIMHA REDDY	GP FOR CIVIL SUPPLIES (AP)	K SRINIVAS	ANANTAPUR
40	CA/14/2016 IA 1/2016(APPL 653/2016)- Stay Petition	B. RAM MOHAN Vs M/S SAI COMMUNICATIONS NETWORKS	ELEVATED AS JUDGE	J UGRANARASIMHA	GUNTUR

COURT NO. 17
THE HONOURABLE SRI JUSTICE G.NARENDAR
THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard From Monday The 29th day of April to Friday The 03rd day of May 2024 - (After Cause List Motion Hearing - Proceedings Through Hybrid Mode)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	WA/1433/2004	VISAKHAPATNAM PORT TRUST Vs CH.MOHANA RAO	RAVITEJA PADIRI	A V S LAXMI	VISAKHAPATNAM
2	WP/21783/2004	THE GENERAL MANAGER Vs C.K.GOPALAN & ANR	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	G SANYASI RAO	CHITTOOR
3	WA/1983/2005	THE GENERAL MANAGER TELECOM DIST TIRUPATI Vs B. HARI 29 OTHERS	RAVINDRA YANAMANDRA K ARUNA	K VENKATESWARA RAO P SARADA	CHITTOOR
4	WP/2931/2005	THE CHIEF POSTMASTER GENERAL Vs SRI A.V. BALESWARA RAO	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	HARINATH REDDY SOMAGUTTA	KRISHNA
5	WP/20778/2005 IA 1/2014(WPMP 44699/2014) Fix an Early Date	V. SRINIVASA RAO Vs THE ENGINEERING-IN-CHIEF	G V SUBBA RAO	P VIJAYA KUMARI S SIVA KUMARI	VISAKHAPATNAM
6	WP/21178/2005	M.D. MUNEERUDDIN Vs THE COMMANDANT	P S P SURESH KUMAR	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
7	WP/24512/2005 IA 1/2005(WPMP 31504/2005) Fix an Early Date	B.PRABHAKAR ANANTHAPUR DISTRICT. Vs THE CHIEF POST MASTER GENERAL HYDERABAD & 3 OTHERS	P NARASIMHULU	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) R S MURTHY	ANANTAPUR
8	WP/28092/2005	SRI V.VENKATESWARA RAO GUNTUR DISTRICT. Vs THE GENERAL MANAGER BSNLGUNTUR & ANOTHER	VENKATESWARLU POSANI	(SC FOR B S N L)	GUNTUR
9	WP/28094/2005 IA 1/2005(WPMP 36033/2005) Direction Petition	SRI M.I.KHADARI KAKINADA-5. Vs THE SR.DIVISIONAL PERSONNEL OFFICER VIJAYAWADA & 1	S ASHOK ANAND KUMAR	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) PUSHPINDER KAUR	EAST GODAVARI
10	WA/1173/2006	THE DEPOT MANAGER DHARMAVARAM Vs B. LAKSHMINARAYANAMMA ANANTHAPUR DISTRICT & 3 OTHERS	K VISWANATHAM (SC FOR APSRTC)	GP FOR LABOUR N ASWARTHA NARAYANA	ANANTAPUR
11	WP/14813/2006	K.NARAYANA RAO VIZIANAGARAM. Vs GOVT OF INDIA MINISTRY OF LAW & JUSTICE NEW DELHI.	J SUDHEER	DEPUTY SOLICITOR GENERAL OF INDIA	VIZIANAGARAM

12	WA/569/2007	S.R.V.B.S.J.B.M.R.COLLEGE E REP. BY ITS CORRESPONDENT & Vs DR.G.SURYANARAYANA MURTHY	K UDAYA SRI	P R PRASAD GP FOR EDUCATION	EAST GODAVARI
13	WA/885/2007	COROMANDAL FERTILIZERS LIMITED A COMPANY INCORPORATED Vs THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL- CUM-LAOUR COURT	G V S GANESH	GP FOR LABOUR K UDAYA SRI	VISAKHAPATNAM
14	WA/1050/2007	THE GOVERNMENT OF A.P. REPRESENTED BY ITS PRL.SECRETARY Vs C.SATYA MURTHY PART TIME LECTURER IN ECONOMICS	GP FOR HIGHER EDUCATION	V SUDHAKAR REDDY	CHITTOOR
15	WA/1077/2007	THE PROJECT OFFICER ITDA PADERU Vs PANGI RAMA RAO S/O LATE PALSU	GP FOR SOCIAL WELFARE	K S MURTHY	VISAKHAPATNAM
16	WA/1093/2007	BOARD OF DIRECTORS Vs S.ADINARANYANA REDDY	K SRINIVASA MURTHY	J SIDDAIAH	YSR KADAPA
17	WA/98/2008	THE A.P. SOUTHERN POWER DISTRIBUTION CO. LTD. Vs N. SRINIVASA RAO	K UDAYA SRI	P SUBASH	GUNTUR
18	WA/117/2008	THE A.P. SOUTHERN POWER DISTRIBUTION CO. LTD. Vs K. KOSALANADHA REDDY S/O RAMI REDDY	K UDAYA SRI	P SUBASH	GUNTUR
19	WA/145/2008	THE GOVERNMENT OF A.P. REP. BY ITS SECRETARY Vs YALE MALLESHAPPA KANNADA HIGH SCHOOL	GP FOR SCHOOL EDUCATION (AP)	P GANGAIAH NAIDU N BHARAT BABU	KURNOOL
20	WA/166/2008	CHAITANYA GRAMEENA BANK Vs INDUSTRIAL TRIBUNAL- CUM-LABOUR COURT AT GUNTUR	K LAKSHMI NARASIMHA	GP FOR LABOUR (AP) P RAGHAVENDRA REDDY	GUNTUR
21	WA/241/2008 WA/142/2008	A P SOUTHERN DISTRIBUTION CO. LTD. REP. BY ITS Vs CHANCHALA VENKATYA SUDHAKAR	K UDAYA SRI	S RAVINDRANATH	CHITTOOR
22	WA/334/2008	THE SEC. BOARD OF INTERMEDIATE EDU. Vs N. NAGABHUSHANA REDDY & 3 ORS	C SINDHU KUMARI	V AJAYAKUMAR N ASHWANI KUMAR GP FOR HIGHER EDUCATION	YSR KADAPA
23	WP/2955/2011 IA 1/2013(WPMP 28820/2013) Direction Petition WP/30458/2010	SMT. CH. JHANSI LAXMI Vs THE UNION OF INDIA	M V J K KUMAR	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)	KRISHNA

24	WP/30458/2010	UNION OF INDIA (UOI) REP. BY ITS GENERAL SECRETARY Vs CH.JHANSI LAKSHMI	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)	M V J K KUMAR	KRISHNA
25	MACMA/658/2015	ALLURI VENKATA SIVA SARADA VISAKHAPATNAM & 4 OTHERS Vs N SRINIVAS HYDERABAD & 2 OTHERS	G RAMA GOPAL	. KOTA SUBBA RAO AMANCHARLA SATISH BABU R1-UNSERVED R2-UNSERVED R3-APP. BY M/S AMANCHARLA SATISH BABU	VISAKHAPATNAM
26	MACMA/934/2015 IA 1/2015(MACMAMP 2353/2015) Stay Petition	THE DIVISIONAL MANAGER Vs EMANI VENKATA ARCHANA & 4 OTHERS	G HARAGOPAL	MADHAVA RAO NALLURI R2 & R3-APP. BY M/S MADHAVA RAO NALLURI R4 & R5-NOT NECESSARY PARTY VIDE C.T. R1-UNSERVED, RETURNED.	PRAKASAM
27	MACMA/1249/2015	A.P.S.R.T.C. & ANOTHER Vs PILLA VIJAYA BHASKARA NAIDU & 3 OTHERS	VINOD KUMAR TARLADA (SC FOR APSRTC)	A JAGANNADHA RAO	VIZIANAGARAM
28	MACMA/1466/2015	P. CHALAM & 2 OTHERS Vs PATHAN FARIDA KHATOON & ANOTHER	C M R VELU	NARESH BYRAPANENI R1-NOTICE SERVED R2-APP. BY NARESH BYRAPANENI	KURNOOL
29	MACMA/1648/2015	ICICI LOMBARD GENERAL INSURANCE CO.LTD. GUNTUR Vs DARUVURI SUBBAYAMMA GUNTUR DISTRICT & 3 OTHERS	GUDI SRINIVASU	GHANTA SRIDHAR R1 TO R3-APP. BY M/S GHANTA SRIDHAR R4-NOTICE SERVED.	GUNTUR
30	MACMA/1990/2015	RANIYAMMA @ RANEMMA @ N BABY RANI & 3 OTHERS Vs S AHMED SHARIEF CHITTOOR DIST & 2 OTHERS	SURESH KUMAR REDDY KALAVA	D KODANDARAMI REDDY T V SRI DEVI NARESH BYRAPANENI R1-APP. BY M/S K MAHADEVA R2-APP. BY M/S T V SRI DEVI R3-SERVED.	CHITTOOR

COURT NO. 22
THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI
THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

(TO BE HEARD FROM MONDAY THE 29th DAY OF APRIL TO FRIDAY THE 3rd DAY OF MAY 2024)
(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	WP/21083/2005	M/S. GMR INDUSTRIES LIMITED Vs THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX DANTU SRINIVAS(SPL SC FOR CT)	SRIKAKULAM
2	CEA/123/2006	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S. EVERGREEN VENEERS PRIVATE LIMITED VISAKHAPATNAM	SUNDARI R PISUPATI	A SARVESWAR RAO	VISAKHAPATNAM
3	TREVC/13/2006	STATE OF A.P. REP. BY THE STATE REPRESENTATIVE BEFORE STAT Vs M/S. LANCO INDUSTRIES LIMITED	GP FOR COMMERCIAL TAX	KARTHIK RAMANA PUTTAMREDDY	SRIKAKULAM
4	CEA/38/2006 IA 2/2011(CEAMP 517/2011) Restoration Petition CEA/139/2006	THE COMMISSIONER OF CENTRAL EXCISE & CUSTOMS VISAKHAPATNAM Vs M/S SHRI BAJRAN ISPAT & PLYWOOD LTD VISAKHAPATNAM	B V S CHALAPATI RAO	LAKSHMI KUMARAN & SRIDHARAN	HYDERABAD
5	TREVC/39/2006	THE STATE OF AP REP. BY STATE REPRESENTATIVE BEFORE STAT Vs M/S F.C.B. K.C.P. LIMITED GUNTUR.	GP FOR COMMERCIAL TAX	CHALLA GUNARANJAN	GUNTUR
6	WP/5432/2006 IA 1/2006(WPMP 6929/2006) Stay Petition IA 2/2006(WPMP 19951/2006) Direction Petition	M/S. ARUN MANUFACTURING CO. Vs ASSISTANT COMMERCIAL TAX OFFICER & 2 OTHERS	S KRISHNA MURTHY	SPL GP FOR TAXES DANTU SRINIVAS(SPL SC FOR CT)	CHITTOOR
7	WP/7667/2006 IA 1/2006(WPMP 9812/2006) Stay Petition	M/S.GLOBAL ALUMINIUM PVT.LTD. SECUNDERABAD Vs THE ASST.COMMERCIAL TAX OFFICER CHITTOOR DIST & 2 OTHERS	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	CHITTOOR
8	WP/14240/2006 IA 1/2006(WPMP 17734/2006) Fix an Early Date	M/S. SREE GAMINI TEXTILES PVT LTD. TANUKU Vs THE COMMERCIAL TAX OFFICER TANUKU.	B SRINIVAS	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	WEST GODAVARI

9	WP/18069/2006 IA 1/2006(WPMP 22678/2006) Stay Petition WP/17487/2006 WP/17869/2006	M/S. RAVI TEJA STONE POLISHING INDUSTRIES Vs THE ADDL. COMMISSIONER (CT)(LEGAL) AND 5 OTHERS	B SRINIVAS	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	HYDERABAD
10	WP/17487/2006 IA 1/2006(WPMP 21918/2006) Stay Petition	M/S.RAVI TEJA STONE POLISHING INDUSTRIES Vs THE ADDL.COMMISSIONER (CT)(LEGAL) HYDERABAD & 5 OTHERS	B SRINIVAS	GP FOR COMMERCIAL TAX GP FOR INDUSTRIES COMMERCE	ANANTAPUR
11	WP/17869/2006 IA 1/2006(WPMP 22412/2006) Stay Petition	1M/S.RAVI TEJA STONE POLISHING INDUSTRIES ANANTAPUR. Vs THE ADDL.COMMISSIONER (CT)HYDERABAD & 5 OTHERS	B SRINIVAS	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP) GP FOR INDUSTRIES COMMERCE	HYDERABAD
12	WP/22598/2006 IA 1/2008(WPMP 30039/2008) Direction Petition IA 2/2008(WPMP 30678/2008) Review Petition IA 1/2023 Leave Petition	SRI SATHINEEDI VENKAT SATYANARAYANA Vs THE DEPUTY COMMERCIAL TAX OFFICER	R SUDHEER	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	WEST GODAVARI
13	ITTA/149/2007	THE COMMISSIONER OF INCOME TAX Vs M/S.ANJANEYA TOBACCO CO	VIJAY KUMAR PUNNA	CHALLA GUNARANJAN	HYDERABAD
14	ITTA/204/2007 IA 1/2009(ITTAMP 2748/2009) Extension Petition	THE COMMISSIONER OF INCOME TAX GUNTUR Vs M/S. BALAJI INDUSTRIAL CORPORATION LIMITED	VIJAY KUMAR PUNNA		GUNTUR
15	TREVC/63/2008	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.G.M.R.VASAVI INDUSTRIES	GP FOR COMMERCIAL TAX	S DWARAKANATH	VISAKHAPATNAM
16	CEA/71/2008 IA 1/2009(CEAMP 66/2009) Vacate Stay Petition	THE COMMISSIONER OF CENTRAL EXCISE Vs M/S.NEW TOBACCO COMPANY LTD	Y N VIVEKANANDA	G V S GANESH	VISAKHAPATNAM
17	CEA/83/2008	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS Vs M/S.VBC EXPORTS LTD	Y N VIVEKANANDA	C S SURYA PRAKASH RAO	VISAKHAPATNAM
18	TREVC/91/2008	THE STATE OF AP REP.BY STATE REPRESENTATIVE BEFORE STAT VI Vs M/S NACHU SATYANARAYANA BHEEMAVARAM.	GP FOR COMMERCIAL TAX	SHAIK JEELANI BASHA	VISAKHAPATNAM
19	TREVC/184/2008	THE STATE OF ANDHRA PRADESH Vs M/S. A.B.C. ENGINEERING WORKS	GP FOR COMMERCIAL TAX	G NARENDRA CHETTY	HYDERABAD

20	WP/4860/2008 IA 1/2008(WPMP 6308/2008) Stay Petition IA 4/2008(WPMP 100780/2008) Review Petition WP/15911/2006	M/S. SYNERGIES CASTINGS LTD. VISAKHAPATNAM. Vs C.T.O. GAJUWAKA VISAKHAPATNAM & 2 OTHERS	CHALLA GUNARANJAN	GP FOR COMMERCIAL TAX SURIBABU S(SPL SC FOR CT AP)	VISAKHAPATNAM
21	ITTA/49/2009	M/S. KANCHERLA VISWANADHAM SONS Vs THE DY. COMM. OF I.T. RAJAHMUNDRY	Y RATNAKAR	A RADHA KRISHNA	EAST GODAVARI
22	TREVC/77/2009	M/S.NUTRINE CONFECTIONARY COMPANY LIMITED Vs THE SALES TAX APPELLATE TRIBUNAL	S DWARAKANATH	GP FOR COMMERCIAL TAX	CHITTOOR
23	TREVC/170/2009	RASHTRIYA ISPAT NIGAM LTD. VISAKHAPATNAM Vs THE STATE OF A.P. VISAKHAPATNAM	A SARVESWAR RAO	GP FOR COMMERCIAL TAX	VISAKHAPATNAM
24	TREVC/196/2009	THE STATE OF A.P. Vs M/S. SRI VENKATA SAI RAM TRADERS	DANTU SRINIVAS(SPL SC FOR CT)	S DWARAKANATH	HYDERABAD
25	TREVC/200/2009	M/S. DAMODAR OIL MILL Vs THE STATE OF A.P.	S DWARAKANATH		KURNOOL
26	TREVC/213/2009	M/S.MADRAS CEMENTS LIMITED Vs THE SALES TAX APPELLATE TRIBUNAL	S DWARAKANATH		KRISHNA
27	TREVC/210/2010	STATE OF ANDHRA PRADESH Vs M/S R.K.ENGINEERS & CONTRACTORS	GP FOR COMMERCIAL TAX		VISAKHAPATNAM
28	TREVC/213/2010 TREVC/99/2014 TREVC/111/2012	M/S NUTRINE CONFECTIONARY COMPANY LIMITED Vs STATE OF ANDHRA PRADESH	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	CHITTOOR
29	TREVC/111/2012	M/S. NUTRINE CONFECTINOERY COMPANY LTD. Vs STATE OF AP. REP.BY ITS STATE REPRESENTATIVE	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	CHITTOOR
30	TREVC/99/2014	M/S NUTRINE CONFECTIONERY COMPANY LTD. Vs STATE OF ANDHRA PRADESH	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	CHITTOOR

COURT NO. 11
THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO

(TO BE HEARD FROM MONDAY THE 29TH DAY OF APRIL TO FRIDAY THE 03RD DAY OF MAY 2024)
(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>					
1	WP/19953/2006	THABETI MANIMALA D/O PRASADA RAO Vs IBRAHIMPATNAM GRAM PANCHAYAT REP BY	K CHAITANYA	G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA) GP FOR REVENUE I KOTI REDDY	KRISHNA
<u>ADMISSION (PANCHAYAT RAJ)</u>					
2	WP/32760/2012 IA 1/2012(WPMP 41733/2012) Direction Petition IA 1/2013(WPMP 1516/2013) Implead Petition IA 2/2013(WPMP 9143/2013) Direction Petition	TOMU AMMAJI Vs THE GRAM PANCHAYAT DUSARIPAMU	K VENKATESH	GP FOR PANCHAYAT RAJ & RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE	EAST GODAVARI
3	WP/12470/2013 IA 1/2013(WPMP 15387/2013) Direction Petition	KEERTHISESHULU SRI GUDLA SRIRAMULU WELFARE SOCIETY Vs THE STATE OF ANDHRA PRADESH	CHETLURU SREENIVAS	GP FOR PANCHAYAT RAJ & RURAL DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) T S VENKATARAMANA	KRISHNA
4	WP/14099/2013 IA 1/2013(WPMP 17208/2013) Suspension Petition	K. MANOHAR RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	PASALA PONNA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV	YSR KADAPA
5	WP/35409/2013 IA 1/2013(WPMP 44007/2013) Stay Petition	SRI ABHANJANEYA SWAMY MALLADI BOATS AND SAND WORKERS Vs THE STATE OF ANDHRA PRADESH	JAMI MADHAVI	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR MINES AND GEOLOGY	GUNTUR
6	WP/36376/2013 IA 1/2013(WPMP 45216/2013) Suspension Petition	PUPPALA SRINIVAS Vs STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR PANCHAYAT RAJ & RURAL DEV A S C BOSE	WEST GODAVARI
7	WP/37579/2013 IA 1/2013(WPMP 46760/2013) Direction Petition	PERSON-IN-CHARGE THE GAYATHRI SAND GUNTUR DIST & ANR Vs PRL SECY I & C DEPT. HYD & 3 OTHERS	B.JAYA PRABHAKARA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE GP FOR MINES AND GEOLOGY	GUNTUR
8	WP/14666/2014 IA 1/2014(WVMP 1405/2014) Vacate Stay Petition IA 3/2014(WPMP 31518/2014) Direction Petition IA 6/2014(WPMP 81843/2014) Vacation Motion Letter IA 1/2023 Permission Petition	CHALASANI SIVA RAMA PRASAD Vs GOVERNMENT OF ANDHRA PRADESH	GHANTASALA UDAYA BHASKAR	GP FOR PANCHAYAT RAJ & RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA)	KRISHNA

INTERLOCUTORY(PANCHAYAT RAJ)

9	WP/6210/2008 IA 1/2015(WVMP 897/2015) Vacate Stay Petition	ARUNA PAPER-BOARDS MILLS P LTD. W.G. DIST. Vs THE GRAM PANCHAYAT W.G. DIST. & 3 OTHERS	M V DURGA PRASAD	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) M PRABHAKARA RAO A S C BOSE GP FOR PANCHAYAT RAJ RURAL DEV (AP) I KOTI REDDY GP FOR PANCHAYAT RAJ & RURAL DEV (AP)	WEST GODAVARI
10	WP/24196/2008 IA 2/2008(WPMP 31533/2008) Direction Petition IA 1/2012(WPMP 16591/2012) Amendment Petition	SRI GARIKIPATI SAMBA SIVA RAO Vs THE GRAMPANCHAYAT VENTRAPRAGADA REPTD BY ITS	N (P) ANJANA DEVI SATYANARAYANA	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) M R K CHAKRAVARTHY TURAGA SAI SURYA GP FOR REVENUE	KRISHNA
11	WP/12462/2011 IA 1/2017(WVMP 1262/2017) Vacate Stay Petition IA 1/2023 Leave Petition IA 2/2023 Permission Petition IA 3/2023 Additional Material Petition	R. SRIHARI RAO Vs GOVERNMENT OF ANDHRA PRADESH REP BY ITS	PONNADA SREE VYAS	GP FOR PANCHAYAT RAJ & RURAL DEV NIMMAGADDA SATYANARAYANA GP FOR PANCHAYAT RAJ RURAL DEV (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE GP FOR PANCHAYAT RAJ & RURAL DEV (AP)	WEST GODAVARI
12	WP/18838/2011 IA 1/2011(WVMP 2631/2011) Vacate Stay Petition	DUMPA RAMANAMMA Vs THE DISTRICT COLLECTOR (PANCHAYAT RAJ DEPARTMENT).	KOTI REDDY IDAMAKANTI	GP FOR PANCHAYAT RAJ & RURAL DEV	PRAKASAM
13	WP/22053/2011 IA 1/2011(WPMP 26862/2011) Direction Petition IA 1/2012(WPMP 24419/2012) Implead Petition	PADALA JANAKIRAMAIAH E.G.DISTRICT. & 5 OTHERS Vs DIRECTOR OF TOWN&COUNTRY PLANNING HYD & 4 OTHERS	M S R SHASHIBUSHAN	GP FOR IRRIGATION & COMM AREA DEV GP FOR MUNICIPAL ADMN URBAN DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) M SIVANANDA KUMAR	EAST GODAVARI
14	WP/26211/2011 IA 1/2011(WPMP 32359/2011) Injunction Petition IA 1/2023 Restoration Petition	SRI NETTIKANTI ANJANEYA SWAMY VARI DEVASTHANAM Vs STATE OF A.P. REP.BY ITS PRINCIPAL SECRETARY	G RAMANA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV	ANANTAPUR
15	WP/30375/2011 IA 1/2012(WVMP 170/2012) Vacate Stay Petition IA 1/2015(WPMP 4771/2015) L R Petition IA 1/2023 Leave Petition	T.SUBRAHMANYA BRAHMAJI RAO Vs TADIMALLA GRAM PANCHAYAT REP.BY ITS VILLAGE SECRETARY	V S R ANJANEYALU	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR ROADS BUILDINGS VENKATESWARA RAO GUDAPATI GP FOR REVENUE GP FOR ROADS BUILDINGS (AP) G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA)	WEST GODAVARI
16	WP/541/2012 IA 2/2012(WVMP 740/2012) Vacate Stay Petition	KOLLA NARAYYA Vs THE SUPERINTENDING ENGINEER	...	GP FOR PANCHAYAT RAJ & RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT M RAVINDRANATH REDDY GP FOR REVENUE	PRAKASAM
17	WP/1620/2013 IA 1/2013(WPMP 1951/2013) Direction Petition IA 2/2013(WPMP 1952/2013) Direction Petition	A. EKAMBARAM REDDY Vs THE CHANDRAGIRI GRAMPANCHAYAT	O MANOHER REDDY	VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT P VENKATA RAMA SARMA	CHITTOOR

18	WP/2696/2013 IA 1/2013(WVMP 2101/2013) Vacate Stay Petition IA 2/2013(WVMP 3007/2013) Vacate Stay Petition IA 8/2013(WVMP 38795/2013) Vacate Stay Petition	DEVATHI KARTHIK S/O.D.VARA PRASAD Vs THE PANCHAYAT SECRETARY GRAM PANCHAYAT OFFICE DARSI	P V A PADMANABHAM	GP FOR PANCHAYAT RAJ & RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT GP FOR MUNICIPAL ADMN & URBAN DEV G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA) SITA RAM CHAPARLA	PRAKASAM
19	WP/4766/2013 IA 1/2013(WVMP 1640/2013) Vacate Stay Petition	KONDURU VENKATA KRISHNA REDDY Vs THE DISTRICT COLLECTOR	O MANOHER REDDY	M RAVINDRANATH REDDY(SC FOR APSHC) SUDHAKAR REDDY T (SC FOR APSHC) CH VEDAVANI GP FOR REVENUE	SPS NELLORE
20	WP/12296/2013 IA 1/2013(WPMP 15195/2013) Direction Petition IA 2/2013(WPMP 18707/2013) Suspension Petition	K. MANOHAR Vs THE GOVERNMENT OF A.P REP. BY ITS PRINCIPAL SECRETARY	PASALA PONNA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR HOME M S P KAMARAJU CH VEDAVANI GP FOR REVENUE	YSR KADAPA
21	WP/24702/2013 IA 1/2013(WPMP 30432/2013) Direction Petition	SRI LAKSHMI SAL TOWERS OWNERS WELFARE ASSOCIATION Vs THE DISTRICT COLLECTOR WEST GODAVARI DISTRICT ELURU.	S APPADHARA REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV SITA RAM CHAPARLA SUDHAKARA RAO AMBATI K VENKATESH	WEST GODAVARI
22	WP/30424/2013 IA 1/2013(WPMP 37773/2013) Suspension Petition	VASTHI MURALIDHAR Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	GP FOR PANCHAYAT RAJ & RURAL DEV Y RAMA RAO(SC FOR APHC) GP FOR MUNICIPAL ADMN URBAN DEV B HANUMANTHA RAO (SC FOR KUR NEL MC)	KURNOOL
23	WP/33159/2013 IA 1/2013(WVMP 4021/2013) Vacate Stay Petition	V.VENKATA SUBBA REDDY Vs GOVERNMENT OF A.P.	J JANAKIRAMI REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE SRINIVASA RAO MADIRAJU	KURNOOL

FINAL HEARING(P.RAJ-RURAL DEV.)

24	WP/23290/2008 WP/23033/2008 WP/23346/2008	KOTLA VENKATA RAMAKRISHNA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	N SIVA REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV	WEST GODAVARI
25	WP/23033/2008	KOTLA VENKATA RAMAKRISHNA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	N SIVA REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV	EAST GODAVARI
26	WP/23346/2008	K.V.S.RAJA Vs THE GOVERNMENT OF ANDHRA PRADESH	N SIVA REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV	EAST GODAVARI
27	WP/27827/2008 IA 1/2023 Implead Petition	CHERUKURI NARASIMHASWAMY (DIED) PER LRS 2 TO 4 Vs THE GRAM PANCHAYAT SANTHANUTHALAPADU REP.BY ITS	V MALLIK	VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT G VENKAT REDDY T V SRI DEVI MADHAVA RAO NALLURI	PRAKASAM

28	WP/23905/2009 IA 1/2009(WPMP 31065/2009) Direction Petition IA 1/2023 Amendment Petition	SRI CHINNI ARJUNARAO Vs THE GOVERNMENT OF A.P	D LALITHA PRASAD	GP FOR PANCHAYAT RAJ & RURAL DEV M PRABHAKAR RAO GP FOR REVENUE	WEST GODAVARI
29	WP/28002/2009 IA 1/2009(WPMP 36464/2009) Direction Petition	C. VENKATAMUNI REDDY Vs THE DISTRICT COLLECTOR	A CHANDRAI H NAIDU	GP FOR PANCHAYAT RAJ & RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT G SESHADRI(SC FOR MPP ZPP) R CHANDRA REDDY	CHITTOOR
30	WP/12104/2010 IA 1/2010(WPMP 15259/2010) Suspension Petition	CHINTALA PADMA W/O. VENKATA RAO Vs THE EXECUTIVE ENGINEER RWS & S DIVISION	M V RAJA RAAM	GP FOR PANCHAYAT RAJ & RURAL DEV	PRAKASAM
31	WP/7062/2011 IA 1/2011(WPMP 8820/2011) Direction Petition	MANDALA PRAJA PARISHAD Vs THE GOVERNMENT OF ANDHRA PRADESH	K S MURTHY	GP FOR PANCHAYAT RAJ & RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE G ELISHA	EAST GODAVARI
32	WP/19733/2011 IA 1/2011(WPMP 23889/2011) Direction Petition	GONELA SATYANARAYANA Vs THE DISTRICT COLLECTOR	GP FOR PANCHAYAT RAJ & RURAL DEV B ADINARAYANA RAO GP FOR COOPERATION KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	KRISHNA
33	WP/21676/2011 IA 1/2011(WPMP 26413/2011) Direction Petition	M. SANTAMMA Vs THE GRAMA PANCHAYAT MUTYALAREDDIPALLI	B V APARNA LAKSHMI	G RAMACHANDRA REDDY(SC FOR TUDA) CH VEDAVANI MUNI REDDY PERURU (SC FOR TUDA)	CHITTOOR
34	WP/24570/2011 IA 1/2011(WPMP 30170/2011) Direction Petition	VANGURU SIVASATYANARAYANA Vs GOVERNMENT OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR PANCHAYAT RAJ & RURAL DEV	KRISHNA
35	WP/25651/2011 IA 1/2023 Implead Petition	SRI SAI KRISHNA EXPORTS Vs GOVERNMENT OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE	PRAKASAM
36	WP/31197/2011	MUPPALLA HANUMANTHA RAO Vs THE DIVISIONAL PANCHAYAT OFFICER	GP FOR PANCHAYAT RAJ & RURAL DEV G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA)	GUNTUR
37	WP/11714/2012 IA 1/2012(WPMP 14747/2012) Direction Petition IA 1/2023 Leave Petition	KURVA KARENNA KURNOOL DIST Vs PRL SECY PANCHAYAT RAJ DEPT HYD 3 OT	A KRISHNAM RAJU	GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT CH VEDAVANI GP FOR REVENUE	KURNOOL
38	WP/18692/2013 IA 1/2013(WPMP 22855/2013) Direction Petition	M.YAGAMURTHY S/O. M MUNASWAMY Vs THE GOVERNMENT OF ANDHRA PRADESH	T C KRISHNAN	GP FOR PANCHAYAT RAJ & RURAL DEV	CHITTOOR

39	WP/18694/2013 IA 1/2013(WPMP 22857/2013) Direction Petition	K M RAMA MOORTHY Vs THE GOVERNMENT OF ANDHRA PRADESH	T C KRISHNAN	GP FOR PANCHAYAT RAJ & RURAL DEV	CHITTOOR
40	WP/18800/2013 IA 1/2013(WPMP 22979/2013) Stay Petition	MUTHYALA CHANDRAYUDU S/O ANKAIAH Vs THE STATE OF A.P.	KASA JAGANMOHAN REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV	YSR KADAPA
41	WP/18830/2013 IA 1/2013(WPMP 23008/2013) Stay Petition IA 1/2015(WPMP 9495/2015) Fix an Early Date	M.KARUNAKAR REDDY Vs THE GOVERNMENT OF A.P. REP BY ITS PRINCIPAL SECRETARY	B SHIVA KUMAR	GP FOR PANCHAYAT RAJ & RURAL DEV	KURNOOL
42	WP/19029/2013 IA 1/2013(WPMP 23254/2013) Direction Petition	K.SATYANARAYANA Vs THE GOVERNMENT OF ANDHRA PRADESH.	GP FOR PANCHAYAT RAJ & RURAL DEV	ANANTAPUR
43	WP/19050/2013 IA 1/2013(WPMP 23273/2013) Direction Petition	P. CHENCHU LAKSHMI Vs THE STATE OF ANDHRA PRADESH REP. BY ITS	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE	CHITTOOR
44	WP/19157/2013 IA 1/2013(WPMP 23425/2013) Direction Petition	T. SUBBA RAJU Vs THE STATE OF A.P. REP. BY ITS PRINCIPAL SECRETARY	S RAJESWARA REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE N ASHWANI KUMAR	YSR KADAPA
45	WP/19180/2013 IA 1/2013(WPMP 23450/2013) Direction Petition	GINJU PITCHAIAH Vs THE GOVERNMENT OF A.P.	Y NAGI REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT	PRAKASAM
46	WP/34453/2013 IA 1/2013(WPMP 42871/2013) Direction Petition	UPADHYAYA NAGAR RESIDENTS WELFARE ASSOCIATION Vs THE STATE OF A.P	P HEMACHANDRA	GP FOR REVENUE	CHITTOOR
47	WP/36531/2013 IA 1/2013(WPMP 45419/2013) Direction Petition WP/8042/2015	KOSURI RAMU Vs THE GOVERNMENT OF ANDHRA PRADESH	GHANTASALA UDAYA BHASKAR	GP FOR PANCHAYAT RAJ & RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA
48	WP/8042/2015 IA 1/2015(WVMP 3487/2015) Vacate Stay Petition IA 3/2015(WPMP 20285/2015) Implead Petition	MERUGA SURESH Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	TURAGA SAI SURYA A S C BOSE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA
49	WP/37483/2013 IA 1/2013(WPMP 46635/2013) Direction Petition	VEMULAPALLI SRIDEVI Vs THE GOVERNEMENT OF ANDHRA PRADESH	GADDAM SRINIVAS	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE GP FOR MINES AND GEOLOGY GP FOR GENERAL ADMINISTRATION	GUNTUR
50	WP/31989/2014 IA 1/2014(WPMP 39994/2014)-Direction Petition	NALLAGACHHU SRINIVASA RAO KRISHNA DIST & ANOTHER Vs PRL SECY PR DEPT STATE OF AP HYD & 6 OTHERS	B SOMASEKHAR	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) A S C BOSE NARASIMHA RAO M R L	KRISHNA

COURT NO. 8
THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

(TO BE HEARD FROM MONDAY THE 29TH DAY OF APRIL TO FRIDAY THE 03RD DAY OF MAY 2024)
(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (ENDOWMENTS)					
1	WP/19474/2016 IA 1/2016(WPMP 23882/2016) Direction Petition IA 1/2018 Permission Petition	SRI SEETHARAMA KALAYANA MANDAPAM Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR ENDOWMENTS (AP) PULIPATI RADHIKA	KRISHNA
2	WP/21021/2017 IA 1/2017(WVMP 3395/2017) Vacate Stay Petition IA 2/2017(WVMP 3822/2017) Vacate Stay Petition IA 3/2017(WPMP 25843/2017) Stay Petition IA 1/2023 Fix an Early Date WP/24498/2014	S. SRIRANGA NAYAKULU Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS (AP) T BALAJI ELEVATED AS JUDGE	EAST GODAVARI
3	WP/24498/2014 IA 2/2014(WPMP 38658/2014) Implead Petition IA 5/2014(WVMP 167046/2014) Vacate Stay Petition IA 1/2015(WVMP 148505/2015) Vacate Stay Petition IA 1/2017(WPMP 23902/2017) Miscellaneous Petition IA 2/2017(WPMP 27796/2017) Additional Material Petition IA 1/2023 Fix an Early Date	S. SRIRANGA NAYAKULU Vs THE GOVT. OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS (AP) T BALAJI T S RAYALU	EAST GODAVARI
4	WP/42037/2017 IA 1/2017(WPMP 52140/2017) Direction Petition WP/33475/2016	D.RUDRA KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR ENDOWMENTS (AP) MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE	SPS NELLORE
5	WP/33475/2016 IA 1/2016(WPMP 41347/2016) Direction Petition	ARAVA SEKHAR Vs THE STATE OF ANDHRA PRADESH REP ITS PRINCIPAL SECRETARY	SIVAPRASAD REDDY VENATI	GP FOR ENDOWMENTS (AP) A SREEKANTH REDDY(SC FOR ENDOW RS)	SPS NELLORE
6	WP/29804/2018 IA 1/2018 Suspension Petition	YARRAVARAPU SANYASAMMA Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	GP FOR ENDOWMENTS (AP) JAGADISH KUAMAR BATCHU GP FOR REGISTRATION AND STAMPS (AP)	VISAKHAPATNAM
7	WP/39510/2018 IA 1/2018 Suspension Petition WP/37497/2018	VUDATALA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	M V SURESH	GP FOR ENDOWMENTS (AP) G VASANTHA RAYUDU PULIPATI RADHIKA	WEST GODAVARI
8	WP/37497/2018 IA 1/2018 Suspension Petition	VUDATALA MADHUSUDHANA RAO Vs STATE OF ANDHRA PRADESH	G VASANTHA RAYUDU	GP FOR ENDOWMENTS (AP) PULIPATI RADHIKA	WEST GODAVARI

INTERLOCUTORY

9	WP/15463/2010 IA 1/2011(WPMP 6043/2011) Implead Petition IA 2/2011(WPMP 6044/2011) IA 1/2015(WPMP 50468/2015) Permission Petition	ORIENTAL SAATVIC FOOD PRODUCTS AND CONCEPTS (INDIA) Vs THE STATE OF A.P.	M R S SRINIVAS	GP FOR ENDOWMENTS A SUMANTH (SC FOR TTD) T V S KUMAR GP FOR REVENUE	VIZIANAGARAM
10	WP/18974/2010	GALI NIRMALA & 5 ORS. Vs REV. (ENDOWMENTS) DEPT. & 5 ORS.	B SESIBUSHAN RAO	GP FOR ENDOWMENTS B PRUDHVI KUMAR (SC FOR APSCCFC) B PRAKASAM (SC FOR AP APSCCFC) MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE	PRAKASAM
11	WP/23788/2011 IA 1/2011(WPMP 29153/2011) Stay Petition IA 2/2011(WPMP 29154/2011) Direction Petition	SIVARATHRI AKKAIHAH Vs THE STATE OF ANDHRA PRADESH	VELAGANI NARASIMHULU	GP FOR ENDOWMENTS MEKAPOTHULA SRINIVASA RAO	PRAKASAM
12	WP/20243/2018 IA 1/2018 Direction Petition	AVANIGADDA SURYAPRAKASH Vs THE STATE OF ANDHRA PRADESH	C SINDHU KUMARI	GP FOR ENDOWMENTS (AP) P PADMAVATHI	KRISHNA

FINAL HEARING

13	WP/11774/2009 IA 1/2009(WVMP 3193/2009) Vacate Stay Petition WP/18038/2019 WP/20220/2016 WP/23307/2009	TANNEERU VEERA VENKATA RAMESH Vs THE ASSISTANT COMMISSIONER	RAMAKRISHNA AKURATHI	GP FOR ENDOWMENTS GP FOR REVENUE PULIPATI RADHIKA	WEST GODAVARI
14	WP/23307/2009	TANNEERU VEERA VENKATA RAMESH Vs THE JOINT COLLECTOR	RAMAKRISHNA AKURATHI	GP FOR REVENUE PULIPATI RADHIKA GP FOR ENDOWMENTS	WEST GODAVARI
15	WP/20220/2016 IA 1/2016(WVMP 2579/2016) Vacate Stay Petition	TANNEERU VEERA VENKATA RAMESH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR ENDOWMENTS A SUMANTH (SC FOR TTD) ELEVATED AS JUDGE GP FOR REVENUE (AP) PULIPATI RADHIKA	WEST GODAVARI
16	WP/18038/2019 IA 1/2019 Direction Petition	TANNEERU VEERA VENKATA RAMESH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR ENDOWMENTS (AP) PULIPATI RADHIKA	WEST GODAVARI

SPECIALY IDENTIFIED CASES

17	WP/17659/2008 IA 1/2008(WVMP 3302/2008) Vacate Stay Petition	SMT. PILLA JAYALAKSHMI Vs THE GOVERNMENT OF ANDHRA PRADESH	A V S LAXMI	GP FOR ENDOWMENTS JAGADISH KUAMAR BATCHU	VISAKHAPATNAM
18	WP/26623/2008	B. JAGADEESH BHATTACHARYULU Vs GOVT. OF ANDHRA PRADESH	K S MURTHY	GP FOR ENDOWMENTS K MADHAVA REDDY (SC FOR ENDOWMENTS AR) VENKAT CHALLA	EAST GODAVARI

19	WP/16288/2009 IA 1/2009(WPMP 21382/2009) Suspension Petition	SRI CHUNDURU GOPALA KRISHNA MURTHY (DIED) Vs THE COMMISSIONER OF ENDOWMENTS GOVERNMENT OF	D V SASIDHAR	GP FOR ENDOWMENTS P PADMAVATHI PADMAVATHI PADNAVIS R2 UNSERVED,APPELLANT 1 UNSERVED ON 08-11- 2021 APPELLANT UNSERVED ON 15-11-2021 CH.GOPALA KRISHNA UNSERVED ON 27-01-2022	KRISHNA
20	WP/3149/2010	U. PALLESWARA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR MINES AND GEOLOGY GP FOR REVENUE	EAST GODAVARI
21	WP/13887/2010 IA 1/2010(WVMP 3283/2010) Vacate Stay Petition IA 2/2010(WPMP 17476/2010) Direction Petition IA 1/2020 Vacate Stay Petition IA 1/2022 Vacate Stay Petition	TANEM DHARMARAJU Vs GOVERNMENT OF A.P. REP. BY ITS REGIONAL JOINT	SRINIVAS DAMMALAPATI VENKATESWARLU NIMMAGADDA	GP FOR ENDOWMENTS V T M PRASAD SC FOR ENDOWNMENTS NARAM NAGESWARA RAO	WEST GODAVARI
22	WP/17511/2010 IA 1/2010(WVMP 4410/2010) Vacate Stay Petition IA 1/2011(WVMP 2037/2011) Vacate Stay Petition	MITTANOSALA BHARATHA RAO Vs GOVERNMENT OF ANDHRA PRADESH	K S MURTHY PADMAVATHI PADNAVIS GP FOR ENDOWMENTS	GUNTUR
23	WP/31292/2010 IA 1/2010(WPMP 39807/2010) Direction Petition	B.SUDHARSHAN REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	M RADHAKRISHNA	GP FOR ENDOWMENTS G RAMANA RAO (SC FOR ENDOWNMENTS RAYALASEEMAREGION)	CHITTOOR
24	WP/522/2011	LALITHA VARMA Vs THE GOVERNMENT OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR ENDOWMENTS K R PRABHAKAR(SC FOR S S H MUTT) GP FOR REVENUE GP FOR ASSIGNMENT (AP)	CHITTOOR
25	WP/10143/2011 IA 1/2011(WPMP 12490/2011) Direction Petition	TIRUPATI URBAN DEVELOPMENT AUTHORITY Vs THE GOVERNMENT OF ANDHRA PRADESH	T V S KUMAR	GP FOR ENDOWMENTS SIVAPRASAD REDDY VENATI SUNITA NAWANDAR	CHITTOOR
26	WP/22881/2011 IA 1/2011(WPMP 27980/2011) Stay Petition	PEDDIMSETTY SATYAM E.G.DISTRICT & ANOTHER Vs COMMISSIONER ENDOWNMENTS DEPT. & ANOTHER	E V V S RAVI KUMAR	GP FOR ENDOWMENTS T BALAJI	EAST GODAVARI
27	WP/23241/2011 IA 1/2016(WPMP 52176/2016) L R Petition	G. VIJAYAN CHITTOOR DIST. & ANR. Vs THE COMMISSIONER OF ENDOWNMENTSHYDERABA D & 2 OTRS.	T JANARDHAN RAO	GP FOR ENDOWMENTS N BHARAT BABU	CHITTOOR
28	WP/30362/2011 IA 1/2011(WPMP 37609/2011) Suspension Petition	VUCHA JAYALAKSHMI KRISHNA DIST.. Vs SECY REVENUE & 3 OTHERS	KAVITHA GOTTIPATI	GP FOR ENDOWMENTS V SESA KUMARI	KRISHNA

29	WP/36805/2012 IA 1/2012(WPMP 46723/2012) Direction Petition IA 1/2015(WPMP 64151/2015) Fix an Early Date IA 1/2023 Leave Petition WP/36819/2012	S. SADASIVAIAH Vs THE ASSISTANT COMMISSIONER OF ENDOWMENTS/FIT PERSON	S S BHATT	GP FOR ENDOWMENTS A SUMANTH (SC FOR TTD)	CHITTOOR
30	WP/36819/2012 IA 1/2012(WPMP 46737/2012) Direction Petition IA 2/2013(WPMP 29643/2013) Suspension Petition IA 1/2015(WPMP 15378/2015) Fix an Early Date IA 1/2023 Leave Petition IA 2/2023 Additional Material Petition IA 1/2024 Additional Material Petition	N. KOTESWARA REDDY Vs THE ASSISTANT COMMISSIONER OF ENDOWMENTS/FIT PERSON	S S BHATT	GP FOR ENDOWMENTS A SUMANTH (SC FOR TTD)	CHITTOOR
31	WP/4510/2013 IA 1/2013(WPMP 5632/2013) Suspension Petition	A.SHABEER AHMED Vs THE DIRECTOR OF MINES & GEOLOGY	M VENKATA RAMANA REDDY	GP FOR MINES AND GEOLOGY GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR
32	WP/11380/2013 IA 1/2013(WPMP 14107/2013) Direction Petition	V.V. PEERAI AH Vs THE STATE DIRECTOR	S V INDIRA	RAJENDRA BUSSA GP FOR HOME M A MUJEEB G KOTINAGULU GP FOR REVENUE SREEKANTH REDDY AMBATI	YSR KADAPA
33	WP/13041/2013 IA 1/2013(WPMP 16025/2013) Suspension Petition IA 1/2014(WVMP 858/2014) Vacate Stay Petition IA 1/2024 Leave Petition	V.V. BALA KRISHNA RAO Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	SITA RAM CHAPARLA	GP FOR MINES AND GEOLOGY GP FOR INDUSTRIES & COMMERCE	WEST GODAVARI
34	WP/13421/2013 IA 1/2022 Vacate Stay Petition	REVULA VENKATESWARLU & 5 ORS. Vs COMMR. OF ENDOWMENTS HYD. & 2 ORS.	VENKATESWARLU POSANI	GP FOR ENDOWMENTS MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	PRAKASAM
35	WP/13515/2013 IA 1/2013(WPMP 16571/2013) Direction Petition	U. RAJAGOPAL Vs SECY. IND. & COM. & 3 ORS.	J M NAIDU	GP FOR MINES AND GEOLOGY GP FOR REVENUE	CHITTOOR
36	WP/13911/2013 IA 1/2013(WPMP 17009/2013) Direction Petition	M/S. SRI SAI CHINNAMMAN MINES CHENNAI Vs DY DIR OF MINES & GEOLOGY GUNTUR DIST & ANOTHER	A K KISHORE REDDY	GP FOR MINES AND GEOLOGY	SPS NELLORE
37	WP/16475/2013 IA 2/2013(WPMP 19981/2013) Direction Petition IA 1/2024 Leave Petition	VIVEKA COLLEGE OF EDUCATION Vs NATIONAL COUNCIL FOR TEACHER EDUCATION	N SUBBA RAO	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	PRAKASAM

38	WP/18482/2013 IA 1/2013(WPMP 22565/2013) Direction Petition IA 1/2015(WPMP 48527/2015) Miscellaneous Petition	SMT. BODHANAPU NEERAJA Vs THE GOVERNMENT OF ANDHRA PRADESH	M P CHANDRAMOULI	GP FOR MINES AND GEOLOGY GP FOR REVENUE	SPS NELLORE
39	WP/22986/2013 IA 1/2013(WPMP 28206/2013) Direction Petition	M/S SRI LAKSHMI BALAJI MINERALS ANANTAPUR DT. Vs SECRETARY(MINES) DEPT. OF IND & COMMERCE HYD & 5 OT	KARRI MURALI KRISHNA	GP FOR MINES AND GEOLOGY RAMA CHANDRA RAO GURRAM(SC FOR AP PCB) CH MURALI KRISHNA	ANANTAPUR
40	WP/27803/2013 IA 1/2013(WPMP 34499/2013) Direction Petition	V.S.RAJAIAH @ CHINA RAJA S/O.V.SUBBARAYULU (DIED) PER LRS 2 TO 3 Vs TIRUMALA TIRUPATHI DEVASTHANAM (TTD)	VEDULA SRINIVAS	G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	CHITTOOR
41	WP/29564/2013 IA 1/2013(WPMP 36723/2013) Suspension Petition	KONDRAKUNTA RANGA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	V S K RAMA RAO	GP FOR ENDOWMENTS (AP) P PADMAVATHI MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE	GUNTUR
42	WP/30035/2013 IA 1/2013(WPMP 37270/2013) Direction Petition	M/S. AUROBINDO PHARMA LTD. Vs THE STATE OF ANDHRA PRADESH	VIKRAM POOSERLA	GP FOR INDUSTRIES & COMMERCE	SRIKAKULAM
43	WP/31985/2013 IA 1/2013(WPMP 39760/2013) Direction Petition	BELLAMKONDA SHANTHI Vs THE STATE OF ANDHRA PRADESH REP BY ITS SECRETARY	T V JAGGI REDDY	GP FOR MINES AND GEOLOGY M S SRINIVASA IYENGAR M/S INDUS LAW FIRM GP FOR REVENUE	GUNTUR
44	WP/32734/2013 IA 1/2013(WPMP 40701/2013) Direction Petition IA 2/2013(WPMP 40702/2013) Direction Petition IA 3/2013(WPMP 40705/2013) Direction Petition	SREE RAYALASEEMA ALKALIES AND ALLIED CHEMICALS LTD. Vs THE STATE OF ANDHRA PRADESH	G NARENDRA CHETTY	GP FOR INDUSTRIES & COMMERCE G R SUDHAKAR V R REDDY KOVVURI(SC FOR APSPDCL)	KURNOOL
45	WP/29441/2014 IA 1/2014(WPMP 36797/2014) Suspension Petition	THE HYDERABAD PUBLIC SCHOOL BEGUMPET HYDERABAD Vs A.P INFORMATION COMMISSION	SARANG AFZULPURKAR	CH VEDAVANI SATHEESH KUMAR EERLA	KURNOOL
46	WP/30046/2014 IA 1/2014(WVMP 3010/2014) Vacate Stay Petition IA 4/2014(WPMP 37547/2014) Suspension Petition IA 5/2014(WPMP 39809/2014) Implead Petition IA 10/2014(WVMP 172504/2014) Vacate Stay Petition	DANABOYINA VEMAYYA Vs STATE OF ANDHRA PRADESH	V S R ANJANEYALU	GP FOR ENDOWMENTS (AP) . A GOPALAKRISHNAMACHA RYULU PADMAVATHI PADNAVIS	GUNTUR
47	WP/9384/2015 IA 1/2015(WPMP 12355/2015) Direction Petition IA 1/2022 Vacate Stay Petition	SMT. VATSAVAYI SEETHAMMA W/O. LATE SUBBA RAJU Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR ENDOWMENTS (AP) T BALAJI	WEST GODAVARI

48	WP/9471/2015 IA 1/2015(WVMP 2118/2015) Vacate Stay Petition IA 1/2023 Vacate Stay Petition	VEDANTAM RAMANUJACHARYULU Vs THE STATE OF ANDHRA PRADESH	S SRINIVAS REDDY	GP FOR ENDOWMENTS (AP) KANDA SRINIVASU SC FOR ENDOWMENTS (KS AND WG) PULIPATI RADHIKA	WEST GODAVARI
49	WP/13836/2015 IA 1/2015(WPMP 18143/2015)-Direction Petition	PELLURU NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	I GOPAL REDDY	GP FOR MINES AND GEOLOGY GP FOR LABOUR (AP)	SPS NELLORE

COURT NO. 2
THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

(TO BE HEARD FROM MONDAY THE 29th DAY OF APRIL TO FRIDAY THE 3rd DAY OF MAY 2024)
(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>SPECIALLY IDENTIFIED CASES</u>					
1	WP/23768/2007 IA 1/2008(WVMP 324/2008) Vacate Stay Petition IA 1/2018 Implead Petition IA 1/2022 Fix an Early Date	M/S.GENERAL AUTO SERVICE DEALERS OF HINDUSTAN PETROLEUM Vs HINDUSTAN PETROLEUM CORPORATION LTD.	N SIVA REDDY	M RAVINDRANATH REDDY G VASANTHA RAYUDU DASAKA MURALI KRISHNA P V SANJAY KUMAR	WEST GODAVARI
2	WP/6330/2009 IA 1/2009(WPMP 8255/2009) Direction Petition IA 2/2009(WPMP 8256/2009) Direction Petition	MAMILLA VEERAIHAH & 2 ORS. Vs DIST. COLLECTOR KADAPA DIST. & 2 ORS.	SATISH DESHPANDEY	GP FOR SOCIAL WELFARE K RATHANGA PANI REDDY	YSR KADAPA
3	WP/8384/2009	KANDRATHI NAGA RAJU KANDUKURU (V&M) PRAKASAD DISTRICT. Vs GOVT. OF A.P. SOCIAL WEL.(CV.1) DEPT.HYDERABAD & 4 OTRS.	D V NAGARJUNA BABU	GP FOR SOCIAL WELFARE	PRAKASAM
4	WP/17304/2009	DODDI SURYA KANTHAM Vs THE STATE REPRESENTED BY PRINCIPAL SECRETARY	CHANDRA SEKHAR ILAPAKURTI	GP FOR SOCIAL WELFARE NIMMAGADDA SATYANARAYANA GP FOR REVENUE	WEST GODAVARI
5	WP/26067/2009 IA 1/2009(WPMP 33941/2009) Direction Petition	MADHURI LATHA Vs THE ZONAL MANAGER	K.S.G. PADMAVATHI	BATHULA RAJ KIRAN (SC FOR LIC) UDAYA SRI MALLIDI N MOHAN KRISHNA	SRIKAKULAM
6	WP/14417/2010 IA 1/2010(WPMP 18133/2010) Direction Petition	V. KRISHNAIAH @ KRISHNAMA NAIDU Vs THE CORPORATION BANK	SURESH KUMAR REDDY KALAVA	GP FOR HOME	CHITTOOR
7	WP/23211/2010	T. PATTABHI ARUN Vs THE CENTRAL POWER DISTRIBUTION CO. OF A.P. LTD.	NOOKA JAGANNADHAM	N SIVA REDDY(SC FOR APTRANSCO)	ANANTAPUR
8	WP/23308/2010	NATURU KALYANI Vs GOVERNMENT OF ANDHRA PRADESH & 2 OTHERS	P DURGA PRASAD	GP FOR SOCIAL WELFARE ADDL ADVOCATE GENERAL K RATHANGA PANI REDDY	SPS NELLORE
9	WP/23326/2010 IA 1/2010(WPMP 29845/2010) Direction Petition WP/22281/2010	T.C.SRIDHAR NAIDU Vs A.P. STATE ROAD TRANSPORT CORPORATION	MADHAVA RAO NALLURI	KALLAKURI SRINIVASARAO GP FOR HOME A SRIDHAR	SPS NELLORE
10	WP/23550/2010 IA 1/2010(WPMP 30134/2010) Direction Petition	A.VENKATAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY ITS	N SHOBA	GP FOR REVENUE GP FOR MINES AND GEOLOGY SHAFATH AHMED KHAN SC WAKF BOARD MOHAMMED GAYASUDDIN	YSR KADAPA

11	WP/24984/2010	CHOWDAM VENKATARAMANA Vs ANDHRA PRADESH SOUTHERN DISTRIBUTION CORPORATION LIMITED	A CHANDRAIHA NAIDU	O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI(SC FOR APSPDCL)	CHITTOOR
12	WP/25078/2010 IA 1/2010(WPMP 32059/2010) Stay Petition	THE KRISHNA DISTRICT MILK PRODUCERS Vs THE ASSISTANT DIRECTOR	A V S LAXMI	U.R.P. SRINIVAS PUSHPINDER KAUR	KRISHNA
13	WP/27303/2010 IA 1/2010(WPMP 34877/2010) Direction Petition	THE ASSISTANT PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
14	WP/27514/2010 IA 1/2010(WPMP 35130/2010) Fix an Early Date	THE ASSISTANT PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	K V KUMAR PAVAN KUMAR ADITYA MALLADI	GUNTUR
15	WP/27572/2010 IA 1/2010(WPMP 34872/2010) Dispense with Petition IA 2/2010(WPMP 35203/2010) Direction Petition	THE ASSISTANT PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
16	WP/27595/2010 IA 1/2010(WPMP 35236/2010) Fix an Early Date	THE ASSISTANT PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	P RAMABHOOPAL REDDY	S RAVINDRANATH	VISAKHAPATNAM
17	WP/29121/2010 IA 1/2010(WPMP 37089/2010) Direction Petition	SREE LAKSHMI FOOD PROCESSORS Vs THE GOVERNMENT OF ANDHRA PRADESH	K DURGA PRASAD	GP FOR ENERGY O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI (SC FOR APCPDCL)	YSR KADAPA
18	IA/3/2012(WPMP 24651/2012) Restoration Petition WP/29835/2010	RAAVI WAREHOUSING REPRESENTED BY ITS MANAGING PARTNER Vs GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY ITS	P VENUGOPAL	B ANJANEYULU(SC FOR FCI) K SATYA SRINIVASA RAO(SC FOR APSWC) GP FOR AGRICULTURE	KRISHNA
19	WP/30836/2010	M/S. MALINENI LAKSHMAIAH EDUCATIONAL SOCIETY Vs THE ASSISTANT PROVIDENT FUND COMMISSIONER	T RAJENDRA PRASAD	P RAMABHOOPAL REDDY	GUNTUR
20	WP/31045/2010 IA 1/2010(WPMP 39498/2010) Suspension Petition	M/S. LAKSHMI SAI DELINTERS Vs AP. ELECTRICITY REGULATORY COMMISSION	G RAMACHANDRA REDDY	SRINIVASA RAO PUTLURI O MANOHAR REDDY(SC FOR APTRANSCO)	GUNTUR
21	WP/31606/2010 IA 1/2010(WPMP 40192/2010) Direction Petition	M/S. MADANAPALLE SPINING MILLS LIMITED Vs AP TRANSCO LIMITED	VEDULA SRINIVAS	O MANOHAR REDDY(SC FOR APTRANSCO) GP FOR INDUSTRIES COMMERCE	CHITTOOR

22	WP/154/2011 IA 5/2011(WPMP 927/2011) Vacation Motion Letter	DODLA SESEELAMMA BANGALORE Vs CHAIRMAN & MANAGING DIRECTOR APSPDCL CHITTOOR DIST & 4 OTH	S SUBBA REDDY	O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI(SC FOR APSPDCL) O MANOHER REDDY	CHITTOOR
23	WP/5669/2011 IA 1/2011(WPMP 7070/2011) Direction Petition	B. MUNIRATNAM SETTI Vs THE SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	D V NAGARJUNA BABU	O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI(SC FOR APSPDCL) GP FOR REVENUE	CHITTOOR
24	WP/9618/2011 IA 1/2011(WPMP 11899/2011) Direction Petition	ANJUMAN AHLE HADEES YOUTH WELFARE ASSOCIATION Vs THE GOVT OF AP. MINORITY WELFARE DEPT. & 3 OTHERS	E V V S RAVI KUMAR	GP FOR SOCIAL WELFARE A M QURESHI GP FOR REVENUE	VISAKHAPATNAM
25	IA/3/2012(WPMP 24652/2012) Restoration Petition WP/17578/2011	RAAVI WAREHOUSING REP. BY ITS MANAGING PARTNER Vs GOVERNMENT OF ANDHRA PRADESH	P VENUGOPAL	GP FOR COOPERATION	KRISHNA
26	WP/31061/2011 IA 1/2011(WPMP 38533/2011) Direction Petition	P.LAKSHMI NARAYANA REDDY Vs THE EMPLOYEES STATE INSURANCE COPORATION	KASA JAGANMOHAN REDDY	23146 B G RAVINDER REDDY B G RAVINDRA REDDY U.R.P. SRINIVAS	ANANTAPUR
27	WP/31062/2011 IA 1/2011(WPMP 38534/2011) Direction Petition	M. NARASIMHULU ANANTAPUR DIST. Vs DIRECTOR THE EMPLOYEES STATE INSURANCE CORP. & 2 OT	KASA JAGANMOHAN REDDY	B G RAVINDER REDDY B G RAVINDRA REDDY S SIVA KUMARI	ANANTAPUR
28	WP/31957/2011	RAMGOPAL SONTHALIA PRAKASAM DIST Vs CHAIRMAN & M.D A.P.SOUTHERN POWER DISBN CO. LTD.HYD & 4 OT	T K BASHA VALI	JAGARLAMUDIKOTESWAR IDEVI(SC FORAPSPDCL) P VINOD KUMAR V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
29	WP/32038/2011 IA 1/2011(WPMP 39768/2011) Stay Petition	RAJIV YUVAJANA SANGAM Vs THE REGIONAL MANAGER APSRTC	M A K MUKHEED	K V SUBBA REDDY	YSR KADAPA
30	WP/32166/2011	VILLA VANI Vs THE HINDUSTAN PETROLIUM CORPORATION LTD.	V V N NARAYANA RAO	K V SIMHADRI	EAST GODAVARI

COURT NO. 21
THE HONOURABLE SRI JUSTICE K SURESH REDDY
THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI

(TO BE HEARD FROM MONDAY THE 29TH DAY OF APRIL TO FRIDAY THE 03RD DAY OF MAY 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	CRLA/12/2017	V.K.PRABHAKAR @ BABU @ PRABHAKAR RAJAHMUNDRY. Vs THE STATE OF AP.REP PP.	000	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
2	CRLA/70/2017	SYAM DONDIYA SRIKAKULAM DT. Vs THE STATE OF AP. REP PP.	PADMALATHA YADAV LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
3	CRLA/102/2017	KOLAKA SUDHAKAR SRIKAKULAM DT. Vs THE STATE OF AP. REP PP.	K RADHIKA	PUBLIC PROSECUTOR (AP)	SRIKAKULAM
4	CRLA/149/2017	T.MOHAN DURGA VENKATA VARA PRASAD VIZIANAGARAM DT. Vs THE STATE OF AP. REP PP.	P THIRUMALA RAO	PUBLIC PROSECUTOR (AP)	KRISHNA
5	CRLA/158/2017	BATHULA ANKAIAH CHITTOOR DT. Vs THE STATE OF AP. REP PP.	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
6	CRLA/242/2017	YELLAMPATI VIJAY CHITTOOR DT. Vs THE STATE OF AP. REP PP.	T S RAYALU LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
7	CRLA/372/2017	GALAPARTHI SANYASI VIZIANAGARAM DT. Vs THE STATE OF AP. REP PP.	LEGAL AID WITHDRAWAL	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM
8	CRLA/419/2017	ALLADI RAMESH PRAKASAM DT. Vs THE STATE OF AP. REP PP.	AMMAJI NETTEM LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
9	CRLA/516/2017	MARAMREDDY UMADEVI NELLORE. Vs THE STATE OF AP. REP PP.	B PARAMESEWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
10	CRLA/566/2017	SHAIK RAJAUBHAIGARI HUSSAINSA KURNOOL DT. Vs THE STATE OF AP. REP PP.	KADIYAM NEELAKANTESWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP)	KURNOOL
11	CRLA/665/2017	MOHAMMED SIRAJ KURNOOL DT. Vs THE STATE OF AP. REP PP.	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR (AP)	KURNOOL

COURT NO. 18
THE HONOURABLE DR JUSTICE K MANMADHA RAO

(TO BE HEARD FROM MONDAY, THE 29th DAY OF APRIL TO FRIDAY, THE 03rd DAY OF MAY 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (HOME)					
1	WP/14176/2016 IA 1/2016(WPMP 17677/2016) Stay Petition	CH.SRINIVAS Vs THE STATE OF ANDHRA PRADESH	K S SRINIVASA RAO	GP FOR HOME (AP)	EAST GODAVARI
2	WP/553/2017 IA 1/2017(WPMP 615/2017) Direction Petition	SHAIK RAHAMATHULLA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	SHAIK MOHAMMED ISMAL	GP FOR HOME (AP) ANJALI AGARWAL S SIVA KUMARI	YSR KADAPA
3	WP/8599/2017	SHIVANI SHARMA Vs PRL.SECY. HOME DEPT. & 4 ORS.	DAMODAR MUNDRA	GP FOR HOME (AP) GP FOR HOME (TG)	WEST GODAVARI
4	WP/11274/2017 IA 1/2017(WPMP 13999/2017) Direction Petition WP/41486/2016	N.S SHAKUN BEE Vs THE STATE OF ANDHRA PRADESH	V NITESH	GP FOR HOME (AP) GP FOR COMMERCIAL TAX (AP)	KURNOOL
5	WP/13572/2017 IA 1/2017(WPMP 16852/2017) Direction Petition IA 2/2017(WPMP 16853/2017) Dispense with Petition WP/3587/2017	DR. MALLULA JNANESWARI Vs STATE OF ANDHRA PRADESH]	K S MURTHY	GP FOR HOME (AP) TURAGA SAI SURYA	WEST GODAVARI
6	WP/15873/2017 IA 1/2017(WPMP 19535/2017) Direction Petition	SRI THOTA VENKATA RAMULU Vs UNION OF INDIA	M HEMALATHA	GP FOR HOME (AP)	VISAKHAPATNAM
7	WP/16712/2017 IA 1/2017(WPMP 20493/2017) Direction Petition IA 4/2017(WPMP 97020/2017) Vacation Motion Letter	KAKANI VIJITHA Vs THE STATE OF A.P.	P SRIDHAR REDDY	GP FOR HOME (AP) GP FOR REVENUE (AP)	SPS NELLORE
8	WP/37121/2017 IA 1/2017(WPMP 46091/2017) Direction Petition IA 1/2018 Fix an Early Date	TREASURER EX- SERVICEMEN WELFARE ASSOCIATION CHITTOOR DIST Vs CHIEF SECY STATE OF AP AMARAVATI & 4 OTHERS	M.G. RAMAMURTHY REDDY	GP FOR HOME (AP) GP FOR REVENUE (AP) GP FOR GENERAL ADMINISTRATION (AP)	CHITTOOR
INTERLOCUTORY(HOME)					
9	WP/1042/2017 IA 1/2017(WPMP 1148/2017) Direction Petition	N.P. PERUMAL Vs THE STATE OF ANDHRA PRADESH	DIDA VIJAYA KUMAR	GP FOR REVENUE (AP) GP FOR HOME (AP)	GUNTUR
10	WP/1939/2017 IA 1/2017(WPMP 2227/2017) Direction Petition	KOKKILIGADDA KRISHNA Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS	B S N NAIDU	GP FOR HOME (AP)	GUNTUR

11	WP/2749/2017 IA 1/2017(WPMP 3233/2017) Direction Petition	SAIKAM DHARMA PAVAN S/O. RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH BY ITS SECRETARY HOME	B S N NAIDU	GP FOR HOME (AP)	KRISHNA
12	WP/6996/2017 IA 1/2017(WPMP 8595/2017) Stay Petition	ERLA BRAHMAIAH Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRI SECRETARY	N RAVI PRASAD	GP FOR HOME (AP)	PRAKASAM
13	WP/7548/2017 IA 1/2017(WPMP 9285/2017) Direction Petition	MEDA HARI KRISHNA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	G L NAGESWAR RAO	GP FOR HOME (AP)	GUNTUR
14	WP/8220/2017	KAMIREDDY SATYANARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	A GIRIDHAR RAO	GP FOR HOME (AP) K L N RAGHAVENDRA REDDY	SPS NELLORE
15	WP/9354/2017 IA 1/2017(WPMP 11588/2017) Stay Petition	GORIPARTHI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR HOME (AP)	KRISHNA
16	WP/10212/2017 IA 1/2017(WPMP 12653/2017) Direction Petition	SONTI VEERA BABU Vs THE STATE OF ANDHRA PRADESH	V R AVULA	GP FOR HOME (AP)	KRISHNA
17	WP/10597/2017 IA 1/2017(WPMP 13140/2017) Direction Petition	MARUKONDA SAMBAMUTHY Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	K JYOTHI PRASAD	GP FOR HOME (AP) GP FOR REVENUE (AP)	VISAKHAPATNAM
18	WP/11097/2017 IA 1/2017(WPMP 13779/2017) Direction Petition	DUVVURU SURESH BABU @ SURESH REDDY Vs THE STATE OF A.P.	K S GOPALA KRISHNAN	GP FOR HOME (AP) K PALLAVI	SPS NELLORE
19	WP/11351/2017 IA 1/2017(WPMP 14093/2017) Direction Petition	G. VEEERASWAMY Vs THE INSPECTOR OF POLICE	S V INDIRA	GP FOR HOME (AP) GP FOR FORESTS (AP)	YSR KADAPA
20	WP/12318/2017 IA 1/2017(WPMP 15312/2017) Stay Petition	BOYA YANGAMMA Vs THE STATE OF ANDHRA PRADESH	K VENUMADHAV	GP FOR HOME (AP)	KURNOOL
21	WP/12511/2017 IA 1/2017(WPMP 15547/2017) Direction Petition	A NARASIMHA MURTHY Vs STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	BH RAMA KRISHNA NAIK	GP FOR HOME (AP)	ANANTAPUR
22	WP/12753/2017 IA 1/2017(WPMP 15845/2017) Stay Petition IA 1/2019 Vacate Stay Petition	K.JAYARAMA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR HOME (AP)	SPS NELLORE
23	WP/15901/2017 IA 1/2017(WPMP 19564/2017) Direction Petition	MANIYAR NISAR Vs THE STATE OF ANDHRA PRADESH	M A SHAKEEL	GP FOR HOME (AP)	KURNOOL

24	WP/16470/2017 IA 1/2017(WPMP 20217/2017) Suspension Petition IA 2/2017(WPMP 20218/2017) Direction Petition IA 3/2017(WPMP 20914/2017) Implead Petition IA 8/2017(WPMP 98792/2017) Vacation Motion Letter	BOGYAM MALAKONDAIAH Vs THE STATE OF ANDHRA PRADESH	K MURALIDHAR REDDY	GP FOR HOME (AP) GP FOR ASSIGNMENT (AP) GP FOR REVENUE (AP)	SPS NELLORE
25	WP/19266/2017 IA 1/2017(WPMP 23477/2017) Stay Petition	NUVVULA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	C SHARAN REDDY	GP FOR HOME (AP)	KRISHNA
26	WP/22272/2017 IA 1/2017(WPMP 27413/2017) Suspension Petition	PADALA JAGAN MOHAN RAO Vs THE STATE OF ANDHRA PRADESH	V V N NARAYANA RAO	GP FOR HOME (AP) GP FOR REVENUE (AP)	VISAKHAPATNAM
27	WP/22477/2017	P.DHANUNJAYULU NAIDU Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY T SUJAN KUMAR	GP FOR HOME (AP)	CHITTOOR
28	WP/25672/2017 IA 1/2017(WPMP 31839/2017) Direction Petition	PANCHUMARTHI BHAVANI SHANKAR RAO & ANO. Vs PRL. SECY. HOME DEPT. & 6 ORS.	CHALLA SRINIVASA REDDY	GP FOR HOME (AP)	GUNTUR
29	WP/25976/2017 IA 1/2017(WPMP 32195/2017) Direction Petition	M N NAIDU Vs PRL.SECY. HOME DEPT. HYD. & 3 OTHERS	H PRAHALADA REDDY	GP FOR HOME (AP)	KURNOOL
30	WP/26190/2017 IA 1/2017(WPMP 32480/2017) Direction Petition	MR VALLURI V RAO Vs PRL.SECY. HOME DEPT. (HOME) AND 6 OTHERS	V SAI KUMAR	GP FOR HOME (AP) CH VENKATA NARAYANA CH B R P SEKHAR J K ANITHA	WEST GODAVARI
31	WP/26361/2017 IA 1/2017(WPMP 32703/2017) Direction Petition	GUTHI CHENNAIAH AND 4 OTHERS Vs PRL.SECY. HOME DEPT. AND 5 OTHERS	CHALLA SIVASANKAR	GP FOR HOME (AP) RAMANA ALLU	KURNOOL
32	WP/27004/2017	KALLAM SAIVIDHYA Vs STATION HOUSE OFFICER (PS) AND 5 OTHERS	S R SANKU AND KAVITI MURALI KRISHNA	GP FOR HOME (AP)	GUNTUR
33	WP/27023/2017 IA 1/2017(WPMP 33573/2017) Direction Petition	G. SHIVA PARVATHI REDDY @ P. SHIVA PARVATHI REDDY KRISHNA Vs PRL SECY HOME DEPT GUNTUR DIST & 7 OTHERS	K SAI MOHAN RAO	GP FOR HOME (AP) SHAIK MOHAMMED ISMAL	KRISHNA
34	WP/27065/2017 IA 1/2017(WPMP 33620/2017) Direction Petition	P. NAGESWARA RAO Vs PRL. SECY. HOME DEPT. & 3 ORS.	P RAJESH BABU	GP FOR HOME (AP)	GUNTUR
35	WP/28194/2017 IA 1/2017(WPMP 35036/2017) Suspension Petition IA 1/2019 Implead Petition IA 2/2019 Vacate Stay Petition	P.RAJESWAR Vs THE STATE OF ANDHRA PRADESH	T SREEDHAR	GP FOR HOME (AP) M/S INDUS LAW FIRM	KURNOOL

36	WP/28230/2017 IA 1/2017(WPMP 35091/2017) Direction Petition	AREPALLI RAMAIAH Vs STATE OF ANDHRA PRADESH	VENKATESWARLU CHAKKILAM	GP FOR HOME (AP)	PRAKASAM
37	WP/28281/2017 IA 1/2017(WPMP 35154/2017) Direction Petition	KAVATI VARALAKSHMI PRAKASAM DIST.A.P. & ANR. Vs A.P.POLICE HEAD QUARTERS GUNTUR DIST.& 6 OTRS.	SIVARAJU SRINIVAS	GP FOR HOME (AP)	PRAKASAM
38	WP/28408/2017 IA 1/2017(WPMP 35313/2017) Direction Petition	B. PEDDA RAMASUBBA REDDY KURNOOL DIST Vs THE STATE OF AP & 4 OTHERS	K SRINIVASA REDDY	GP FOR HOME (AP)	KURNOOL
39	WP/30995/2017 IA 1/2017(WPMP 38620/2017) Direction Petition	R.NAGENDRA BABU Vs STATE OF ANDHRA PRADESH	V S R ANJANEYALU	GP FOR HOME (AP) SAI GANGADHAR CHAMARTY	KRISHNA
40	WP/32809/2017 IA 1/2017(WPMP 40793/2017) Direction Petition	TAMMINEEDI SRINIVASA RAO @ RAJESH Vs THE STATE OF ANDHRA PRADESH	S V R SUBRAHMANYAM	GP FOR HOME (AP)	WEST GODAVARI
41	WP/32959/2017 IA 1/2017(WPMP 41014/2017) Direction Petition	GANDAM NAGESH BABU Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR HOME (AP) BANDARU JAGADEESWARI	EAST GODAVARI
42	WP/33090/2017 IA 1/2017(WPMP 41166/2017) Direction Petition	CHUNDRU BHAGAVANNARAYANA Vs THE STATE OF ANDHRA PRADESH	K CHAITANYA	GP FOR HOME (AP) T V S PRABHAKARA RAO	EAST GODAVARI
43	WP/33788/2017 IA 1/2017(WPMP 42036/2017) Direction Petition	CHEEMALA VENKATA SUBBAMMA Vs THE SUPERINTENDENT OF POLICE	K RAMAKANTH REDDY	GP FOR HOME (AP)	YSR KADAPA
44	WP/34029/2017 IA 1/2017(WPMP 42320/2017) Direction Petition	B. NAGENDRA @ NAGURVALI Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	M KARIBASAIH	GP FOR HOME (AP)	ANANTAPUR
45	WP/34260/2017 IA 1/2017(WPMP 42603/2017) Direction Petition	G PRADEEP PRAKASAM DIST Vs THE STATE OF AP GUNTUR DIST & 4 OTHERS	CHALLA SRINIVASA REDDY	GP FOR HOME (AP)	CHITTOOR
46	WP/37618/2017 IA 1/2017(WPMP 46720/2017) Direction Petition	INDIA RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	VENKAT REDDY KODUMURY	GP FOR HOME (AP)	YSR KADAPA
47	WP/39691/2017 IA 1/2017(WPMP 49210/2017) Direction Petition	INABATHINA HANUMANTHA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	RAJA DAMOJI RAO	GP FOR HOME (AP)	PRAKASAM
48	WP/40497/2017 IA 1/2017(WPMP 50255/2017) Stay Petition	AANGIREDDV MADHU Vs THE STATE OF ANDHRA PRADESH	NAGARAJU NAGURU	GP FOR HOME (AP)	CHITTOOR

49	WP/42230/2017 IA 1/2017(WPMP 52365/2017) Direction Petition	B.VENKATAPATHI Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	T BALA MOHAN REDDY	GP FOR HOME (AP)	CHITTOOR
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FINAL HEARING (HOME)

50	WP/21876/2017	AUTH SIGN. M/S.IJM LINGAMANENI TOWNSHIP PVT LTD. HYDERABAD Vs PRL SECY HOME DEPT GUNTUR DIST & 3 OTHERS	M/S INDUS LAW FIRM	GP FOR HOME (AP)	GUNTUR
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COURT NO. 10
THE HONOURABLE MS JUSTICE B S BHANUMATHI

(TO BE HEARD FROM MONDAY, THE 29th DAY OF APRIL TO FRIDAY, THE 03rd DAY OF MAY 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	CRP/14/2022	CHITROJU SAMATHA Vs CHITROJU VENKATESWARA RAO	SAMBOJU BALA GOPAL	Y MAHA LAKSHMI R1 R2 R3 R4 R5 R8 R12 R13 UNSERVED,rr1to3,5,8 fresh notice sent not yet retd ,memo filed vide usrno- 66234/23 returned userved vide memo filed usr no 63201 of 2023, r4 died vide ct, rr6,7,9to11,13 app by m/s y.mahalakshmi(adv), r12 notice sent not yet returned.16/8	KRISHNA
2	CRP/42/2022 IA 1/2022 Stay Petition	G.V.SIVA REDDY Vs CHITTA VENKATA SUBBA REDDY	NIMMAGADDA REVATHI	R1 UNSERVED,sr-returned unserved,proof of service not filed	YSR KADAPA
3	CRP/96/2022 IA 1/2022 Suspension Petition	PASUPULETI SESHAIH Vs KATTA RAMESH BABU	V V N NARASIMHAM	sr-served ,PROOF OF SERVICE NOT FILED.	YSR KADAPA
4	CRP/97/2022 IA 1/2022 Stay Petition	LAMU KOTESWARA RAO Vs KUNUSOTHU RAVI KUMAR	KAMINI VENKATESWARLU	R1 UNSERVED,SR Returned Unserved(Adresse Absent vide postal endorsement),Fresh proof of service not filed.	KRISHNA
5	CRP/125/2022 IA 1/2022 L R Petition IA 2/2022 L R Petition	NIMMAGADDA VIJAYA LAKSHMI Vs N V K R ADVERTISING	M RADHAKRISHNA	rr1to4,6to8-returned unserved, r5-served, proof of service not filed.	KRISHNA
6	CRP/126/2022 IA 1/2022 Condone Delay in Rep	M.R.KANNIAPPAN Vs STATE OF AP	KALLA TULASI DURGAMBA	N RANGA REDDY (M GP FOR REVENUE rr1to3-served, memo filed vide usrno-14437/2022	CHITTOOR
7	CRP/166/2022 IA 1/2022 Injunction Petition	BANDI VENKATESWARA REDDY Vs POCHA SANKAR REDDY	C PRAKASH REDDY	P NAGENDRA REDDY R2 UNSERVED,r1-notice sent not yet retd, r2- returned unserved memo filed vide usrno- 7143/22and7343/22,r3- served	KURNOOL
8	CRP/179/2022 IA 1/2022 Stay Petition	SURYADEVARA NAGABHUSHANA RAO Vs SURYADEVARA RAMACHANDRA RAO	K K SHERWANI		KRISHNA
9	CRP/181/2022 IA 1/2022 Stay Petition	CHADARAM TULASI @ SNEHA TULASI DADI Vs CHADARAM VENKATA RAMANA RAO	K A NARASIMHAM	BOLLA VENKATA RAMA RAO sr-App by m/s.Bolla Venkata Rama Rao(adv).	VISAKHAPATNAM

10	CRP/184/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	RAJAPU RAMULU Vs KAPIL CHIT FUNDS PVT LTD	TOTA TEJESWARA RAO	SIREESHA RANI VALLABHANENI R2 R3 UNSERVED,R1 APP by m/s.Sireesha Rani Vallabhaneni (adv),R2 UNCLIMED(DEEMED TO BE SERVED),R3 EXPIRED VIDE POSTAL ENDORSEMENT,R4 SERVED ,PROOF OF SERVICE FILED VIDE USRNO.8912/2022	SRIRAKULAM
11	CRP/191/2022 IA 1/2022 Stay Petition	UDATHU NAGA VENKATA SUBHASHINI Vs MOTAMARRI RAGHAVENDRA RAO	GHANTASALA UDAYA BHASKAR		KRISHNA
12	CRP/195/2022 IA 1/2022 Stay Petition	BILLA SUBBARAYUDU Vs PUNTHYALA KRISHNAMMA	BALAJI MEDAMALLI	R1 UNSERVED,sr-notice sent not yet reted, proof of service not filed	YSR KADAPA
13	CRP/203/2022 IA 1/2022 Condone Delay Petition	KAPIL CHIT FUNDS PRIVATE LIMITED Vs M.V.K. ADINARAYANA RAO	SIREESHA RANI VALLABHANENI	R3 R4 UNSERVED,RR1TO5 NOTICE SENT NOT YET RETURNED ,PROOF OF SERVICE FILED VIDE USRNO.22084/2022 (PARTY NAMES NOT TALLY).	KRISHNA
14	CRP/209/2022 IA 1/2022 Stay Petition	KOLLI DEMUDAMMA Vs KODIDASU SIVA SHANKARA RAO	MANGENA SREE RAMA RAO	V V SATISH sr-app	VISAKHAPATNAM
15	CRP/217/2022 IA 1/2022 Stay Petition	N.VENKATA RAMANA Vs B.SREEDHAR	CHALLA GUNARANJAN	MAHESWARA RAO KUNCHEAM	CHITTOOR
16	CRP/226/2022 IA 1/2022 Suspension Petition	BHARGAVA RAM Vs GUNUPATI SRINIVASULU REDDY	J.V.PHANIDUTH	HARINATH REDDY SOMA sr-app(cs)	SPS NELLORE
17	CRP/229/2022 IA 1/2022 Stay Petition	KALIDINDI SUSEELA Vs KOLLY YEDUKONDULU	S RAJA SEKHAR	sr-served,proof of service filed vide usrno-110414/22	VISAKHAPATNAM
18	CRP/230/2022 IA 1/2022 Condone Delay Petition IA 2/2022 Condone Delay in Rep	REKAPALLI RAM KUMAR Vs THE STATE OF ANDHRA PRADESH	T LAKSHMI NARAYANA	R2 R4 R5 R6 R7 UNSERVED,r1-served,r2- returned unserved in sufficent address vide postal endorsement,r7-notice sent not yet reted ,proof of service not filed rr3to6-not necessary parties vide ct.	GUNTUR
19	CRP/232/2022 IA 1/2022 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SRI GANGABHAVANI TEMPLE DEVELOPMENT SOCIETY	GP FOR ARBITRATION (AP)	C SUNIL KUMAR REDDY r1-app rr2to4-served,proof of service filedvide usrno-100	CHITTOOR
20	CRP/236/2022 IA 1/2022 Stay Petition AS/109/2019	SHAIK PEERU SAHEB Vs VALLAMSETTY HARANADHA BABU	SAI GANGADHAR CHAMARTY	PILLA YASWANI SR NOTICE SENT NOT YET RETURNED ,PROOF OF SERVICE NOT FILED.	KRISHNA
21	AS/109/2019	SHAIK PEERU SAHE Vs VALLAMSETTY HARANADH BABU	SAI GANGADHAR CHAMARTY	PILLA YASWANI	KRISHNA

22	CRP/239/2022 IA 1/2022 Stay Petition	PULICHERLA VENKATA KRISHNA REDDY Vs PULICHERLA UDAYA BHASKARA REDDY	MADHAVA RAO NALLURI	SRINIVASA RAO NARRA r1,2-served,rr3,4 app by sri srinivasa rao narra,proof of service filed vide usrno.13635/2022.	PRASAM
23	CRP/242/2022 IA 1/2022 Condone Delay in Rep IA 2/2022 Dispense with Petition	K.V.SIVA SHANKARA Vs SMT.K. N. VANNAMMA	MAHESWARA RAO KUNCHEAM		ANANTAPUR
24	CRP/243/2022 IA 1/2022 Stay Petition CRP/524/2022	SUNKAVALI SUBBA RAO Vs SUNKAVALI DORABABU	M.V.RAMANA KUMARI	VENKAT CHALLA G R SUDHAKAR	EAST GODAVARI
25	CRP/524/2022 IA 1/2022 Stay Petition	SUNKAVALI SUBBA RAO Vs SUNKAVALI DORABABU	M.V.RAMANA KUMARI	CH DHANAMJAYA G R SUDHAKAR	EAST GODAVARI
26	CRP/245/2022	GEDDAM VIJAYA HARSHA KUMAR Vs RAVIPATI MANIKYAMBA	N ASHWANI KUMAR		EAST GODAVARI
27	CRP/246/2022	GEDDAM VIJAYA HARSHA KUMAR Vs RAVIPATIMANIKYAMBA	N ASHWANI KUMAR		EAST GODAVARI
28	CRP/247/2022 IA 1/2022 Stay Petition	ANNEPU VENKATARAMANA Vs INDUKURI VENKATA RAJU	KARRI MURALI KRISHNA	O MANOHER REDDY R3 UNSERVED,rr1,2-served r3-returned unserved(no such person in this adress) proof of service filed vide usrno-8241/22	SRIKAKULAM
29	CRP/248/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	VEGESNA SUBBA RAJU Vs CHINTALAPATI VENKATA NARASIMHA RAJU	E V V S RAVI KUMAR	S R SANKU AND KAVITI MURALI KRISHNA rr1to3,5to12-served r4- returned unserved memo filed vide usrno8570/22	WEST GODAVARI
30	CRP/253/2022	PALAPALA APPARAO Vs RAYAPUREDDI VENUGOPALA RAO	TADDI NAGESWARA RAO	R1 R2 R3 R4 R5 R8 R9 UNSERVED,rr 1,2,4,5,8and9-returned unserved addressee left with out in structions vide postal endorsement rr6,7-notice sent not yet reted r3-died vide ct.memo filed vide usrno- 8886/22	VIZIANAGARAM
31	CRP/255/2022 IA 1/2022-Stay Petition	NANDYALA SARADAMMA Vs BAANALA RAMANAPPA	S PARINEETA	RR1to8-SERVED,PROOF OF SERVICE FILEDVIDE USRNO: 35119/2022.	CHITTOOR

COURT NO. 4
THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

TO BE HEARD FROM MONDAY THE 29TH DAY OF APRIL TO FRIDAY THE 03RD DAY OF MAY 2024
(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (HOME)					
1	WP/1426/2018 IA 1/2018 Direction Petition	M MACHI RAJU Vs THE STATE OF AP	O RAMESH	GP FOR GENERAL ADMINISTRATION (AP) GP FOR HOME (AP)	KRISHNA
2	WP/2555/2018 IA 1/2018 Stay Petition	VELURI SREE MARUTHI RAM CHANDRAN Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI	GP FOR HOME (AP)	KRISHNA
3	WP/2673/2018 IA 1/2018 Direction Petition IA 1/2024 Leave Petition	KAMINENI YASODARA RAO Vs THE STATE OF ANDHRA PRADESH	K MURALIDHAR REDDY	GP FOR HOME (AP) A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	GUNTUR
4	WP/2702/2018 IA 1/2018 Direction Petition	V.RAJESH PATEL Vs THE STATE OF ANDHRA PRADESH	LAKSHMIKANTH REDDY DESAI	GP FOR HOME (AP)	KURNOOL
5	WP/3549/2018 IA 1/2018 Direction Petition	S.NAGESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR HOME (AP)	WEST GODAVARI
6	WP/3830/2018 IA 1/2018 Direction Petition	PONUPO SRIRAMULU @ RAMU Vs THE STATE OF ANDHRA PRADESH	A JAYA SANKARA REDDY	GP FOR HOME (AP) T KOTESWARA RAO	KURNOOL
7	WP/4018/2018 IA 1/2018 Direction Petition	NERELLA HANUMANTH RAO Vs THE STATE OF ANDHRA PRADESH	G L NARASIMHA RAO	GP FOR HOME (AP)	GUNTUR
8	WP/4594/2018 IA 1/2018 Stay Petition IA 2/2018 Extension Petition	CHINNAMURTHY SRIKANTH Vs STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR HOME (AP) B CHANDRASEN REDDY	GUNTUR
9	WP/4804/2018 IA 1/2018 Direction Petition	CHUKKA RAMU Vs STATE OF ANDHRA PRADESH	G RAMA GOPAL	GP FOR HOME (AP) A V RAMANA	VISAKHAPATNAM
10	WP/4809/2018 IA 1/2018 Direction Petition IA 1/2019 Implead Petition	PEDDALANKA PRIMARY AGRICULTURAL Vs STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR HOME (AP)	KRISHNA
11	WP/5028/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	NARVANENI MURALI Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME (AP)	KRISHNA
12	WP/5912/2018 IA 1/2018 Direction Petition	SIDDILINGAM MURALIKRISHNA Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR HOME (AP) G VASANTHA RAYUDU	YSR KADAPA

13	WP/5946/2018 IA 1/2018 Direction Petition	GORLE BANOJI RAO Vs PRL.SECY. HOME DEPT. STATE OF A.P.	SRAVAN KUMAR NAIDANA	GP FOR HOME (AP)	VIZIANAGARAM
14	WP/5978/2018 IA 1/2018 Direction Petition	KAPPAREDDY PRAVEEN KUMAR Vs STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP FOR HOME (AP)	KRISHNA
15	WP/6043/2018 IA 1/2018 Direction Petition	RUDRAM RAGHAVA RAO Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR HOME (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE (AP)	EAST GODAVARI
16	WP/6393/2018 IA 1/2018 Direction Petition	S.K. PHASIL MUNNA Vs STAATE OF A.P.	G L NARASIMHA RAO	GP FOR HOME (AP) GP FOR EDUCATION	KURNOOL
17	WP/7351/2018 IA 1/2018 Direction Petition	T.KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	T L KRISHNA PRASAD	GP FOR HOME (AP) GP FOR REVENUE (AP)	CHITTOOR
18	WP/8177/2018 IA 1/2018 Direction Petition	CHITTIBOMMA DURGA Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME (AP) B V ANJANEYULU	KRISHNA
19	WP/8190/2018 IA 1/2018 Direction Petition	YALAGALA NAGESWARA RAO Vs THE STATION HOUSE OFFICER	MANGENA SREE RAMA RAO	GP FOR HOME (AP)	EAST GODAVARI
20	WP/8199/2018 IA 1/2018 Direction Petition	M. RATNA KUMAR Vs THE STATE OF ANDHRA PRADESH	J SATYA PRASAD	GP FOR HOME (AP)	EAST GODAVARI
21	WP/8210/2018 IA 1/2018 Direction Petition	M RATNA KUMAR Vs THE STATE OF ANDHRA PRADESH	J SATYA PRASAD		EAST GODAVARI
22	WP/8576/2018 IA 1/2018 Direction Petition IA 2/2018 Implead Petition	SMT G VIJAYALAKSHMI Vs STATE OF AP	V S R ANJANEYALU	GP FOR HOME (AP) V V SATISH	VISAKHAPATNAM
23	WP/9220/2018 IA 1/2018 Direction Petition	M.GOPI STEPHEN Vs THE STATE OF ANDHRA PRADESH	B SHARADA	GP FOR HOME (AP)	ANANTAPUR
24	WP/9276/2018 IA 1/2018 Direction Petition	KARRI SRI MOUNIKA Vs THE STATE OF ANDHRA PRADESH	CHANIKYA BANDY	GP FOR HOME (AP)	EAST GODAVARI
25	WP/10936/2018 IA 1/2018 Direction Petition IA 2/2018 Implead Petition	A. PERUMAL REDDY Vs STATE OF AP	P V VENKATA RAVI SANKAR	GP FOR HOME (AP)	CHITTOOR
26	WP/11065/2018 IA 1/2018 Direction Petition	MANOHARAMMA ALIAS MANORAMA Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR HOME (AP) P HEMACHANDRA	CHITTOOR

27	WP/11093/2018 IA 1/2018 Direction Petition	SRI TATIPARTHI JOHN PRAKASH Vs THE STATE OF ANDHRA PRADESH	SYED ARIF BASHA	GP FOR HOME (AP)	PRAKASAM
28	WP/11098/2018 IA 1/2018 Direction Petition	KOMMINENI CHINNABBAI Vs THE STATE OF ANDHRA PRADESH	N V R AMARNATH	GP FOR HOME (AP)	GUNTUR
29	WP/12384/2018 IA 1/2018 Stay Petition	SRB CHEM INDIA PVT. LTD. Vs PRL.SECY. HOME DEPT. STATE OF A.P.	ANDE VISHALA	GP FOR HOME (AP)	VISAKHAPATNAM
30	WP/12430/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	BODDEDA JAGADESH Vs THE STATE OF ANDHRA PRADESH	ANDE VISHALA	GP FOR HOME (AP) T V S PRABHAKARA RAO	VISAKHAPATNAM
31	WP/13104/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	SRI. NEELAMSETTI VENKATA VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	POTTIGARI SRIDHAR REDDY	GP FOR HOME (AP) T S N MURTHY	EAST GODAVARI
32	WP/13208/2018 IA 1/2018 Direction Petition	MODALI VEERRAJU Vs THE STATE OF ANDHRA PRADESH	K SARVA BHOUMA RAO	GP FOR HOME (AP)	VISAKHAPATNAM
33	WP/13239/2018 IA 1/2018 Direction Petition	G.RAMACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR HOME (AP)	KURNOOL
34	WP/13346/2018 IA 1/2018 Direction Petition	KAYALA GANGOJAMMA Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR HOME (AP)	ANANTAPUR
35	WP/13490/2018 IA 1/2018 Direction Petition	NV KRISHNA Vs STATE OF AP	N V R AMARNATH	GP FOR HOME (AP)	GUNTUR
36	WP/14491/2018 IA 1/2018 Direction Petition	SMT. BHUPATHI SRILAKSHMI Vs THE STATE OF ANDHRA PRADESH	S SURENDER REDDY	GP FOR HOME (AP) A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	EAST GODAVARI
37	WP/14656/2018 IA 1/2018 Direction Petition	B.LAVANYA Vs PRL.SECY. HOME DEPT. STATE OF A.P.	J U M V PRASAD	GP FOR HOME (AP)	CHITTOOR
38	WP/14786/2018 IA 1/2018 Direction Petition	MEKALA SRINU Vs THE STATE OF TELANGANA	MANGENA SREE RAMA RAO	GP FOR HOME (TG)	PRAKASAM
39	WP/15183/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	SANIKOMMU CHINA DIBBA REDDY Vs THE STATE OF ANDHRA PRADESH	A SAMIR KUMAR REDDY	GP FOR HOME (AP)	GUNTUR
40	WP/15294/2018 IA 1/2018 Direction Petition	PODILI ALIVELAMMA Vs THE STATION HOUSE OFFICER	Y L PRABHAKAR REDDY	GP FOR HOME (AP)	PRAKASAM
41	WP/15490/2018 IA 1/2018 Direction Petition	SMT G. SARADAMMA Vs STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	GP FOR HOME (AP)	CHITTOOR

42	WP/15506/2018 IA 1/2018 Suspension Petition	DEVARAPALLI KISHORE KUMAR Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP FOR HOME (AP)	KRISHNA
43	WP/16148/2018 IA 1/2018 Suspension Petition IA 2/2018 Extension Petition	SMT. POTHURAJU SEETHARAVAMMA Vs THE STATE OF ANDHRA PRADESH	KONDAPALLI SYAM SUNDER	GP FOR HOME (AP) NIMMAGADDA REVATHI	KRISHNA
44	WP/16167/2018 IA 1/2018 Direction Petition	BODDULURI ANJANEYULU Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR HOME (AP)	PRAKASAM
45	WP/16605/2018 IA 1/2018 Direction Petition	SMT. MANDA CHINA KUMARI Vs THE STATE OF A.P. REP. BY PRINCIPAL SECRETARY	MASTHAN NAIDU CHERUKURI	GP FOR HOME (AP) GP FOR REVENUE (AP)	GUNTUR
<u>INTERLOCUTORY(HOME)</u>					
46	WP/2300/2018 IA 1/2018 Direction Petition	SHAIK MASTAN BI Vs THE STATE OF ANDHRA PRADESH	SYED KHADER MASTAN	GP FOR HOME (AP) G ELISHA	GUNTUR
47	WP/9786/2018 IA 1/2018 Direction Petition	MUMMADI NARASIMHA REDDY Vs STATE OF ANDHRA PRADESH	SARATH KUMAR D	GP FOR HOME (TG)	PRAKASAM
48	WP/10078/2018 IA 1/2018 Direction Petition IA 1/2022 Vacate Stay Petition	K. VIJAYA BHASKAR NAIDU Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR HOME (AP) P HEMACHANDRA	CHITTOOR
49	WP/10452/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	SMT. RAYI NIKHILA Vs STATE OF ANDHRA PRADESH	V S R ANJANEYALU	GP FOR HOME (AP) K NARSI REDDY G RUKMINI (SC FOR CENTRAL GOVT)	KRISHNA
50	WP/11396/2018 IA 1/2018 Direction Petition	M/S. KESANI MINERALS AND METALS Vs PRL.SECY. HOME DEPT. STATE OF A.P.	V V SATISH	GP FOR HOME (AP)	KRISHNA
51	WP/15586/2018 IA 1/2018-Direction Petition IA 2/2018-Direction Petition	TETAKALI SANYASI RAO @ SEKHAR BABU Vs THE STATE OF A.P.	BENDALAM SRIDHAR BABU	GP FOR HOME (AP)	VISAKHAPATNAM

COURT NO. 5**THE HONOURABLE SRI JUSTICE GANNAMANENI RAMAKRISHNA PRASAD**

To be heard from Monday the 29th day of April to Friday the 03rd day of May, 2024 (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (A P S E B)</u>					
1	WP/11340/2022 IA 1/2022 Direction Petition	. MANDAVA VENKATA SREEDHAR Vs THE APGENCO	G V SHIVAJI	. M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO)	KRISHNA
<u>ADMISSION (CIVIL SUPPLIES)</u>					
2	WP/20764/2022 IA 1/2022 Suspension Petition	Y.SHANMUGAM Vs THE STATE OF ANDHRA PRADESH	P VENKATA RAMA SARMA	GP FOR CIVIL SUPPLIES (AP) N RANGA REDDY	CHITTOOR
<u>ADMISSION (HOME)</u>					
3	WP/180/2022 IA 1/2022 Suspension Petition IA 1/2023 Amendment Petition	N JAGADISH Vs THE STATE OF ANDHRA PRADESH	G RAMANA RAO	GP FOR SERVICES I	SRIKAKULAM
4	WP/32818/2022 IA 1/2022 Direction Petition	JOGI ASHOK KUMAR Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES I	GUNTUR
5	WP/32986/2022 IA 1/2022 Direction Petition	G.KISHORE REDDY Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	GP FOR SERVICES I R3 UNSERVED,	VISAKHAPATNAM
<u>ADMISSION (IRRIGATION)</u>					
6	WP/30369/2022 IA 1/2022 Direction Petition	DACHEPALLI VIJAYA GOPAL Vs THE STATE OF A.P.	K SATYANARAYANA MURTHY	GP FOR SERVICES III R2 UNSERVED,	EAST GODAVARI
<u>ADMISSION (MEDICAL AND HEALTH)</u>					
7	WP/11042/2022 IA 1/2022 Direction Petition	B.DHARMENDRA RAO Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR SERVICES IV	WEST GODAVARI
<u>ADMISSION (SOCIAL WELFARE)</u>					
8	WP/30023/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition	DUDDA POTHU RAJU Vs THE STATE OF ANDHRA PRADESH.	A RAJENDRA BABU	GP FOR SERVICES II	PRAKASAM
9	WP/34531/2022 IA 1/2022 Direction Petition IA 1/2023 Implead Petition	SAVARA CHOKKA RAO Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR SERVICES II GP FOR SERVICES I G RAMANA RAO PAMARTHY RATHNAKAR GP FOR SERVICES III	SRIKAKULAM
10	WP/40336/2022 IA 1/2022 Direction Petition	BUDURU CHANDU Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II GP FOR SOCIAL WELFARE ANITHA MESA (SC FOR APREIS TW SW BC)	SPS NELLORE
<u>ADMISSION (REVENUE)</u>					
11	WP/2761/2022 IA 1/2022 Direction Petition	M VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR SERVICES I	CHITTOOR

12	WP/14065/2022 IA 1/2022 Suspension Petition	A V RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	GUNTUR
13	WP/18825/2022 IA 1/2022 Suspension Petition	PILAKA SIMHADRI Vs THE STATE OF ANDHRA PRADESH	TOTA TEJESWARA RAO	GP FOR SERVICES I	SRIKAKULAM

ADMISSION (MUNICIPAL ADMN.)

14	WP/980/2022 IA 1/2022 Direction Petition	GANDLAPATI LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR SERVICES IV P C REDDY P C REDDY (SC FOR SERVICE MUNICIPALITIES RR NELLORE)	ANANTAPUR
15	WP/39384/2022 IA 1/2022 Suspension Petition	MD. RAHAMATHULLA Vs THE STATE OF ANDHRA PRADESH	MD MUJUBYUDDIN	GP FOR SERVICES IV GP FOR SERVICES I KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) GP for Village and Ward Secretariats	YSR KADAPA

ADMISSION (EDUCATION)

16	WP/22467/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	GANGAPURAM MALLESWARI Vs THE GOVERNMENT OF ANDHRA PRADESH	ELURU SESA MAHESH BABU	GP FOR SERVICES II ANITHA MESA (SC FOR APREIS TW SW BC)	YSR KADAPA
17	WP/31844/2022 IA 1/2022 Direction Petition IA 1/2023 Implead Petition IA 2/2023 Additional Affidavit IA 3/2023 Amendment Petition	PUVVADA RAJINI Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SCHOOL EDUCATION M CHINNAPPA REDDY (SC FOR VSU NLR) R2 R3 R4 R5 R7 UNSERVED,	SPS NELLORE
18	WP/40047/2022 IA 1/2022 Suspension Petition IA 1/2023 Leave Petition	NALLI RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR HIGHER EDUCATION	EAST GODAVARI
19	WP/33453/2023 IA 1/2023 Direction Petition	MIDATHADA BALA JAYANTHI Vs THE STATE OF ANDHRA PRADESH	G RAJU	GP FOR SERVICES III GP FOR SERVICES I (AP) V SUBRAHMANYAM	VISAKHAPATNAM

ADMISSION (UNIVERSITIES)

20	WP/33900/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition IA 1/2024 Leave Petition	RACHURI SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	GP FOR SERVICES III YELLA REDDY RAJANALA (SC FOR ANGRAU)	SPS NELLORE
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ADMISSION (PANCHAYAT RAJ)

21	WP/91/2022 IA 1/2022 Direction Petition	A ARUNA Vs SOCIETY FOR ELIMINATION OF RURAL POVERTY	RAMESH VODNALA	HARISH KUMAR RASINENI SC FOR SERP CH MADHAVA RAMAN C V RAMAN K	CHITTOOR
22	WP/23497/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 3/2022 Suspension Petition WP/38955/2022	VARAMPATI CHARAN KUMAR REDDY Vs STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES IV (ASST SOL GEN) M S R CHANDRA MURTHY SRIDHAR TUMMALAPUDI (CENTRAL GOVT COUNSEL)	GUNTUR

23	WP/38955/2022 IA 1/2022 Suspension Petition IA 2/2022 Direction Petition IA 3/2022 Direction Petition	VUYYURU RAVI SANKAR REDDY Vs STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	GP FOR SERVICES IV SPL C FOR NREGS(M S R CHANDRA MURTHY)	GUNTUR
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ADMISSION (Forest)

24	WP/1334/2022 IA 1/2022 Suspension Petition	S BASHEER AHMED Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES I	KURNOOL
25	WP/30268/2022 IA 1/2022 Direction Petition IA 2/2022 Suspension Petition IA 3/2022 Vacate Stay Petition	K.ASHOK KUMAR Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES I	KRISHNA
26	WP/39391/2022 IA 1/2022 Direction Petition	CHALLAPALLI SATHI BABU Vs THE DIVISIONAL FOREST OFFICER	P V RAMANA	GP FOR SERVICES I GP FOR FINANCE PLANNING	VISAKHAPATNAM
27	WP/39393/2022 IA 1/2022 Direction Petition	MOHAMMAD KHADAR BASHA Vs THE DIVISIONAL FOREST OFFICER	P V RAMANA	GP FOR SERVICES I	VISAKHAPATNAM

ADMISSION (Finance and Planning)

28	WP/41321/2022 IA 1/2022 Direction Petition	M GANESH KUMAR Vs THE SECRETARY TO GOVERNMENT OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	GP FOR SERVICES I	CHITTOOR
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ADMISSION (Labour Employment and Training)

29	WP/38508/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	V.GANAPATHI REDDY Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR LABOUR CHALLA GUNARANJAN	KURNOOL
30	WP/38849/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	A MOSES Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR LABOUR CHALLA GUNARANJAN	KURNOOL

ADMISSION (TRANSPORT)

31	WP/20706/2022 IA 1/2022 Direction Petition	SHAIK MAHABOOB BASHA Vs STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES II	KURNOOL
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ADMISSION (WOMEN & CHILD WELFARE)

32	WP/6406/2022 IA 1/2022-Direction Petition	N.JAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP FOR WOMEN DEV CHILD WELFARE	ANANTAPUR
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COURT NO. 15**THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA****(TO BE HEARD FROM MONDAY THE 29TH DAY OF APRIL TO FRIDAY THE 3RD DAY OF MAY 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)**

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (CIVIL SUPPLIES)					
1	WP/8298/2014 WP/2930/2019	M. NAGESWAR RAO KRISHNA DIST. Vs PRL. SECY. C.S. & 4 ORS.	KOWTURU PAVAN KUMAR	GP FOR CIVIL SUPPLIES	KRISHNA
2	WP/2930/2019 IA 1/2019 Suspension Petition	MANDAPATI NAGESWARA RAO Vs THE STATE OF AP	YADAVALLI BALA KRISHNA	GP FOR CIVIL SUPPLIES (AP)	KRISHNA
3	WP/38522/2014 IA 1/2014(WPMP 48220/2014) Suspension Petition	P.CHINNABABU Vs THE STATE OF AP.CIVIL SUPPLIES DEPT. & 2 OTHERS	A RAVI SHANKAR	GP FOR CIVIL SUPPLIES (AP)	SRIKAKULAM
4	WP/2125/2015 IA 1/2015(WPMP 2828/2015) Condone Delay Petition	SRI. C. CHAMIDI REDDY Vs THE STATE OF ANDHRA PRADESH	M JAYARAM REDDY	GP FOR CIVIL SUPPLIES (AP)	YSR KADAPA
5	WP/7273/2016 IA 1/2016(WPMP 9290/2016) Suspension Petition IA 2/2016(WPMP 9291/2016) Direction Petition	ALUVALA NAGA KRISHNUDU S/O.A.VENKATA SUBBIAH Vs THE STATE OF ANDHRA PRADESH	RACHNA S WADDEPALLI	GP FOR CIVIL SUPPLIES (AP)	KURNOOL
6	WP/15406/2016 IA 1/2016(WPMP 19089/2016) Direction Petition	SMT.A.LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH REP.BY ITS PRINCIPAL SECRETARY	THOTA SUNEETHA	GP FOR CIVIL SUPPLIES (AP)	KURNOOL
7	WP/38316/2017 IA 1/2017(WPMP 47568/2017) Stay Petition	K. MAABUCHAND & 10 ORS. Vs PRL. SECY. C.S.DEPT. & 3 ORS.	PULIPATI RADHIKA	GP FOR CIVIL SUPPLIES (AP)	YSR KADAPA
8	WP/36739/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition	M/S VAMSEE TEJA MODERN RICE MILL PVT. LTD. Vs THE STATE OF ANDHRA PRADESH	VENKATESWARA RAO GUDAPATI	GP FOR CIVIL SUPPLIES (AP) P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD) KALAMATA R BABU(SC AP CIVIL SUPPL CORPN) S DILIP JAYA RAM	WEST GODAVARI
9	WP/38723/2018 IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition	V.MALLIKARJUNA Vs THE STATE OF ANDHRA PRADESH	A CHANDRAI H NAIDU	GP FOR CIVIL SUPPLIES (AP) R4 UNSERVED,	KURNOOL
10	WP/39152/2018 IA 1/2018 Stay Petition IA 2/2018 Vacate Stay Petition	P. NAGASUBHASH Vs THE STATE OF ANDHRA PRADESH	THOTA SUNEETHA	GP FOR CIVIL SUPPLIES (AP)	KURNOOL
11	WP/15383/2020 IA 1/2020 Suspension Petition WP/9229/2020	THIMAKKA Vs THE STATE OF AP	P NARAHARI BABU	GP FOR CIVIL SUPPLIES GP FOR REVENUE	ANANTAPUR

12	WP/9229/2020 IA 1/2020 Suspension Petition	THIMAKKA Vs THE STATE OF AP	P NARAHARI BABU	GP FOR CIVIL SUPPLIES	ANANTAPUR
13	WP/27012/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	KUM. DAGGULA GANGAYAMMA Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES	GUNTUR
14	WP/5524/2023 IA 1/2023 Direction Petition	POTHAKAMURI NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	K VARUN SHYAM KUMAR	GP FOR CIVIL SUPPLIES	PRAKASAM
15	WP/5650/2023 IA 1/2023 Direction Petition IA 2/2023 Vacate Stay Petition	BANDARU MASTAN RAO Vs THE STATE OF ANDHRA PRADESH	KAVITHA GOTTIPATI	GP FOR CIVIL SUPPLIES	PRAKASAM
16	WP/9325/2023 IA 1/2023 Direction Petition	SIDDEPALLE RAJANNA Vs THE STATE OF ANDHRA PRADESH	VANGA ANITA	GP FOR CIVIL SUPPLIES GP FOR HOME	KRISHNA
17	WP/10713/2023 IA 1/2023 Direction Petition	GINJALA PRABHA Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	GP FOR CIVIL SUPPLIES GP FOR REVENUE	EAST GODAVARI

ADMISSION (MEDICAL AND HEALTH)

18	WP/10248/2020 IA 1/2020 Direction Petition IA 2/2020 Amendment Petition	P NAGARAJU Vs THE STATE OF AP	DHARMESH D.K.JAISWAL	GP FOR MEDICAL HEALTH FW(AP) C SUDESH ANAND	KRISHNA
19	WP/801/2023 IA 1/2023 Stay Petition WP/46963/2018	T BHARATHI KUMARI Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP FOR MED HEALTH AND FAMILY WELFARE G L NAGESWAR RAO	GUNTUR
20	WP/46963/2018 IA 1/2018 Suspension Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Vacate Stay Petition	SMT T. BHARATHI KUMARI Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP FOR MED HEALTH AND FAMILY WELFARE G SAI NARAYANA RAO	GUNTUR
21	WP/803/2023 IA 1/2023 Stay Petition	T BHARATHI KUMARI Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP FOR MED HEALTH AND FAMILY WELFARE G L NAGESWAR RAO	GUNTUR

ADMISSION (WOMEN & CHILD WELFARE)

22	WP/3337/2019 IA 1/2019 Suspension Petition IA 1/2020 Extension Petition IA 1/2021 Vacate Stay Petition	T B KRISHNA Vs THE STATE OF AP	SREENIVASA RAO VELIVELA	GP FOR SOCIAL WELFARE (AP) GP FOR HOME (AP) PARTHASARADHY ACHUTA	KRISHNA
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INTERLOCUTORY

23	WP/10726/2015 IA 1/2015(WPMP 14189/2015) Direction Petition IA 2/2015(WPMP 14190/2015) Suspension Petition IA 1/2022 Vacate Stay Petition	S.KRISHNA RAO Vs STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR CIVIL SUPPLIES (AP)	VISAKHAPATNAM
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- 24 WP/1534/2016
IA 1/2016(WVMP 450/2016)
Vacate Stay Petition
- SMT.P.DHANALAKSHMI
W/O.SRIDHAR REDDY
Vs
THE STATE OF ANDHRA
PRADESH
- V R REDDY KOVVURI
- GP FOR CIVIL SUPPLIES
(AP)
- YSR RADA PA
- 25 WP/22780/2017
IA 1/2017(WPMP
28055/2017)-Direction
Petition
WP/32169/2016
- B. RAMA KRISHNA
Vs
THE STATE OF ANDHRA
PRADESH
- KIRTHI TEJA KONDAVEETI
- GP FOR MEDICAL HEALTH WEST GODAVARI
& FW(AP)

COURT NO. 16
THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO

TO BE HEARD FROM MONDAY THE 29TH DAY OF APRIL TO FRIDAY THE 03RD DAY OF MAY 2024
(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	CRLP/2778/2019 IA 2/2019 Stay Petition	S MASOOD HUSSAIN Vs S.MASOOD BASHA	SHAIK MOHAMMED ISMAL		YSR KADAPA
2	CRLP/2783/2019 IA 1/2019 Dispense with Petition	B.LAKSHMINARAYANA REDDY Vs STATE OF AP	G SRINIVASULU REDDY	PUBLIC PROSECUTOR (AP)	YSR KADAPA
3	CRLP/2784/2019	GEDDAM NARESH Vs G ARUN KUMARI	I V N RAJU	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
4	CRLP/2833/2019 IA 2/2019 Stay Petition	K.R ANAND Vs STATE OF AP	V R MACHAVARAM	PUBLIC PROSECUTOR (AP)	YSR KADAPA
5	CRLP/2838/2019 IA 2/2019 Stay Petition	C.BHASKAR REDDY Vs STATE OF AP	NAGARAJU NAGURU	PUBLIC PROSECUTOR (AP)	CHITTOOR
6	CRLP/2841/2019 IA 1/2019 Stay Petition	K.RAGHUVEER Vs T.PRIYA	T S ANIRUDH REDDY	NIMMAGADDA REVATHI PUBLIC PROSECUTOR (AP)	PRAKASAM
7	CRLP/2843/2019 IA 2/2019 Stay Petition	SREE SARAVANA UNIVERSAL PROJECTS PVT LTD Vs STATE OF AP	ANIL KUMAR DASARI	PUBLIC PROSECUTOR (AP) P NAGENDRA REDDY	KRISHNA
8	CRLP/2852/2019 IA 1/2019 Stay Petition IA 2/2019 Extension Petition IA 1/2020 Extension Petition	S.SRA INIVASA RAO Vs STATE OF AP	P S P SURESH KUMAR	PUBLIC PROSECUTOR (AP)	PRAKASAM
9	CRLP/2854/2019 IA 1/2019 Stay Petition	E.PREMALATHA Vs STATE OF AP	PILLI HARSHINI	PUBLIC PROSECUTOR (AP)	PRAKASAM
10	CRLP/2856/2019 IA 2/2019 Stay Petition	MALLIDI. VENKATA. NARAYANA REDDY @ VENKKANNABABU Vs STATE OF AP	A PADMA	B S P CHOWDARY	EAST GODAVARI
11	CRLP/2860/2019 IA 2/2019 Stay Petition	SREE SARAVANA UNIVERSAL PROJECTS P LTD Vs THE STATE OF AP	ANIL KUMAR DASARI	PUBLIC PROSECUTOR (AP) P NAGENDRA REDDY	KRISHNA
12	CRLP/2862/2019 IA 2/2019 Stay Petition	SREE SARAVANA UNIVERSAL PROJECTS PVT. LTD. Vs THE STATE OF A.P.	ANIL KUMAR DASARI	PUBLIC PROSECUTOR (AP) P NAGENDRA REDDY	KRISHNA
13	CRLP/2864/2019 IA 2/2019 Stay Petition	SREE SARAVANA UNIVERASL PROJECTS PVT LTD Vs STATE OF AP	ANIL KUMAR DASARI	PUBLIC PROSECUTOR (AP) P NAGENDRA REDDY	KRISHNA

14	CRLP/2865/2019 IA 2/2019 Stay Petition	SREE SARAVANA UNIVERSAL PROJECTS PVT. LTD. Vs THE STATE OF A.P.	ANIL KUMAR DASARI	PUBLIC PROSECUTOR (AP) P NAGENDRA REDDY	KRISHNA
15	CRLP/2895/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	G.NAGESHWAR RAO Vs STATE OF AP	MARRI VENKATA RAMANA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
16	CRLP/2896/2019	V HARI KRISHNA Vs M V NAGA DURGA	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR (AP)	KRISHNA
17	CRLP/2897/2019 IA 1/2019 Stay Petition	R BALAJI ANANTH Vs THE STATE OF AP	GVVSR SUBRAHMANYAM	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
18	CRLP/2899/2019 IA 1/2019 Stay Petition IA 1/2020 Additional Material Petition IA 2/2020 Amendment Petition	G.PRABHAKAR Vs K.SRINIVASA RAO	G PADMAVATHI SRINIVAS	RAMESH BABU PEDAPALLI PUBLIC PROSECUTOR (AP) K B RAMANNA DORA	EAST GODAVARI
19	CRLP/2905/2019 IA 1/2023 Vacate Stay Petition	N.PUSHPA RAO Vs STATE OF AP	GNANESWARA RAO MITTIREDDI	PUBLIC PROSECUTOR (AP) A RAVI SHANKAR	SRIKAKULAM
20	CRLP/2967/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	PRASAD G Vs STATE OF AP	S SIVA KUMARI	PUBLIC PROSECUTOR (AP)	KRISHNA
21	CRLP/2968/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	D.CHANTI Vs STATE OF AP	S V INDIRA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
22	CRLP/2970/2019 IA 1/2019 Stay Petition	B CHALAPATHI RAO Vs STATE OF AP	B M PATRO	PUBLIC PROSECUTOR (AP)	SRIKAKULAM
23	CRLP/2973/2019 IA 1/2019 Stay Petition	GOWTHAMA MAHARSH Vs STATE OF AP	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
24	CRLP/2974/2019 IA 1/2019 Stay Petition	MUDAMALA JANARDHAN REDDY Vs STATE OF AP	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	YSR KADAPA
25	CRLP/2977/2019 IA 1/2019 Stay Petition IA 1/2020 Extension Petition	J.VARA PRASAD RAO Vs STATE OF AP	M NAGA RAGHU	B S P CHOWDARY M RAVIKUMAR	KRISHNA
26	CRLP/2984/2019 IA 1/2019 Stay Petition IA 1/2024 Additional Material Petition	VASIREDDY LAKSHMI SIVANNARAYANA Vs STATE OF AP	CH LAXMI NARAYANA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
27	CRLP/2992/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	B.T.V.RAMA RAO Vs STATE OF AP	T S N MURTHY	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
28	CRLP/3001/2019 IA 1/2019 Stay Petition	M.DEVID RAJU Vs STATE OF AP	G R SUDHAKAR	PUBLIC PROSECUTOR (AP)	PRAKASAM

29	CRLP/3003/2019	V.VASANTHAMMA Vs STATE OF AP	T NAGARJUNA REDDY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
30	CRLP/3005/2019 IA 1/2019 Permission Petition	AVVA VENKATA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	PUBLIC PROSECUTOR (AP)	KRISHNA
31	CRLP/3006/2019 IA 1/2019 Direction Petition	T.NAGESWARA REDDY Vs STATE OF AP	GNANESWARA RAO MITTIREDDI	PUBLIC PROSECUTOR (AP)	KURNOOL
32	CRLP/3008/2019	S.RAVI Vs STATE OF AP	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP)	CHITTOOR
33	CRLP/3014/2019 IA 1/2019 Direction Petition	NOOKALU KUSUMA Vs THE STATE OF ANDHRA PRADESH	K VENKATESH	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
34	CRLP/3015/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	T.SRINIVASA RAO Vs STATE OF AP	M K RAJ KUMAR	PUBLIC PROSECUTOR (AP)	CHITTOOR
35	CRLP/3019/2019 IA 1/2019 Stay Petition	S.YOUSUF Vs STATE OF AP	NAGARAJU NAGURU	PUBLIC PROSECUTOR (AP)	YSR KADAPA
36	CRLP/3023/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	V.PANANI Vs STATE OF AP	MSVS SUDHA RANI		VISAKHAPATNAM

INTERLOCUTORY

37	CRLP/1867/2019 IA 1/2019 Suspension Petition	V.R.SANJEEVA REDDY Vs STATE OPF AP	M LAXMAN RAO	PUBLIC PROSECUTOR (AP) P N SUNIL KUMAR REDDY	KURNOOL
38	CRLP/2323/2019 IA 1/2019 Stay Petition	K.SUSHMITHA Vs STATE OF AP	NIMMAGADDA REVATHI	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
39	CRLP/2995/2019 IA 1/2019 Stay Petition IA 1/2022 Vacate Stay Petition	M.RAMESH Vs STATE OF AP	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) PONNAM RAVINDRA BABU	GUNTUR

FINAL HEARING

40	CRLP/2776/2019	V.BULLIRAJU Vs STATE OF AP	T S N MURTHY	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
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COURT NO. 20
THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

(TO BE HEARD FROM MONDAY THE 29TH DAY OF APRIL TO FRIDAY THE 03RD DAY OF MAY, 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (REVENUE)					
1	WP/3230/2022 IA 1/2022 Direction Petition	GAMPALA SESI REKHA Vs THE STATE OF ANDHRA PRADESH	Y MAHA LAKSHMI	GP FOR REVENUE	WEST GODAVARI
2	WP/3424/2022 IA 1/2022 Direction Petition	YERRAGUDLA @ CHINTAPALLI SOWMYASRI Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR REVENUE	PRAKASAM
3	WP/9383/2022 IA 1/2022 Direction Petition	D. AJAY KUMAR Vs STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR REVENUE	CHITTOOR
4	WP/9494/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	YERRAMSETTI MANGA Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR REVENUE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) MANGENA SREE RAMA RAO T V S PRABHAKARA RAO	EAST GODAVARI
5	WP/13742/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	SYED NOOR Vs THE TAHSILDAR	RAJENDRA BUSSA	GP FOR REVENUE T VIJAY HANUMAN SINGH GP FOR ASSIGNMENT (AP) R6 UNSERVED,	CHITTOOR
6	WP/19556/2022 IA 1/2022 Direction Petition	B.YADUNATHA REDDY Vs THE STATE OF ANDHRA PRADESH	K MOHAN RAMI REDDY	GP FOR REVENUE	KURNOOL
7	WP/21134/2022 IA 1/2022 Direction Petition	E VENKATARAMANA @ Y VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR REVENUE R3 R4 UNSERVED,	CHITTOOR
8	WP/22389/2022 IA 1/2022 Suspension Petition	S. INDIRA Vs THE GOVERNMENT OF ANDHRA PRADESH	M KARIBASAI AH	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP)	ANANTAPUR
9	WP/22663/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	NETHINTI RAMA RAO Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR REVENUE	SRIKAKULAM
10	WP/22681/2022 IA 1/2022 Direction Petition	PANTHANGI CHIRANJEEVI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR REVENUE	EAST GODAVARI
11	WP/23212/2022 IA 1/2022 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition	JAGARLAMUDI SRI RANGANAYAKULU Vs STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	GP FOR REVENUE S.V.S.S.SIVA RAM R3 UNSERVED,	VISAKHAPATNAM

12	WP/24114/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition	P. SAI KRISHNA Vs THE STATE OF ANDHRA PRADESH	MAHESWARA RAO KUNCHEAM	GP FOR REVENUE SOMISETTY GANESH BABU	ANANTAPUR
13	WP/24285/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	MATTUKAIAH SUJAANU Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE VISTALLA RATNA KUMARI DEVAKUMAR SALIKITI	GUNTUR
14	WP/25466/2022 IA 1/2022 Direction Petition	E VENKATARAMANA @ VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR REVENUE	CHITTOOR
15	WP/28781/2022 IA 1/2022 Direction Petition	MUDDAPU KAMUNaidu Vs THE STATE OF ANDHRA PRADESH	P NANILU NAIDU	GP FOR REVENUE	VISAKHAPATNAM
16	WP/28880/2022 IA 1/2022 Direction Petition	SEELAM LAKSHMI DURGA Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	GP FOR REVENUE	EAST GODAVARI
17	WP/28882/2022 IA 1/2022 Suspension Petition	K SRIDHAR Vs THE STATE OF ANDHRA PRADESH	P JAGADISH CHANDRA PRASAD	GP FOR REVENUE	CHITTOOR
18	WP/31915/2022 IA 1/2022 Direction Petition IA 1/2023 Direction Petition	V.VENKATESWARA PILLAI Vs THE STATE OF ANDHRA PRADESH	V ESWARIAH CHOWDARY	GP FOR REVENUE	CHITTOOR
19	WP/31982/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition IA 2/2023 Leave Petition	S.BOJJE NAIK Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE N CHANDRA SEKHAR REDDY	ANANTAPUR
20	WP/34133/2022 IA 1/2022 Direction Petition	GANDIKOTA SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR REVENUE	SPS NELLORE
21	WP/36725/2022 IA 1/2022 Direction Petition	YEKAMBARAM BHASKAR Vs THE STATE OF ANDHRA PRADESH	V B SUBRAHMANYAM	GP FOR REVENUE J KRISHNA PRANEETH	SPS NELLORE
22	WP/37044/2022 IA 1/2022 Direction Petition IA 2/2022 Implead Petition IA 3/2022 Amendment Petition	M MESHAK Vs THE STATE OF AP	BOMMINAYUNI APPARAO	GP FOR REVENUE VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT	GUNTUR
23	WP/37373/2022 IA 1/2022 Direction Petition	ENUGONDA NARASIMHULU Vs THE STATE OF ANDHRA PRADESH	V B SUBRAHMANYAM	GP FOR REVENUE	YSR KADAPA

24	WP/37452/2022 IA 1/2022 Suspension Petition IA 2/2022 Direction Petition IA 3/2022 Vacate Stay Petition IA 4/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	JAMI APPARAO Vs THE STATE OF ANDHRA PRADESH	SUREPALLI MADHAVA RAO	GP FOR REVENUE V V SATISH	VIZIANAGARAM
25	WP/37498/2022 IA 1/2022 Direction Petition	K BHASKAR RAO Vs THE STATE OF AP	K VARUN SHYAM KUMAR	GP FOR REVENUE	CHITTOOR
26	WP/37757/2022 IA 1/2022 Direction Petition	BUKYA KOTESWARA NAYAK Vs THE STATE OF ANDHRA PRADESH	PANGA SIVANARAYANA	GP FOR REVENUE GP FOR HOME A BHASKARA CHARY R2 R3 R4 R6 UNSERVED,	PRAKASAM
27	WP/38230/2022 IA 1/2022 Direction Petition	SANIKOMMU ANUSHA Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR REVENUE JAYASANKAR TOTI	GUNTUR
28	WP/39088/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition IA 2/2023 Vacate Stay Petition	S R R RANGA RAJU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO BODDULURI	GP FOR REVENUE K L N SWAMY R3 UNSERVED,	WEST GODAVARI
29	WP/39296/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	KUSAMPUDI DEEPA Vs STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	GP FOR REVENUE E V V S RAVI KUMAR	GUNTUR
30	WP/39348/2022 IA 1/2022 Suspension Petition IA 1/2023 Miscellaneous Petition	KARINE P.SANKUNTHALAMMA Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE SAI SANJAY SURANENI	ANANTAPUR
31	WP/39446/2022 IA 1/2022 Direction Petition	LABALA SANKAR KUMAR/SANKAR RAO Vs THE STATE OF ANDHRA PRADESH	PASALA PONNA RAO	GP FOR REVENUE RAVI KIRAN PONNURU B M PATRO R2 R4 UNSERVED,	SRIKAKULAM
32	WP/39973/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	BOYA VENKATARAMUDU Vs THE STATE OF ANDHRA PRADESH	ALA CHANDRASEKHAR YADAV	GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV N CHANDRA SEKHAR REDDY	KURNOOL
33	WP/41056/2022 IA 1/2022 Direction Petition	KONDAPALLI VENKATARATNAMALA Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR REVENUE T V JAGGI REDDY	EAST GODAVARI
34	WP/41097/2022 IA 1/2022 Stay Petition IA 1/2023 Implead Petition	VALMIKI KRISTAPPA Vs THE STATE OF ANDHRA PRADESH	HARISH KUMAR RASINENI	GP FOR REVENUE A BHASKARA CHARY G KOTINAGULU(SC FOR KHADI VIL IND BOARD) KOPPARTHI SUMATHI (SC FOR KVIB)	ANANTAPUR
35	WP/41369/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	PUTTA SUNEETHA Vs THE STATE OF ANDHRA PRADESH	VENKATA MOHAN RAO PATHAKOTA	GP FOR REVENUE (AP) NAGA PRAVEEN VANKAYALAPATI R3 R4 R5 R6 UNSERVED,	PRAKASAM

36	WP/42676/2022 IA 1/2022 Direction Petition IA 1/2023 Implead Petition	AMMISSETTY ARJUNA RAO Vs THE STATE OF AP	S V INDIRA	GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV GP FOR PANCHAYAT RAJ RURAL DEV R4 R5 R6 R7 R9 R11 UNSERVED,	GUNTUR
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ADMISSION (STAMPS AND REGISTRATION)

37	WP/11074/2022 IA 1/2022 Direction Petition	ADARI RAJABABU Vs THE STATE OF ANDHRA PRADESH	NANI BABU ROBBA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP)	VISAKHAPATNAM
38	WP/23236/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 3/2022 Direction Petition IA 1/2023 Leave Petition	SMT. KILARU SOWBHAGYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SURYAM GANNAVARAPU	GP FOR REGISTRATION AND STAMPS (AP) GP FOR HOME Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) N RAVI PRASAD R10 UNSERVED,	KRISHNA
39	WP/28847/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	GUNDALA VENKATA SIVA SAI KRISHNA Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR REGISTRATION AND STAMPS (AP) GP FOR ENDOWMENTS	KURNOOL
40	WP/33788/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	PRALAYAKAVERI VENKATARAMA REDDY Vs THE STATE OF AP	SREEKANTH REDDY AMBATI	GP FOR REVENUE	CHITTOOR
41	WP/36756/2022 IA 1/2022 Direction Petition	CHEENEPALLI KRISHNAMMA Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR REGISTRATION AND STAMPS (AP)	CHITTOOR
42	WP/36964/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition IA 2/2023 Leave Petition	KOMMINENI KRISHNA Vs THE STATE OF ANDHRA PRADESH	P VEERRAJU	GP FOR REVENUE GP FOR ASSIGNMENT (AP) R5 R7 UNSERVED,	VISAKHAPATNAM
43	WP/36984/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 1/2023 Direction Petition IA 1/2024 Leave Petition	G R CHINNAPPA REDDY Vs THE CHAIRMAN	S VARADARAJULU CHETTY	GP FOR REVENUE	CHITTOOR
44	WP/39965/2022 IA 1/2022-Direction Petition IA 1/2023-Leave Petition	VANKAYALA DAKSHAYANI Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR REGISTRATION AND STAMPS (AP) GP FOR REVENUE	VISAKHAPATNAM

COURT NO. 13
THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

(TO BE HEARD FROM MONDAY THE 29TH DAY OF APRIL TO FRIDAY THE 03RD DAY OF MAY 2024)
(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (MUNICIPAL ADMN.)					
1	WP/25859/2011 IA 1/2011(WPMP 31882/2011) Direction Petition IA 1/2012(WPMP 21130/2012) Direction Petition IA 1/2014(WPMP 29933/2014) Direction Petition IA 2/2014(WPMP 46934/2014) Implead Petition IA 1/2016(WPMP 36922/2016) Miscellaneous Petition IA 2/2016(WVMP 36954/2016) Vacate Stay Petition	GANDI ARUNA VSP DIST Vs COMMR GVMC VSP DIST & 2 OTHERS	K JYOTHI PRASAD	0 V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) K MADHAVA REDDY J SUDHEER	VISAKHAPATNAM
2	WP/5877/2012 IA 1/2012(WPMP 7448/2012) Stay Petition	M/S SRI DEVI MASTER MEDIA SYSTEMS PRIVATE LIMITED Vs GREATER VISAKHAPATNAM MUNICIPAL CORPORATION	A TULSI RAJ GOKUL	GP FOR MUNICIPAL ADMN AND URBAN DEV K MADHAVA REDDY	VISAKHAPATNAM
3	WP/27772/2012 IA 1/2012(WPMP 35362/2012) Direction Petition IA 1/2024 Leave Petition	SRI. MOOLA RAMU Vs THE GREATER VISAKHAPATNAM MUNICIPAL CORPORATION REP.	P DURGA PRASAD	K.MADHAVA REDDY (SC FOR GVMC)	VISAKHAPATNAM
4	WP/5602/2013 IA 1/2013(WPMP 6993/2013) Direction Petition IA 1/2014(WPMP 12260/2014) Permission Petition IA 1/2022 Amendment Petition	KANCHARLA RAMABRAHMAM Vs GOVERNMENT OF ANDHRA PRADESH	M KARTHIK PAVAN KUMAR	. V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) K MADHAVA REDDY GP FOR LAND ACQUISITION GP FOR REVENUE	VISAKHAPATNAM
5	WP/17976/2013 IA 1/2013(WPMP 21895/2013) Suspension Petition	VEERAGHANTA USHA RATNAMALA Vs GOVERNMENT OF A.P.	K S MURTHY	GP FOR MUNICIPAL ADMN AND URBAN DEV ANCHA PANDURANGA RAO	EAST GODAVARI
6	WP/18268/2013 IA 1/2013(WPMP 22301/2013) Direction Petition IA 3/2013(WPMP 26410/2013) Direction Petition IA 4/2013(WPMP 47236/2013) Implead Petition	G. UDAY KUMAR Vs GOVERNMENT OF ANDHRA PRADESH	M PRASADA RAO	GP FOR MUNICIPAL ADMN AND URBAN DEV GP FOR HOME GP FOR IRRIGATION COMM AREA DEV GP FOR REVENUE S D GOWD T BHEEMANNA(S C FOR MUN CORP ATP) M VIDYASAGAR KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	ANANTAPUR
7	WP/19216/2013	M/S. THE CLOTH MERCHANTS ASSOCIATION Vs STATE OF ANDHRA PRADESH	KOCHIRI RAJA SHEKAR	GP FOR MUNICIPAL ADMN AND URBAN DEV T BALASWAMI R APPA RAO T S VENKATARAMANA	KRISHNA

8	WP/17248/2019 IA 1/2019 Direction Petition IA 1/2023 L R Petition	S.KURSHID BEE Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR MUNICIPAL ADMN URBAN DEV	CHITTOOR
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ADMISSION (PANCHAYAT RAJ)

9	WP/16121/2023 IA 1/2023 Direction Petition IA 2/2023 Leave Petition	PEDDI REDDY BABU REDDY Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT SHAIK MOHAMMED ISMAIL GP FOR REVENUE V SURENDRA REDDY (SC FOR PCB) V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
10	WP/21317/2023 IA 1/2023 Direction Petition	MYLAPALLI ASHOK CHAKRAVARTHI Vs THE STATE OF ANDHRA PRADESH	PALLA BALU ANIL KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV NEELOTHPAL GANJI	VISAKHAPATNAM
11	WP/27768/2023 IA 1/2023 Direction Petition WP/10730/2021	DEVARA RAMANA Vs THE STATE OF ANDHRA PRADESH	M CHALAPATHI	GP FOR REVENUE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) R4 UNSERVED,	EAST GODAVARI
12	WP/10730/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition IA 3/2021 Implead Petition IA 4/2021 Direction Petition	MOILLI KRISHNA Vs THE STATE OF ANDHRA PRADESH	M CHALAPATHI	GP FOR REVENUE	EAST GODAVARI
13	WP/31099/2023 IA 1/2023 Direction Petition IA 1/2024 Leave Petition	KALAVAKOLANU DURGA BHAVANI Vs THE STATE OF ANDHRA PRADESH	ARUN SHOWRI G	GP FOR LABOUR GP FOR HOME M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REVENUE	GUNTUR
14	WP/31505/2023 IA 1/2023 Direction Petition	RAGHAVA CONSTRUCTIONS (INDIA) PVT LTD Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR
15	WP/31514/2023 IA 1/2023 Direction Petition	RAGHAVA CONSTRUCTIONS (INDIA) PVT LTD Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR
16	WP/33032/2023 IA 1/2023 Direction Petition	K NARAYANA REDDY Vs THE STATE OF ANDHRA PRADESH	NAGARAJU PULLAGURA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	ANANTAPUR
17	WP/33093/2023 IA 1/2023 Direction Petition	JUVVALAPATI GANESH Vs THE STATE OF ANDHRA PRADESH	SIREESHA RANI VALLABHANENI	GP FOR PANCHAYAT RAJ RURAL DEV (AP) VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT GP FOR FINANCE PLANNING (AP)	SPS NELLORE
18	WP/314/2024 IA 1/2024 Direction Petition	D.SEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	PANUKU RAJESH KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR

19	WP/2735/2024 IA 1/2024 Direction Petition	K. DODDAIAH Vs THE STATE OF ANDHRA PRADESH	BANDI SRIHARI	GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT GP FOR REVENUE R3 UNSERVED,	ANANTAPUR
20	WP/3857/2024 IA 1/2024 Direction Petition	TWENTY FIRST CENTURY TECHNO PRODUCTS PVT. LTD.INDORE Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP for Village and Ward Secretariats	SRIKAKULAM
21	WP/3858/2024 IA 1/2024 Direction Petition	TWENTY FIRST CENTURY TECHNO PRODUCTS PVT LTD Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	EAST GODAVARI
22	WP/5777/2024 IA 1/2024 Miscellaneous Petition	BUDIGI LAKSHMI Vs THE STATE OF ANDHRA PRADESH	PETA GNANA TEJA	GP FOR PANCHAYAT RAJ RURAL DEV KAMBHAMPATI RAMESH BABU N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA
23	WP/6316/2024 IA 1/2024 Direction Petition	NIDUMOLU PURNA CHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	M SIVA KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
24	WP/6439/2024 IA 1/2024 Direction Petition	KVNR CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR FINANCE PLANNING (AP)	ANANTAPUR
25	WP/6475/2024 IA 1/2024 Direction Petition	PEDIMENT CONSTRUCTIONS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	CHITTOOR

INTERLOCUTORY(MUNICIPAL ADMN.)

26	WP/6244/2010 IA 1/2010(WPMP 8045/2010) Direction Petition IA 1/2011(WVMP 4060/2011) Vacate Stay Petition	SRI KRISHNA COLONY WELFARE ASSOCIATION KURNOOL Vs THE DISTRICT COLLECTOR	K RATHANGA PANI REDDY	GP FOR REVENUE GP FOR HOME MARRI VENKATA RAMANA KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	KURNOOL
27	WP/9366/2011	AKULA LAKSHMI SASI PRABHA SRIKAKUAM DIST & ANOTHER Vs CORR SRIKAKUAM MUNICIPALITY & 3 OTHERS	ELEVATED AS JUDGE	S S.NAGESWARAREDDY GP FOR MUNICIPAL ADMN URBAN DEV	SRIKAKULAM
28	WP/11302/2011 IA 1/2012(WVMP 3930/2012) Vacate Stay Petition	G.V.C. RAVI KUMAR Vs GREATER VISAKHAPATNAM MUNICIPAL CORPORATION	A S C BOSE	K MADHAVA REDDY G RAMA GOPAL	VISAKHAPATNAM
29	WP/30228/2011 IA 1/2023 Leave Petition	MADIREDDY RAJESHWARA RAO Vs THE GOVERNMENT OF ANDHRA PRADESHMUNICIPAL	S LAKSHMINARAYANA REDDY	GP FOR MUNICIPAL ADMN AND URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	EAST GODAVARI

30	WP/32342/2011 IA 1/2011(WPMP 40195/2011) Direction Petition	SECY KIRAN EDUCATIONAL SOCIETY Vs COMMISSIONER & 2 OTHERS	V B SUBRAHMANYAM	KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) SURESH KUMAR REDDY KALAVA	YSR KADAPA
31	WP/17473/2012	PROP M/S. SRI LAKSHMI NARASIMHA AQUA IND VIZIANAGARAM & 4 Vs PRL SECY MUN ADMN DEPT HYDERABAD & 16 OTH	VENKATESWARA RAO GUDAPATI	GP FOR MUNICIPAL ADMN AND URBAN DEV SHANTHI NEELAM GP FOR REVENUE O MANOHAR REDDY(SC FOR APTRANSCO) G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA)	VIZIANAGARAM
32	WP/36624/2012 IA 1/2012(WPMP 46499/2012) Stay Petition	M/S.HINDUSTAN PETROLEUM CORPORATION LTD. Vs GREATER VISAKHA MUNICIPAL CORPORATION	G RAMA GOPAL	K MADHAVA REDDY ASHOK KONDETI R2 R3 R5 R18 R23 R26 UNSERVED,	VISAKHAPATNAM
33	WP/40371/2012 IA 1/2012(WPMP 51219/2012) Direction Petition	C. BHASKAR REDDY S/O. C. VERKATA REDDY (DIED) Vs THE GOVERNMENT OF ANDHRA PRADESH	HARISH KUMAR RASINENI	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP) KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	ANANTAPUR
34	WP/4224/2013 IA 1/2013(WPMP 5270/2013) Direction Petition	ROTHU VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR MUNICIPAL ADMN AND URBAN DEV K SWARNA SESHU(SC FOR MC RAJAHMUNDRY) M SIVANANDA KUMAR ANCHA PANDURANGA RAO	EAST GODAVARI
35	WP/6365/2013 IA 1/2013(WPMP 7952/2013) Direction Petition	GUNTURU PADMA VISAKHAPATNAM & ANR Vs GVMC VISAKHAPATNAM & ANR	N (P) ANJANA DEVI SATYANARAYANA	K MADHAVA REDDY GP FOR REVENUE	VISAKHAPATNAM
36	WP/15297/2013 IA 4/2013(WPMP 82712/2013) Vacation Motion Letter IA 1/2014(WVMP 2630/2014) Vacate Stay Petition IA 2/2014(WPMP 41272/2014) Direction Petition IA 1/2019 Implead Petition IA 1/2024 Leave Petition	GOTTUMUKKALA KAMALA Vs GOVERNMENT OF ANDHRA PRADESH	C RAMACHANDRA RAJU	0 K MADHAVA REDDY GP FOR REVENUE 0 V V L N SARMA	VISAKHAPATNAM
37	WP/17737/2013 IA 1/2013(WPMP 21580/2013) Direction Petition	KILLADA VENKATA RAMANA Vs NARSIPATNAM MUNICIPALITY	S SRIDHAR	B D MAHESWARA REDDY	VISAKHAPATNAM
38	WP/17777/2013 IA 1/2013(WVMP 3149/2013) Vacate Stay Petition IA 2/2013(WPMP 21631/2013) Suspension Petition	PAMARTHY BALAJI TRACTORS SUPPLY Vs VUYYURU NAGAR PANCHAYAT	V SESA KUMARI	B D MAHESWARA REDDY	KRISHNA
39	WP/18062/2013 IA 1/2013(WPMP 21991/2013) Direction Petition	CHAPPA GANGA VSP DIST & 7 OTHERS Vs COMMISSIONER GVMC VISAKHAPATNAM & 3 OT	S VARADARAJULU CHETTY	GP FOR MUNICIPAL ADMN AND URBAN DEV GP FOR REVENUE	VISAKHAPATNAM

40	WP/19754/2013 IA 1/2013(WPMP 24197/2013) Direction Petition	DEVARA AKKAMMA GUNTUR DT. & ANR Vs SATTENAPALLI MPLTY. GUNTUR DT. & ANR	NUTHALAPATI KRISHNA MURTHY	GP FOR MUNICIPAL ADMN AND URBAN DEV B D MAHESWARA REDDY	GUNTUR
41	WP/20072/2013 IA 1/2013(WPMP 24617/2013) Direction Petition	DEEPAK AQUA FLOWS PVT. LTD. Vs GOVERNMENT OF ANDHRA PRADESH	V V L N SARMA	GP FOR MUNICIPAL ADMN AND URBAN DEV	VISAKHAPATNAM
42	WP/21584/2013 IA 1/2013(WPMP 26438/2013) Direction Petition	SANYASI SAHOO VSP. Vs COMMR. GVMC VSP.	A S C BOSE	K MADHAVA REDDY	VISAKHAPATNAM
43	WP/22304/2013 IA 1/2013(WPMP 27347/2013) Stay Petition IA 2/2013(WPMP 27348/2013) Suspension Petition	MERAKANPALLI PRAVEEN KUMAR W.G.DIST Vs PRL SECY MUN ADMN & UD (ELEC.I) DEPT HYD & 3 OTHERS	P RADHAKRISHNA	GP FOR MUNICIPAL ADMN AND URBAN DEV B D MAHESWARA REDDY N ASHWANI KUMAR	WEST GODAVARI
44	WP/22670/2013 IA 1/2013(WPMP 27803/2013) Direction Petition	VP M/S.HINDUSTHAN SHIPYARD WORKERS COOP SOC. VISAKHAPATNAM Vs COMMISSIONER G.V.M.C. VISAKHAPATNAM DIST & ANR	G RAMA GOPAL	S LAKSHMINARAYANA REDDY(SC FOR GVMC) V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) P RAJASEKHAR	VISAKHAPATNAM
45	WP/23272/2013	ROTHU VENKATESWARA RAO S/O TATALU Vs THE STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR MUNICIPAL ADMN AND URBAN DEV M/S BHARADWAJ ASSOCIATES ANCHA PANDURANGA RAO K SWARNA SESHU	EAST GODAVARI
46	WP/21107/2014 IA 1/2014(WPMP 26466/2014) Direction Petition IA 1/2024 Implead Petition	PATTAMSETTI VITTAL SRINIVASARAO GUNTUR DIST Vs PRL SECY REVENUE DEPT HYDERABAD & 2 OTHERS	RAJA REDDY KONETI	K MANIDEEPIKA (SC FOR VGTMUDA) KASA JAGANMOHAN REDDY GP FOR REVENUE (AP)	GUNTUR
47	WP/30815/2014 IA 2/2018 Vacate Stay Petition	PENUMATSA VENKATA SUBADRAMMA Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	GP-MUNCIPAL ADMN AND URBAN DEV(AP) A S C BOSE	VISAKHAPATNAM
48	WP/5642/2017 IA 1/2017(WPMP 6886/2017) Direction Petition IA 1/2024 Leave Petition	KASUKURTHI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH M.A. & U.D. DEPARTMENT	V V N NARAYANA RAO	GP-MUNCIPAL ADMN AND URBAN DEV(AP) M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) ANCHA PANDURANGA RAO M R S SRINIVAS KOPPARTHI SUMATHI R4 UNSERVED,	PRAKASAM

INTERLOCUTORY(REVIEW PETITIONS)

49	IA/1/2014(WPMP 13391/2014)-Review Petition WP/12429/2010	CHINTALAPATI MALLIKARJUNA Vs VIJAYWADA MUNICIPAL CORPORATION REP BY ITS COMMISSIONER	P R PRASAD	GP FOR HOME M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REVENUE R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 UNSERVED,	KRISHNA
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COURT NO. 12
THE HONOURABLE SMT JUSTICE V.SUJATHA

(TO BE HEARD FROM MONDAY, THE 29th DAY OF APRIL TO FRIDAY, THE 03rd DAY OF MAY 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (UNIVERSITIES)					
1	WP/21285/2016 IA 1/2016(WPMP 26109/2016) Direction Petition	PRIYADARSHINI INSTITUTE OF TECHNOLOGY & SCIENCE Vs THE STATE OF ANDHRA PRADESH	SRICHARAN TELAPROLU	GP FOR EDUCATION (AP) K RAMAKANTH REDDY C SUDESH ANAND	GUNTUR
2	WP/3134/2017 IA 1/2017(WPMP 3709/2017) Direction Petition	BAPATLA EDUCATION SOCIETY Vs THE STATE OF A. P.	N SUBBA RAO	GP FOR HIGHER EDUCATION (AP) P MADHUSUDHAN REDDY(SC FOR ANU)	GUNTUR
3	WP/3581/2017 IA 1/2017(WPMP 4265/2017) Direction Petition	VALLURU SRINIVASA RAO S/O VENKATADRI Vs THE STATE OF ANDHRA PRADESH. REP BY ITS PRINCIPAL SECRETARY	J SREENIVASA RAO	GP FOR HIGHER EDUCATION (AP) B PARAMESEWARA RAO KOTESWARA RAO MUTHINENI (STANDING COUNSEL FOR DRAVIDIAN UNIVERSITY)	EAST GODAVARI
4	WP/5196/2017 IA 1/2017(WPMP 6324/2017) Direction Petition	DR.MOUSOMI ROY Vs THE STATE OF ANDHRA PRADESH	K L N SWAMY	GP FOR MEDICAL HEALTH & FW(AP)	EAST GODAVARI
5	WP/5431/2017 IA 1/2017(WPMP 6621/2017) Direction Petition	H.M.K.S & M.G.S.M COLLEGE OF ENGINEERING Vs THE ACHARYA NAGARJUNA UNIVERSITY	S A K MYNUDDIN	P MADHUSUDHAN REDDY(SC FOR ANU) D MADHUSUDAN REDDY	GUNTUR
6	WP/9143/2017 IA 1/2017(WVMP 3116/2017) Vacate Stay Petition IA 2/2017(WPMP 11322/2017) Stay Petition	N.J.R CONSTRUCTIONS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR HIGHER EDUCATION (AP) C SRINIVASA BABA C SRINIVASA BABA (SC FOR HORT UNIVERSITY)	YSR KADAPA
7	WP/12805/2017 IA 1/2017(WPMP 15904/2017) Direction Petition	SRI VENGAMAMBA SECURITY & HOUSE KEEPING SERVICES CHITTOOR Vs PRL. SECRETARY HIGHER EDUCATION GUNTUR DIST & 2 OTHERS	P NARASIMHULU	GP FOR HIGHER EDUCATION (AP)	ANANTAPUR
8	WP/12930/2017 IA 1/2017(WPMP 16070/2017) Suspension Petition	SAGI RAMAKRISHNAM RAJU ENGINEERING COLLEGE W.G. DIST Vs PRL SECY HIGHER EDUCATION DEPT. GUNTUR DIST & 3 OT	K UDAYA SRI	GP FOR EDUCATION (AP) K JYOTHI PRASAD(SC FOR ANDHRA UNIV.) V SAI KUMAR	WEST GODAVARI
9	WP/13804/2017 IA 1/2017(WPMP 17125/2017) Direction Petition	SMT. OBBINENI RAGHAVAMMA Vs THE KAKATIYA UNIVERSITY REP. BY ITS REGISTRAR WARANGAL	KOWTURU PAVAN KUMAR		GUNTUR
10	WP/16512/2017 IA 1/2017(WPMP 20264/2017) Direction Petition	DR. B. VENKATESH YALAMARTHI Vs DR. N.T.R. UNIVERSITY OF HEALTH SCIENCES	K PRATIK REDDY	GP FOR HIGHER EDUCATION (AP) VIVEK CHANDRA SEKHAR S	WEST GODAVARI

11	WP/16527/2017 IA 1/2017(WPMP 20283/2017) Direction Petition	BARLA VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	J MALLIKARJUN	GP FOR HIGHER EDUCATION (AP) M/S INDUS LAW FIRM	ANANTAPUR
12	WP/17355/2017 IA 1/2017(WPMP 21208/2017) Direction Petition IA 2/2017(WPMP 21209/2017) Suspension Petition IA 6/2017(WPMP 100312/2017) Vacation Motion Letter	R. JANAKI RAO Vs PRL. SECY. HIGHER EDN. DEPT. & 2 ORS.	PONAVOLU SUDHAKARA REDDY	GP FOR HIGHER EDUCATION (AP) THE ADVOCATE GENERAL (AP)	VISAKHAPATNAM
13	WP/18127/2017 IA 1/2017(WPMP 22134/2017) Direction Petition	V. ALAGESAN S/O M. VENUGOPAL Vs THE ANDHRA UNIVERSITY REP.BY ITS REGISTRAR A.U. CAMPUS	G TUHIN KUMAR	K JYOTHI PRASAD(SC FOR ANDHRA UNIV.)	VISAKHAPATNAM
14	WP/19404/2017 IA 1/2017(WPMP 23631/2017) Direction Petition	ST. JOSEPH EDUCATIONAL SOCIETY Vs THE STATE OF A.P.	A ABHISHEK REDDY	GP FOR HIGHER EDUCATION (AP) P SREE RAMULU NAIDU	ANANTAPUR
15	WP/22311/2017 IA 1/2017(WPMP 27460/2017) Direction Petition	B.R. EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	P PANDU RANGA REDDY	GP FOR HIGHER EDUCATION (AP) Y V ANIL KUMAR KOTHA RAMA MOHAN RAO(SC FOR SVVUT)	VISAKHAPATNAM
16	WP/24070/2017 IA 1/2017(WPMP 29782/2017) Direction Petition	VENKAIAHPPALASWAMY B Vs THE STATE OF ANDHRA PRADESH	BVSS BALAKRISHNA RANJIT	GP FOR HIGHER EDUCATION (AP) K JYOTHI PRASAD(SC FOR ANDHRA UNIV.) V SAI KUMAR	VISAKHAPATNAM
17	WP/26712/2017 IA 1/2017(WPMP 33132/2017) Suspension Petition	TUNGA ASHITHA Vs THE UNION OF INDIA	JANARDHANA REDDY PONAKA	SURESH KUMAR ROUTHU (SENIOR PANEL COUNSEL) VIVEK CHANDRA SEKHAR S TADDI NAGESWARA RAO (SC FOR DR NTR UHS A.P) GP FOR MEDICAL HEALTH FW(AP)	CHITTOOR
18	WP/26777/2017 IA 1/2017(WPMP 33237/2017) Direction Petition	DR. DINESH SUNKARA Vs THE STATE OF ANDHRA PRADESH	K V RAGHU VEER	GP FOR MEDICAL HEALTH & FW (TG) TADDI NAGESWARA RAO (SC FOR DR NTR UHS A.P)	GUNTUR
19	WP/30532/2017 IA 1/2017(WPMP 38051/2017) Direction Petition	B.LAKSHMANA SASHANK Vs THE ANDHRA UNIVERSITY	C V R RUDRA PRASAD	K JYOTHI PRASAD(SC FOR ANDHRA UNIV.)	WEST GODAVARI
20	WP/33023/2017 IA 1/2017(WPMP 41089/2017) Stay Petition IA 4/2017(WPMP 186954/2017) Vacation Motion Letter IA 6/2017 Vacate Stay Petition	J. RAM SUBRAMANYAM Vs S.V. INSTITUTE OF MED. SCIENCES TIRUPATI & 3 OTHERS	T LAKSHMI NARAYANA	GP FOR MEDICAL HEALTH & FW(AP) P SARADA	CHITTOOR
21	WP/33453/2017 IA 1/2017(WPMP 41615/2017) Stay Petition WP/33023/2017	J. SRINIVASA PRABHAKAR Vs THE STATE OF ANDHRA PRADESH	T LAKSHMI NARAYANA	GP FOR MEDICAL HEALTH & FW(AP) P SARADA	CHITTOOR

22	WP/35065/2017 IA 1/2017(WPMP 43574/2017) Direction Petition IA 1/2018 Direction Petition	M.H. JEEVESWARA RAO Vs PRL.SECY. HIGHER EDUCATION DEPT. GUN. & 4 OTHERS	T JANARDHAN RAO	GP FOR HIGHER EDUCATION (AP) DEPUTY SOLICITOR GENERAL OF INDIA P NAGENDRA REDDY PENJURI VENUGOPAL (SC FOR JNTUA)	YSR KADAPA
23	WP/36386/2017 IA 1/2017(WPMP 45199/2017) Direction Petition IA 2/2017(WPMP 45200/2017) Direction Petition	CHILUVURI ANJALI SUMA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS CHIEF SECRETARY	SUDHAKARA RAO AMBATI	GP FOR HIGHER EDUCATION (AP) I MADHU BABU (SC FOR JNTU KAKINADA)	GUNTUR
24	WP/36389/2017 IA 1/2017(WPMP 45204/2017) Direction Petition IA 2/2017(WPMP 46178/2017) Modification	ANANTHA EDUCATIONAL SOCIETY H.NO.19-12-1/12 Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	P PANDU RANGA REDDY	GP FOR HIGHER EDUCATION (AP) BUTTA VIJAYA BHASKAR (SC FOR SRI VENKATESWARA UNIVERSITY S NANDA	CHITTOOR
25	WP/38831/2017 IA 1/2017(WPMP 48198/2017) Direction Petition IA 1/2018 Direction Petition IA 2/2018 Vacate Stay Petition	SWATHI COLLEGE PHARMACY Vs HIGHER EDUCATION DEPT. & 2 OTHERS	GADDAM SRINIVAS	GP FOR HIGHER EDUCATION (AP) K LAKSHMANA RAJU	SPS NELLORE
26	WP/41975/2017 IA 1/2017(WPMP 52050/2017) Direction Petition	JASTI BASAVESWARA RAO Vs JAWAHARLAL NEHRU TECHNOLOGICAL UNIVERSITY	RAJA BHOGENDRANATH S	I MADHU BABU (SC FOR JNTU KAKINADA) RAJASEKHAR RAO T(SC FOR JNTU KKDA)	KRISHNA
27	WP/41984/2017 IA 1/2017(WPMP 52059/2017) Direction Petition	DEVANABOYINA ADINARAYANA Vs JAWAHARLAL NEHRU TECHNOLOGICAL UNIVERSITY	RAJA BHOGENDRANATH S	I MADHU BABU (SC FOR JNTU KAKINADA) RAJASEKHAR RAO T(SC FOR JNTU KKDA)	KRISHNA
28	WP/2925/2018 IA 1/2018 Suspension Petition	S.RAJENDRA PRASAD Vs THE UNION OF INDIA	CH VIDYASAGAR	PELLETI RAJESH KUMAR (CENTRAL GOVT COUNSEL) VIVEK CHANDRA SEKHAR S GP FOR MEDICAL HEALTH FW(AP)	GUNTUR
29	WP/4653/2018 IA 1/2018 Direction Petition	KUM. GAJANI ANUSHA Vs THE STATE OF ANDHRA PRADESH	M VISWANADHAM	GP FOR SOCIAL WELFARE R2 UNSERVED,	VISAKHAPATNAM
30	WP/6240/2018 IA 1/2018 Direction Petition	DR. RAJA RAVEENDRA VARMA GADE Vs STATE OF A.P.	KIRAN TIRUMALASETTI	GP FOR MEDICAL HEALTH FW(AP)	GUNTUR
31	WP/12086/2018 IA 1/2018 Amendment Petition	KURNTHOOLA SAI MANASA Vs THE STATE OF ANDHRA PRADESH	CH JANARDHAN REDDY	GP FOR HIGHER EDUCATION (AP) M SIVA JYOTHI(SC AP BOARD OF INTER EDU)	KURNOOL
32	WP/14113/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	MOVVA UDAY TEJA Vs THE STATE OF ANDHRA PRADESH	KONEY SATYANANDA RAO	GP FOR MEDICAL HEALTH FW(AP)	KRISHNA

33	WP/15765/2018 IA 1/2018 Direction Petition	JOSEPH SRIHARSHA AND MARY INDRAJA EDUCATIONAL SOCIETY Vs ANDHRA PRADESH STATE COUNCIL OF HIGHER EDUCATION	SRICHARAN TELAPROLU	GP FOR EDUCATION (AP)	NALGONDA
34	WP/26507/2018 IA 1/2018 Direction Petition	P.D.J. PRAKASH Vs A. P. STATE COUNCIL HIGHER EDUCATION	K VISHNU KUMAR REDDY	R1 UNSERVED,	SPS NELLORE
35	WP/28328/2018 IA 1/2018 Direction Petition	VENKATESWARA COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	Y ANUPAMA DEVI	GP FOR HIGHER EDUCATION (AP)	PRAKASAM
36	WP/31172/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition WP/30755/2018	JESUS DOGGA COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	Y ANUPAMA DEVI	GP FOR HIGHER EDUCATION (AP) V SAI KUMAR V KISHORE	VIZIANAGARAM
37	WP/30755/2018 IA 1/2018 Direction Petition	JESUS SAVIOR OF NATIONS (JETSON) COLLEGE OF EDUCATION Vs THE STATE OF ANDHRA PRADESH	Y ANUPAMA DEVI	GP FOR EDUCATION (AP) K JYOTHI PRASAD(SC FOR ANDHRA UNIV.) V KISHORE	VIZIANAGARAM
38	WP/32912/2018 IA 1/2018 Direction Petition	SIVA EDUCATIONAL AND SOCIAL SERVICE SOCIETY Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR EDUCATION (AP) KOTHA RAMA MOHAN RAO(SC FOR SVVUT)	YSR KADAPA
39	WP/35991/2018 IA 1/2018 Direction Petition	HAZARATH AMEERUDDIN COLLEGE OF EDUCATION Vs THE ACHARYA NAGARJUNA UNIVERSITY	D KASIM SAHEB		PRAKASAM
40	WP/38634/2018 IA 1/2018 Direction Petition	D.V.S.COLLEGE OF EDUCATION (M.ED) Vs THE STATE OF A.P.	P PANDU RANGA REDDY	GP FOR EDUCATION (AP) RAMBABU KOPPINEEDI (SC FOR ANU)	GUNTUR
41	WP/41914/2018 IA 1/2018 Direction Petition	NMR COLLEGE OF EDUCATION KURNOOL Vs THE RAYALASEEMA UNIVERSITY	S A K MYNUDDIN		KURNOOL
42	WP/43155/2018 IA 1/2018 Stay Petition	V. JHONSON BABU Vs THE STATE OF ANDHRA PRADESH	A V S LAXMI	GP FOR HIGHER EDUCATION (AP) GP FOR FINANCE PLANNING (AP)	ANANTAPUR
43	WP/45719/2018 IA 1/2018 Direction Petition	KUM.B.SUKANYA Vs THE STATE OF ANDHRA PRADESH	M SHALINI	GP FOR MEDICAL HEALTH FW(AP) O UDAYA KUMAR	CHITTOOR
44	WP/47002/2018 IA 1/2018 Direction Petition	NAVABHARATH B.ED. COLLEGE Vs THE RAYALASEEMA UNIVERSITY	S A K MYNUDDIN	P HARINATH GUPTA	KURNOOL

45	WP/2377/2019 IA 1/2019 Direction Petition IA 2/2019 Vacate Stay Petition IA 3/2019 Direction Petition	DR PADMANABHAM S Vs THE STATE OF AP	RAAVILLA GOPALA KRISHNA	GP FOR MEDICAL HEALTH CHITTOOR FW(AP) GUTTAPALEM VIJAYA KUMAR (SC FOR Dr NTR HEALTH U) TADDI NAGESWARA RAO (SC FOR DR NTR UHS A.P) R3 UNSERVED,	
46	WP/2781/2019 IA 1/2019 Direction Petition	D SATHISH Vs SRI VENKATESWARA UNIVERSITY	A S C BOSE	BUTTA VIJAYA BHASKAR (CHITTOOR SC FOR SRI VENKATESWARA UNIVERSITY	
47	WP/6698/2019 IA 1/2019 Stay Petition	MEDICALLY AIDED DEVELOPMENT AND EDUCATIONAL SOCIETY Vs THE STATE OF ANDHRA PRADESH	V V ANIL KUMAR	GP FOR MEDICAL HEALTH CHITTOOR FW(AP)	
48	WP/8913/2019 IA 1/2019 Direction Petition IA 2/2019 Implead Petition IA 3/2019 Amendment Petition IA 4/2019 Direction Petition	S.NITHIN Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR SOCIAL WELFARE (AP) PELLETI RAJESH KUMAR (CENTRAL GOVERNMENT COUNSEL) R2 R3 R4 R7 UNSERVED,	VISAKHAPATNAM
49	WP/9688/2019 IA 1/2019 Direction Petition	ASWA VENKATA NEERAJA Vs THE STATE OF ANDHRA PRADESH	G VENKATA REDDY	GP FOR SOCIAL WELFARE (AP)	KURNOOL
50	WP/12392/2019 IA 1/2019-Direction Petition	JOSHI PADMA NARASIMHACHARI Vs THE ACHARYA NAGARJUNA UNIVERSITY	V V N NARAYANA RAO	M MURALI LINCOLN(STANDING COUNSEL FOR ACHARYA NAGARJUNA UNIVERSITY)	GUNTUR

COURT NO. 23
THE HONOURABLE SRI JUSTICE A V RAVINDRA BABU

(To be Heard From Monday The 29th Day Of April to Friday The 3rd Day of May, 2024 (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE) NOTE: DAILY 10 ITEMS WILL BE TAKEN UP FROM WEEKLY LIST, AFTER COMPLETION OF DAILY LIST.)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>					
1	CRLA/2112/2018 IA 1/2018 Condone Delay Petition IA 3/2018 Spl Leave Petition	STATE REP. BY THE INSPECTOR OF POLICE Vs KONDA SURESH KUMAR	S M SUBHANI (SC FOR ACB AND SPL PP)	HARINATH REDDY SOMA R1-HARINATH REDDY SOMA.	SPS NELLORE
2	CRLA/34/2019 IA 2/2019 Condone Delay Petition	V.RAJEEV Vs STATE OF AP	CH.SUBBA RAO	PUBLIC PROSECUTOR (AP) VELAGAPUDI V N RAO R1-PP. R2-VELAGAPUDI V N RAO.	KRISHNA
3	CRLA/56/2019 IA 2/2019 Condone Delay Petition	Y.HARI Vs P.SUNIL KUMAR	CH PRATAP	PUBLIC PROSECUTOR (AP) R1-NOTICE SERVED VIDE PROOF OF SERICE FILED. R2-PP.	SPS NELLORE
4	CRLA/61/2019 IA 1/2019 Condone Delay Petition	B.SATYANARAYANA Vs STATE OF AP	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP) R1-PP.. R2-NOTICE SENT RETURNED WITH ENDORSEMENT REFUSED VIDE PROOF OF SERVICE FILED.	WEST GODAVARI
5	CRLA/65/2019 IA 1/2018 Spl Leave Petition	P.B.G.LORRY TRANSPORT Vs S.G.BHARATH REDDY	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR (AP)	YSR KADAPA
<u>FINAL HEARING</u>					
6	CRLA/653/2018	ENDLURI VENKATA SESHIAH (DIED) Vs STATE OF A.P.	D PURNACHANDRA REDDY	S M SUBHANI (SC FOR ACB AND SPL PP) TRIAL COURT RECORD RECEIVED.	SPS NELLORE
7	CRLA/1448/2018 CRLA/1449/2018 CRLA/1556/2018	VISWANADHAPALLI NAGAVENI Vs STATE OF AP.	RAMA RAO KOCHIRI	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP TRIAL COURT RECORD RECEIVED.	KRISHNA
8	CRLA/1449/2018	K.VENKATESWARA RAO Vs THE STATE REP. BY ACB.	BADETI VENKATA RATHNAM	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP TRIAL COURT RECORD RECEIVED.	KRISHNA
9	CRLA/1556/2018	NALLI RATNA RAJU Vs THE STATE OF A.P.	K V RAGHU VEER	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP TRIAL COURT RECORD RECEIVED.	KRISHNA
10	CRLA/1469/2018	S.K.MEERAVALI Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	S M SUBHANI (SC FOR ACB AND SPL PP) TRIAL COURT RECORD RECEIVED.	SPS NELLORE

11	CRLA/2098/2018	M. PALLAPA RAJU Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP TRIAL COURT RECORD RECEIVED.	KRISHNA
12	CRLA/2142/2018	THAMARAPALLI SRINU Vs STATE OF ANDHRA PRADESH	CHANDRA SEKHAR ILAPAKURTI	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD RECEIVED.	VISAKHAPATNAM
13	CRLA/2221/2018 CRLA/721/2019 CRLA/3014/2018 CRLA/3171/2018	YELLA THALUPULA NAIDU Vs THE STATE OF A.P	G VENKATA REDDY	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD RECEIVED.	EAST GODAVARI
14	CRLA/3014/2018	THOTA APPA RAO Vs STATE OF ANDHRA PRADESH	CHANDRA SEKHAR ILAPAKURTI	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD RECEIVED.	EAST GODAVARI
15	CRLA/3171/2018	KOTHEM NOOKA RAJU Vs THE STATE OF ANDHRA PRADESH	A SWARUPA REDDY	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD RECEIVED.	EAST GODAVARI
16	CRLA/721/2019	VANPURU SRI KANTH @ NAGESHU Vs STATE OF AP	G VENKATA REDDY	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD RECEIVED.	EAST GODAVARI
17	CRLA/2487/2018	SARIPALLI NOOKARAJU Vs THE STATE OF ANDHRA PRADESH	K PRIDHVI RAJU	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD RECEIVED.	VISAKHAPATNAM

ADMISSION

18	AS/645/2017 IA 1/2017(ASMP 1561/2017) Direction Petition	CHAVAKULA VENKAT SUBBA RAJU VISAKHAPATNAM Vs CHENNAMSETTY RAMESH HYD & 2 OTHERS	N ASHWANI KUMAR	ELEVATED AS JUDGE R1 & R3 NOTICES RETURNED AS LEFT AS PER MEMO VIDE USR/2005. R2 ELEVATED AS JUDGE. LC RECORD RECEIVED.	WEST GODAVARI
19	AS/748/2017 IA 1/2017(ASMP 1818/2017) Stay Petition IA 2/2017(ASMP 1819/2017) Condone Delay Petition	A.P. STATE REPRESENTED BY THE DISTRICT COLLECTOR Vs V.VAIDEHI	GP FOR APPEALS (AP)	LC RECORD NOT RECEIVED.	CHITTOOR

INTERLOCUTORY

20	AS/704/2017 IA 1/2017(ASMP 1724/2017) Stay Petition	ALAVILLI SANKARA RAO Vs DASARI CHINA SUBBA RAO	N SIVA REDDY	RAYAPROLU SRIKANTH P DURGA PRASAD R1 APP RAYAPROLU SRIKANTH. R2 APP BY P DURGA PRASAD. R3 NOTICE RETURNED AS INSUFFICIENT ADDRESS. L C RECORD RECEIVED.	VIZIANAGARAM
21	AS/1115/2017 IA 1/2017(ASMP 2783/2017) Condone Delay Petition IA 2/2017(ASMP 2784/2017) Petition to Declare Major IA 3/2017(ASMP 2785/2017) Stay Petition	KARNATI JYOTHI RATNA KUMARI KRISHNA DIST & FOUR OTHERS Vs GAJJALA VENKATESWARA RAO KRISHNA DIST	V R MAHESWARA RAO PALETI	HARI RAO LAKKARAJU SR APP BY HARI RAO LAKKARAJU. LC RECORD NOT RECEIVED.	KRISHNA

22	AS/1235/2017 IA 4/2022 Direction Petition IA 5/2022 Permission Petition IA 1/2023 Direction Petition	L. LAKSHMI DEVAMMA Vs M. VENKATA REDDY	MAHADEVA KANTHRIGALA	CH OMERNATHAN R1 DIED AS PER MEMO VIDE USR/67537/2023 . R2 TO R6 - NOT NECESSARY PARTIES VIDE C.T. R2 TO R4, R6 APP BY CH OMERNATHAN. R7 TO R10 APP BY CH OMERNATHAN. L C RECORD RECEIVED.	ANANTAPUR
23	AS/1265/2017 IA 1/2017(ASMP 3189/2017) Injunction Petition	KOLISETTY NAGARAJA Vs SYED MAHABOOB MIAH	M RAVINDRANATH REDDY	R1 DIED VIDE C T R2 SERVED R3 TO R4 AS per MEMO FILED VIDE USR 1/18 NOTICES SENT R5 SERVED. LC RECORD RECEIVED.	YSR KADAPA
24	AS/1355/2017 IA 2/2017(ASMP 17507/2017) Suspension Petition	KYREDDY Vs P.SURENDER REDDY	5034/CH JANARDHAN REDDY	V SURENDRA REDDY SR APP V SURENDRA REDDY. LC RECORD RECEIVED.	CHITTOOR
25	AS/802/2018 IA 1/2024 L R Petition	VEDULLA ATCHAMMA Vs VEDULLA VEERANNA@VEERRAJU	T V JAGGI REDDY	M P V N V SASTRI R1&R2 APP MPVNV SASTRI. R3- NOTICE SENT IN COMMON HIGH COURT BUT TAPPAL NOT RECEIVED FROM THERE R4 TO R6 (PROPOSED RESPONDENTS) - SERVED. LC RECORD NOT RECEIVED.	EAST GODAVARI
26	AS/1984/2018 IA 1/2018 Direction Petition	CHALAMALASETTY VIJAYA LAKSHMI Vs SRIKAKULAPU RATNAMANIKYAM	NARASIMHA RAO GUDISEVA	K SAI MOHAN RAO R1,R2,R4- NOTICE SENT IN COMMON HIGH COURT, TAPPAL NOT RECEIVED FROM THERE. R3 APP K SAI MOHAN RAO. LC RECORD RECEIVED.	KRISHNA
FINAL HEARING					
27	AS/463/2017	J B S RAMA KRISHNA GUNTUR DIST Vs B SUNDARAMMA GUNTUR DIST & 4 OTHERS	N SUBBA RAO	SIVA SANKARA RAO BORRA KRISHNA KISHORE KOVVURI E V V S RAVI KUMAR R1 APP BY SIVASANKARA RAO.B R2,R3&R4- APP BY EVVS RAVI KUMAR. R5 APP BY KRISHNA KISHORE KOVVURI. L C RECORD RECEIVED	GUNTUR
28	AS/693/2017	K.S.GURU PRAKASH Vs R.H.KRISHNAIAH	A PRABHAKAR SARMA	R1 SERVED. R2 NOT NECESSARY PARTY VIDE C.T. LC RECORD RECEIVED.	ANANTAPUR
29	AS/1103/2017	PALACHERLA VENKATA KRISHNA VENI Vs PALACHERLA VEERRAJU @ NALLABAI	V V SATISH	P RAJASEKHAR R1- APP BY P.RAJASEKHAR. R2 DIED VIDE C.T. R3 & R4 APP BY P.RAJASEKHAR. LC RECORD RECEIVED.	EAST GODAVARI

30	AS/1232/2017	DONGA SRIRAMULU (DIED) Vs THOTA SRINIVASA RAO	K CHIDAMBARAM	K V L NARASIMHA RAO DASARI S V V S V PRASAD R1 APP BY K V L NARASIMHA RAO. R2 APP BY DASARI S V V S V PRASAD. RR 3 TO 9 NOT NECESSARY PARTIES VIDE CT. L C RECORD RECEIVED.	WEST GODAVARI
31	AS/1338/2017	PENUKONDA HAFEEZ KHAN Vs PENUKONDA RAHAMATHULLAH KHAN AND 6 OTHERS	A M QURESHI	N ASWARTHA NARAYANA O MANOHER REDDY R1& R2 APP BY N.ASWARTHA NARAYANA. R3 DIED VIDE C.T. R4 TO R7 APP BY O. MANOHAR REDDY. L C RECORD NOT RECEIVED	ANANTAPUR
32	AS/1367/2017	S. RAGHURAMIAH Vs Y. BHARATHAMMA	N SUBBA RAO	VIRUPAKSHA DATTATREYA GOUDA R1 APPE VIRUPAKSHA DATTATREYA GOUDA. R2 NOTICE RETURNED AS NO SUCH ADDRESSEE. LC RECORD RECEIVED.	KURNOOL
33	AS/1757/2018	MADANA DEVAPRAKASH Vs V CHALAPTHI	MAHADEVA KANTHRIGALA	R1 NOTICE RETURNED AS NO SUCH PERSON IN THIS D.NO R2 DIED VIDE C.T. LC RECORD NOT RECEIVED.	CHITTOOR
ADMISSION					
34	MACMA/687/2017 IA 1/2017(MACMAMP 1513/2017) Condone Delay Petition IA 1/2018 Permission Petition IA 1/2024 Permission Petition	UNITED INDIA INSURANCE COMPANY LTD. GUNTUR DIST Vs MOPARTHI NAGAMANI	D KODANDARAMA MURTHY	VASAVI RATNA KUMARI DANDAMUDI SOLOMON RAJU MANCHALAFOR (APSRTC) R1-APP. BY M/S VASAVI RATNA KUMARI DANDAMUDI. R2-APP. BY M/S SOLOMON RAJU MANCHALA. R3-SERVED. R4-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "NOT TRACED DOOR NUMBER"). L C RECORD RECEIVED.	GUNTUR
35	MACMA/777/2017 IA 2/2017(MACMAMP 1673/2017) Condone Delay Petition	UNITED INDIA INSURANCE CO LTD Vs GUMMADI VEERA RAGHAVULU & 5 OTHERS	VIJAYA KUMAR POTTURI	V VENKATARAMI REDDY RAMANA P.V R1-SERVED. R2 & R3-SERVED AS PER PREVIOUS ENDORSEMENT (ACKNOWLEDGEMENTS NOT RECEIVED FROM COMMON HIGH COURT). R4-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "LEFT"). R5-NOTICE SENT NOT YET RETURNED (ACKNOWLEDGEMENTS NOT RECEIVED FROM COMMON HIGH COURT). R6-APP. BY M/S P V RAMANA (20686). L C RECORD NOT RECEIVED.	SPS NELLORE

36	MACMA/778/2017 IA 2/2017(MACMAMP 1676/2017) Condone Delay Petition	TSRTC Vs THOTAKURA ANJAMMA & 2 OTHERS	N VASUDEVA REDDY(SC FOR APSRTC)	R1 NOTICE SENT NOT YET RETURNED (ACKNOWLEDGMENT NOT RECEIVED FROM THE COMMON HIGH COURT) R2 UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "DOOR LOCKED" R3 UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "LEFT" PROOF OF SERVICE NOT FILED L C RECORD NOT RECEIVED	GUNTUR
37	MACMA/951/2017 IA 1/2017(MACMAMP 1976/2017) Condone Delay Petition IA 7/2017(XOBJ 19060/2017) Petition for Grounds	ANDRHA PRADESH STATE ROAD TRANSPORT CORP. KRISHNA DIST Vs ARIGALA JAGAN MOHAN RAO E.G.DIST & 2 OTHERS	VINOD KUMAR TARLADA (SC FOR APSRTC)	YALLABANDI RAMATIRTHA R1 AND R2-APP. BY M/S YALLABANDI RAMATIRTHA. FRESH NOTICE ISSUED TO R3, AS PER C.O. DATED 29.02.2024. R3-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "NO SUCH PERSON IN THIS ADDRESS"). L C RECORD RECEIVED.	EAST GODAVARI

INTERLOCUTORY

38	MACMA/727/2017 IA 1/2017(MACMAMP 1581/2017) Condone Delay Petition	THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD VISAKHAPATNAM Vs B ESWARAMMA VIZIANAGARAM DIST & 6 OTHERS	AMANCHARLA SATISH BABU	TADDI NAGESWARA RAO R1-APP. BY M/S TADDI NAGESWARA RAO. R2 & R3-MINORS REP. BY R1 VIDE C.T. R4 & R5-APP. BY M/S TADDI NAGESWARA RAO. R6-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESS NOT IN MY B.O."). R7-SERVED. L C RECORD NOT RECEIVED	VIZIANAGARAM
39	MACMA/933/2017 IA 1/2017(MACMAMP 1926/2017) Condone Delay Petition	M CHINA GURAVAIHAH GUNTUR DIST Vs SHAIK NAYAB PRAKASAM DIST & 1 OTHER	G V S MEHAR KUMAR	KIRAN KUMAR BALIGAMSETTI R1-NOTICE SENT NOT YET RETURNED (ACKNOWLEDGEMENT NOT RECEIVED FROM COMMON HIGH COURT). R2-APP. BY M/S KIRAN KUMAR BALIGAMSETTI. L C RECORD RECEIVED.	GUNTUR

FINAL HEARING

40	MACMA/1308/2016	SMT T R TULASI W.GODAVARI DIST & 2 OTHERS Vs SRI N A KUMAR W.GODAVARI DIST & 3 OTHERS	KAMBHAMPATI RAMESH BABU	S APPADHARA REDDY R1-APP. BY M/S S APPADHARA REDDY. R2-DISMISSED FOR NON- PROSECUTION, AS PER C.O. DATED 13.03.2024. R3 & R4-SERVED. L C RECORD RECEIVED.	WEST GODAVARI
41	MACMA/1425/2016	NATIONAL INS COMP KURNOOL Vs B.JYOTHI KURNOOL DIST & FOUR OTHERS	VENKATESWARLU PALADUGU	B S REDDY R1 TO R4 APP BY B.S.REDDY. R5-DISMISSED FOR ITS NON-PROSECUTION, AS PER C.O. DATED 21.03.2024. L C RECORD RECEIVED.	KURNOOL

42	MACMA/1431/2016	THE A.P.S.R.T.C. Vs T.SUHASINI & 3 OTHERS	K VISWANATHAM (SC FOR APSRTC)	S S BHATT SRINIVASA RAO VUTLA R1&R2-APP S S BHATT. R3-SERVICE AGAINST R3 IS TAKEN AS SUFFICIENT VIDE C.O. Dt: 05.12.2023. R4-APP BY V SRINIVASA RAO. L C RECORD RECEIVED.	CHITTOOR
43	MACMA/1578/2016	K RAJYAM KRISHNA DIST & 1 OTHER Vs B VENKATESHWAR RAO WARANGAL DIST & 2 OTHERS	CHALLA AJAY KUMAR	AS PER C.O. DT 23/1/24 SERVICE IS TAKEN AS SUFFICIENT FOR R1. NAME OF THE RESPONDENTS :- R1.B VENKATESHWAR RAO S/o HASSANU R2. RELIANCE GENERAL INSURANCE COMPANY LIMITED REP. BY ITS DIVISIONAL MANAGER, VIJAYAWADA, KRISHNA DISTRICT. R3.B RAVINDRA BABU S/O BALA SWAMY. R2 & R3 - SERVED. L C RECORD RECEIVED.	KRISHNA
44	MACMA/1769/2016	GORLI RAJESWARI SRIKAKULAM DIST & 2 OTHERS Vs HABIBUR REHAMAN MALDA DIST WEST BENGAL ST & 2 OTHERS	ARAVALA RAMA RAO	V ROOPESH KUMAR REDDY R1-NOTICE SERVED.. R2- NOTICE SERVED. R3 APP BY V ROOPESH KUMAR REDDY. L C RECORD RECEIVED.	SRIKAKULAM
45	MACMA/1871/2016	N. MALLANNA & 3 OTS Vs APSRTC & 5 OTS	M VENKATA RAMANA REDDY	K VISWANATHAM (SC FOR APSRTC) ARAVALA RAMA RAO(SC FOR APSRTC KKAC) R1-APP. BY M/S K VISWANATHAM (SC FOR APSRTC). R2-APP. BY M/S VENKATA RAMANA REDDY (1515) R3 TO R6-MINORS REP. BY R2 VIDE C.T. L C RECORD RECEIVED.	CHITTOOR
46	MACMA/2638/2016	S YASODA SRIKAKULAM DIST & 2 OTHERS Vs P SATYAVATHI SRIKAKULAM DIST & 1 OTHER	BURMA CHAKRAPANI	FRESH NOTICE ISSUED TO R1, AS PER C.O. DATED 21.02.2024. R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESS CANNOT BE LOCATED"). R2-NOTICE SENT NOT YET RETURNED. L C RECORD RECEIVED.	SRIKAKULAM
47	MACMA/459/2017	RAVULA RAMBABU KKD RURAL E.G.DIST Vs POLAM SATHIBABU & 2 OTHERS	P DURGA PRASAD	V RAGHU R1-SERVED. R2-SERVICE OF NOTICE HELD SUFFICIENT AS PER C.O. DATED 21.02.2024. R3-APP. BY M/S V RAGHU. L C RECORD NOT RECEIVED.	EAST GODAVARI
48	MACMA/780/2017	THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VISAKHAPAT Vs MUNNANGI SUJATHA GUNTUR DIST & 6 OTHERS	A MALATHI	MARELLA RADHA R1 TO R5-APP. BY M/S MARELLA RADHA. R2 & R3-MINORS REP. BY R1 VIDE C.T. FRESH NOTICE ISSUED TO R6, AS PER C.O. DATED 29.02.2024. R6-SERVED. R7-NOT NECESSARY PARTY VIDE C.T. L C RECORD RECEIVED.	GUNTUR

SPECIALLY IDENTIFIED CASES

49	MACMA/1822/2016	THE MOTOR INSURANCE CO. LTD. Vs MOGILI SIMHACHALAM & 4 OTHERS	GUDI SRINIVASU	ARAVALA RAMA RAO S RAJ KUMAR UMASANKAR LOKANADHAM R1 & R2-APP. BY M/S ARAVALA RAMA RAO (44). R3-NOTICE SERVED. R4-APP. BY M/S UMASANKAR LOKANADHAM (10440) R5-APP. BY M/S S RAJ KUMAR (4219). L C RECORD RECEIVED.	SRIKAKULAM
50	MACMA/2273/2016	APSRTC REP BY ITS VC & MD HYDERABAD Vs NUNNAGOPPULA VEERA LAKSHMI W.G.DIST & 2 OTHERS	VINOD KUMAR TARLADA (SC FOR APSRTC)	YALLABANDI RAMATIRTHA R1 & R2-APP. BY M/S YALLABANDI RAMATIRTHA. R3-DISMISSED AS ABATED AS PER C.O. DATED 22.03.2024. L C RECORD RECEIVED.	WEST GODAVARI

